2788082 07/08/2014
SALORA INTERNATIONAL LTD.
D-13/4, OKHLA INDUSTRIAL AREA PHASE II NEW DELHI-110 020
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES INCLUDED IN CLASS 21.
WSD

2997378   29/06/2015
OM PARKASH BANSAL EDUCATIONAL & SOCIAL WELFARE TRUST
trading as OM PARKASH BANSAL EDUCATIONAL & SOCIAL WELFARE TRUST
RIMT CAMPUS, SIRHIND SIDE, NEAR FLOATING RESTAURANT, MANDI GOBINDGARH
Merchants & Manufacturers
A SOCIETY REGISTERED SOCIETY ACT 1860
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Household or kitchen utensils and containers(not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware
CLAY CRAFT INDIA PVT. LTD.
F-766-A, ROAD No. 1D, V.K.I AREA, JAIPUR-13 (RAJ.)
Manufacturer and merchants trading as
PRIVATE LIMITED

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since : 21/05/2012

AHMEDABAD

Crockery.
3124756 15/12/2015
NITYA SINGHAL
ANIL KUMAR SINGHAL
SMT. NISHA SINGHAL
trading as ;SHREE KRISHNA INDUSTRIES
250, LAKHI BAGH, DEHRADUN, UTTRAKHAND-248001.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.
Used Since :26/10/2009
DELHI
HOUSEHOLD UTENSILS, PLASTIC CONTAINERS AND BOTTLES, KITCHEN UTENSILS AND CONTAINERS, ARTICLES FOR CLEANING PURPOSE, GLASSWARE, PORCELAIN AND EARTHENWARE BEING GOODS INCLUDED IN CLASS 21
ROYAL PRIDE
3130247 18/12/2015
JIL TRADING PRIVATE LTD.
4TH FLOOR, BHANDARI HOUSE-91, NEHRU PLACE, NEW DELHI-110019.
MANUFACTURERS & TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/11/2015
DELHI
GLASSES, GLASSWARE, DOMESTIC GLASSWARE, GLASSWARE FOR KITCHEN PURPOSES, PAINTED GLASSWARE,
HOLLOW GLASSWARE INCLUDED IN CLASS 21.
3145590  30/12/2015
PZONE ELECTRONICS PRIVATE LIMITED
trading as ; Pzone Electronics Private Limited
D-18, Sector-5, DSIDC Industrial Area, Bawana, Delhi-110039
Manufacturing & Trading
Company Incorporated under companies act
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
3146222  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Proposed to be Used
To be associated with:
3146152
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES (EXCEPT PAINT
BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-
WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED
IN OTHER CLASSES.
3146383 31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES.
3155268  08/01/2016

MR. VARUN GUPTA
trading as ; M/S BRAND HAWKERS
B-67, WAZIRPUR INDUSTRIAL AREA, DELHI-110052
MANUFACTURER & TRADER

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since : 01/01/2016

DELHI
Household or kitchen utensils and containers(not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
3166362  24/01/2016
MR. KANHIYA LAL.
trading as ;MEERA ANTIQUE WORLD.
79 C, SHASTRI NAGAR, MATHURA, UTTAR PRADESH.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :06/11/2015

DELHI
Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
3166406  22/01/2016
SH. TARUN GUPTA.
trading as; ARG ENTERPRISES.
106, BAHUBALI ENCLAVE, VIKAS MARG EXTN., DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/01/2016

DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, NON-STICK COOKWARE, MELAMINE CROCKERY, PRESSURE COOKER, GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES, CHINAWARE, BEVERAGE WARE; BEVERAGE GLASSWARE; BOWLS; CERAMIC FIGURINES; DISHES; CUPS; DINNER SETS, EARTHENWARE, LUNCH BOXES; MUGS; PLATES; FLASKS, MUGS, KITCHENWARE, TABLE-WARES MADE OF CERAMIC MATERIAL, BREAKABLE AND UN-BREAKABLE CROCKERY, THERMOWARES.
3173301  01/02/2016
M/S. SHREE MANGLA CHEMICALS PVT. LTD.
77, PANKI KATRA, KANPUR-208020, U.P.
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/06/2013
DELHI
Bucket and tub
3174188  02/02/2016
M.V. SHOE CARE PRIVATE LIMITED
C-152, SARVODYA ENCLAVE, NEW DELHI-110017.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Used Since :01/11/2015
DELHI
SCRUBBING BRUSHES, SHOEHORNS, SHOE TREES, POLISHING CLOTHS, DRY WIPES, WET WIPES, TISSUES AND SPONGES; SHOE BRUSHES, LEATHER CLEANING BRUSHES, SHOE FORMS, IMPREGNATED SHINE SPONGES; BOOT JACKS, WAX POLISHING APPLIANCES; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 21
SH. SUNIL GUPTA
trading as ;GUPTA BROTHERS
49, KHURSHID MARKET, SADAR BAZAR, DELHI-110006.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.
Used Since :01/04/2000
DELHI
HOUSEHOLD UTENSILS, PLASTIC CONTAINERS AND BOTTLES, INSULATED AND PET BOTTLES, VACCUM FLASKS,
KITCHEN UTENSILS AND CONTAINERS, ARTICLES FOR CLEANING PURPOSE, GLASSWARE INCLUDED IN CLASS 21.
RAJIV TYAGI
trading as ;SHRI KRISHNA ENTERPRISES
B-70, LAL BAGH, LONI, GHAZIABAD (UP).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -I, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2012
DELHI
DEPOSAL PLATES, DEPOSAL GLASSES, DEPOSAL DONA,’ PAPER PLATES, PATTALS, BEING GOODS INCLUDED IN CLASS -21
3196786  29/02/2016
SMT. SANJU MAURYA
SANJAY KUMAR MAURYA
SANJAY GUPTA
trading as ;MANOKAMNA INDUSTRIES
F-13, INDUSTRIAL AREA, UPSID, USRA BAZAR, DEORIA (U.P.), INDIA
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :08/02/2016
DELHI
DISPOSABLE GLASS, PLATE, BOWL INCLUDED IN CLASS 21
3373118  26/09/2016
PANCHVATI INDUSTRIES LLP
trading as : PANCHVATI INDUSTRIES LLP
PANCHVATI NIVAS, PATEL COLONY, KAMERI ROAD, KAMERI ROAD, KISANNAGAR, ISLAMPUR, WALWA SANGLI MH 416416
MANUFACTURER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop, Pachagaon, Dist.Kolhapur, Maharashtra.
Used Since : 31/08/2016
MUMBAI
Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
HIBER

3695805  06/12/2017

ARNAV ENTERPRISES
SHOP NO 2 PLOT NO 10A , SECTOR 4 SANPADA EAST, NEAR DREAM LAND SOCIETY, GATE NO 2, NAVI MUMBAI, MAHARASHTRA PIN - 400705

Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used

MUMBAI
NONSTICK COOKWARE, SMALL DOMESTIC UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL NOR COATED THEREWITH), COMBS AND SPONGES, BRUSHES (OTHER THAN PAINTS BRUSHES), BRUSH MAKING MATERIALS, INSTRUMENTS AND MATERIAL FOR CLEANING PURPOSES, STEEL WOOL, GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES
3707511  20/12/2017
DEEPAK BABUBHAI PRAJAPATI
FLOOR NO-1, C-WING, FLAT NO-110, PANCHSHEEL-1, RAHEJA TOWNSHIP, QUARRY ROAD, MUMBAI-400097
INDIVIDUAL

Address for service in India/Agents address:
OQVESH MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :04/08/2017

MUMBAI
HOUSEHOLD and KITCHEN UTENSILS, COOKIE CUTTER, ICING COUPLER, BRUSHES (EXCEPT PAINT BRUSHES), ARTICLES FOR CLEANING PURPOSE AND STEELWOOL,
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3732165 19/01/2018
CELLO PLASTIC INDUSTRIAL WORKS
6th Floor, Cello House, Corporate Avenue, 'B' wing, Sonawala Road, Goregaon (E), Mumbai - 400063
Registered Partnership Firm
Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India
Used Since: 18/01/2018
To be associated with:
3533412, 3533415, 3581139
MUMBAI
Plates, Soup Bowls, Glass Bowls, Bowls, Mugs, Cups, Saucer, Glassware & Opalware, Crockery and Crockery items.
NO BENDING NO BACK PAIN

3742081  01/02/2018
FREUDENBERG GALA HOUSEHOLD PRODUCT PRIVATE LIMITED
No. 902 / 903 / 904, ‘B’ Wing, O2 Galleria, Plot No. 23 / 24, Minerva Industrial Estate, Off L.B.S. Marg, Near Asha Nagar, Mulund (W),
Mumbai – 400 080 Maharashtra – India
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Accepts address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :04/02/2017
MUMBAI
INSTRUMENTS AND MATERIALS FOR CLEANING PURPOSE BROOMS, WIPERS and MOPS INCLUDED IN CLASS 21.
3743302  02/02/2018
SURTARAM VISHNOI TRADING AS OM VARSHA STEEL CENTRE
4A, 78/01, 1st FLOOR, BALAJI INDUSTRIAL ESTATE, NAVGHAR PHATAK ROAD, BHAYENDAR (E), THANE-401105,
MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :22/09/2015
MUMBAI
STEEL CONTAINERS, GLASSWARE (KITCHEN UTENSILS)
3743486  02/02/2018
HEM CHANDRA SIPANI
NO. 400, M.C. LAYOUT, VIJAY NAGAR, BANGALORE – 560040, KARNATAKA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
PLASTIC CONTAINERS FOR KITCHEN USE, PORTABLE PLASTIC CONTAINERS FOR HOUSEHOLD AND KITCHEN USE, CHOPPING BOARDS MADE OF PLASTIC, PLASTIC WATER BOTTLES, PLASTIC HOUSEHOLD STORAGE CONTAINERS FOR CEREALS, LUNCH BOXES MADE OF PLASTIC, PLASTIC BUCKETS, MUGS, CUPS, PLATES JUICEBOX, PLASTIC EGG HOLDERS, PLASTIC BATH TUBS FOR CHILDREN, KITCHEN JARS, KITCHEN SIEVES, PLASTIC SPRAY NOZZLES FOR WATERING HOSES, PLASTIC JARS FOR JAMS AND JELLIES
3756621    17/02/2018
RAINBOW CONTAINERS PVT. LTD.
A – 207, Sneh Ganga, Shankar Sheth, Next To Vega Centre, Swargate, Pune – 411 037
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 08/08/2012
MUMBAI
HOUSEHOLD MATERIAL & KITCHEN UTENSILS
3769613  05/03/2018

K. MANOJKUMAR
D.NO.14, PLOT.NO.60, VALLALAR STREET, VGP SHANTHI NAGAR, PALLIKARANAI, CHENNAI - 600100

THE TRADE MARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Disposable bowls, Disposable plates, Disposable serving spoons, Disposable table plates, Disposable paperboard bakeware
MRS. PINKY MUKEISH SHARMA TRADING AS: ANANYA ENTERPRISE
404, SONAM PRERNA, BLDG NO. 21, OLD GOLDEN NEST, PHASE – 3, BHAYANDER (E), THANE- 401105, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
HOUSEHOLD AND KITCHEN UTENSILS AND CONTAINERS
SSUMIT

3797312  05/04/2018
MEERA PRAKASH BHOJ, W/O.- MR. PRAKASH BHOJ
M/s. JAGADAMBA GRUH UDYOG & AGENCIES, SHAHAPETH GALLI, STATION BACK ROAD, VIJAYPUR-586101, KARNATAKA
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVA DN NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
CHENNAI
Dishwashing brushes, Brushes and other articles for cleaning. included in class - 21
3810578 19/04/2018
MAHADEO JAGANNATH LOKHANDE
5/1, Ekta Society, Behind Dhangarba Temle, Near Gayatri Beauty Parluor, Thergaon, Pune - 411033
Individual
Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206
Proposed to be Used
MUMBAI
Kitchen Utensils, Cooking Utensils, Toilet Utensils, Household Utensils
4057738   16/01/2019
AUTOMAGICALLY PERFECT SOLUTIONS PRIVATE LIMITED
2244-B RAJA PARK, SHAKUR BASTI SARASWATI VIHAR NORTH WEST DEL 110034 IN DELHI INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
KITCHEN UTENSILS AND CROCKERY ITEMS
BEYOND COLLECTION
4073348 31/01/2019
MOHD. ISMAIL
H.NO-12/914, QAZI STREET, NEAR NEW ERA ACADEMY,DAUD SARAI,SAHARANPUR,UTTAR PRADESH-247001
Household Items
PROPREITORSHIP
Proposed to be Used
DELHI
Kitchen cupboards; Kitchen cabinets; Kitchen furniture; Kitchen units; Kitchen tables; Fitted kitchen furniture; Kitchen display units; Cupboards for kitchens; Height adjustable kitchen furniture; Furniture units for kitchens; Furniture; Wood furniture; Outdoor furniture; Bedroom furniture; Storage furniture; Glass furniture; Bathroom furniture; Shelves [furniture]; Racking [furniture]; Indoor furniture; Upholstered furniture; Household furniture; Tables [furniture]; Telephone stands [furniture]; Furniture incorporating beds; Cupboards being furniture; Furniture for storage; Storage cabinets [furniture]; Storage cupboards [furniture]; Furniture for washrooms; Furniture for bathrooms; Security cabinets [furniture]; Locker boxes [furniture]; Living room furniture; Storage boxes [furniture]; Racks [furniture]; shelves; tables; trays not of metal included in Class 20
4128108    26/03/2019
ZAINUDDIN
1872, GALI BEHRAM BEG, LAL KUAN, DELHI-110006
proprietor

Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
SATYAM BUILDING U-136, 2ND FLOOR, VIKAS MARG, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
TO CARRY ON THE BUSINESS OF MANUFACTURER, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH) DISPOSABLE BOXES/UTENSILS FOR FOOD CARRYING & PACKAGING, HOUSEHOLD USAGE & PACKAGING BOXES.
4130781    28/03/2019
SHWETA JAIN
trading as ;ARIHANT ENTERPRISES
HOUSE NO. 27, STREET NO.33, BLOCK-K, WEST GHONDA NORTH EAST DELHI, DELHI-110086 INDIA
MANUFACTURING AND TRADING
Used Since :18/02/2018
DELHI
Mops, mop buckets, mopping brushes, disposable duster sleeves for cleaning, Non-electric food Blenders (for household purposes).
NOGAIYA
4139157 05/04/2019
SWADESH GUPTA PROPRIETOR OF M/S-GLAMOROUS GLASS ENTERPRISES
220/4 MAHAVEER NAGAR ,FIROZABAD, UTTAR PRADESH
An Individual
Address for service in India/Attorney address:
KANIKAA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi-110034
Used Since :31/01/2018
DELHI
Household or kitchen utensils and containers(not of precious metal or coated therewith); combs and sponges; brushes
(except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked
glass (except glass used in building); glassware, porcelain and earthenware
Trade Marks Journal No: 1906, 17/06/2019

4142519 09/04/2019
MR. AJAY DIXIT PROPRIETOR OF RECKON CHEMICALS
S/N, 25/2/5/2, KUMEDI GAON SEC-F NEAR MR 10 ROAD, INDORE NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 08/07/2018

MUMBAI
Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steel wool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes as included in class 21.
CSSP

4143671  10/04/2019

SAKTHI HOMEWARE PRIVATE LIMITED
115/11, Pillaiyar Koil Street, Jafferkhanpet, Chennai- 600083.

Restaurantware, Kitchen ware, Equipments etc

Director

Proposed to be Used

CHENNAI

Household or kitchen utensils and containers(not of precious metal or coated therewith); glassware, porcelain and earthenware not included in other classes etc.
4144095 10/04/2019
YASH ASHWINBHAI MOLIYA PROPRIETOR OF VINTEZZA APPLIANCES
10, ARTI SOCIETY, DHEBAR ROAD (SOUTH), RAJKOT-360 002, GUJARAT-(INDIA).
PROPRIETOR OF VINTEZZA APPLIANCES
Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD -
382445 - GUJARAT INDIA
Proposed to be Used
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, UNWORKED OR SEMI-WORKED GLASS, EXCEPT BUILDING
GLASS, GLASSWARE, PORCELAIN AND EARTHENWARE INCLUDED IN CLASS-21
LIOMES
4148610 16/04/2019
HIRAL HIREN LATHIYA (PROPRIETOR) TRADING AS N.H. MART
702, 7TH FLOOR, SANTVAN HEIGHTS, B/H LAXMI RESIDENCY, AMROLI ROAD, KATARGAM-395004, SURAT, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

KITCHEN JARS, KITCHEN CONTAINERS, ABRASIVE PADS FOR KITCHEN PURPOSES, ABRASIVE SPONGES FOR SCRUBBING THE SKIN, AEROSOL DISPENSERS, NOT FOR MEDICAL PURPOSES, ANIMAL BRISTLES [BRUSHWARE], AQUARIUM HOODS ELECTRIC DEVICES FOR ATTRACTION AND KILLING INSECTS, NON-ELECTRIC AUTOCLAVES [PRESSURE COOKERS], BABY BATHS, PORTABLE, BAKING MATS, BASINS [RECEPTACLES], BASKETS FOR DOMESTIC USE, BASTING SPONGES [COOKING UTENSILS], BASTING BRUSHES, BEATERS, NON-ELECTRIC, BEER MUGS, BIRD BATHS, BIRDAGES, BLENDEX, NON-ELECTRIC, FOR HOUSEHOLD PURPOSES, BOOT JACKS, BOOT TREES [STRETCHERS], BOTTLE OPENERS, ELECTRIC AND NON-ELECTRIC, BOTTLES, BOWLS [BASINS], BASINS [BOWLS], BUCKETS MADE OF WOVEN FABRICS, BUCKETS, CARTAGERS FOR HOUSEHOLD PURPOSES, CAKE BASKETS, BREAD BASKETS, BREAD BAKING DISHES, BREAD BASKETS, BREAD DOUGHNUTS, BREAD MOLDS, BREAD GOODS, MATERIAL FOR BRUSH-MAKING, BRUSHES, BRUSHES FOR FOOTWEAR, ELECTRIC BRUSHES, EXCEPT PARTS OF MACHINES, BRUSHES FOR CLEANING TANKS AND CONTAINERS, BUCKETS, PAIRS, BUCKETS MADE OF WOVEN FABRICS, BULB BASTERS, BUSTS OF PORCELAIN, CERAMIC, EARTHENWARE OR GLASS, BUTTER DISHES, BUTTER-DISH COVERS, BUTTONHOOKS, CABARETS [TRAYS], CAGES FOR HOUSEHOLD PETS, CAKE MOLDS [MOULDS], CANDELABRA [CANDLESTICKS], CANDLESTICKS CANDLE RINGS, CANDLE EXTINGUISHERS, CANDLE JARS [HOLDERS], CANDY BOXES, BOXES FOR SWEETMEATS, CAR WASHING MITTS, CARPET BEATERS [HAND INSTRUMENTS], CARPET SWEEPERS, CAULDRONS, CERAMICS FOR HOUSEHOLD PURPOSES, CHAMBER POTS, CHAMOIS LEATHER FOR CLEANING, BUCKSKIN FOR CLEANING, SKINS OF CHAMOIS FOR CLEANING, CHEESE-DISH COVERS, CHINA ORNAMENTS, CHOPSTICKS, CINDER SIFTERS [HOUSEHOLD UTENSILS], CLEANING INSTRUMENTS, HAND-OPERATED, CLEANING TOW, CLOSURES FOR POT LIDS, CLOTH FOR WASHING FLOORS, CLOTHES-PEGS, CLOTHES-PINS, CLOTHING STRETCHERS, STRETCHERS FOR CLOTHING, COASTERS, NOT OF PAPER OR TEXTILE, COCKTAIL SHAKERS, COCKTAIL STIRRERS, COFFEE GRINDERS, HAND-OPERATED, COFFEE SERVICES [TABLEWARE], COFFEE FILTERS, NON-ELECTRIC, COFFEE PERCOLATORS, NON-ELECTRIC, COFFEEOFTS, NON-ELECTRIC, COMB CASES, COMBS FOR ANIMALS, COMBS, ELECTRIC COMBS, CONFECTIONERS' DECORATING BAGS [PASTRY BAGS], COCONUT MILK MOLD OR KITCHEN USE, COOKERY MOLDS [MOULDS], COOKIE [BISCUIT] CUTTERS, COOKIE JARS, COOKING POT SETS, COOKING SKWERS OF METAL, COOKING PINS OF METAL, COOKING POTS, COOKING UTENSILS, NON-ELECTRIC, CORKSCREWS, ELECTRIC AND NON-ELECTRIC, COSMETIC UTENSILS, COSMETIC SPATULAS, COTTON WASTE FOR CLEANING, CRUET SETS FOR OIL AND VINEGAR, CRUETS, CRUMB TRAYS, CRUSHERS FOR KITCHEN USE, NON-ELECTRIC, CRYSTAL [GLASSWARE], CUPS, CUPS OF PAPER OR PLASTIC, CURRYCOMBS, CUTTING BOARDS FOR THE KITCHEN, DECANTERS DEEP FRYERS, NON-ELECTRIC, DEMIJOHNS, CARBOYS, DEODORIZING APPARATUS FOR PERSONAL USE, DISH COVERS, COVERS FOR DISHES, DISHES, DISHWASHING BRUSHES, DISPOSABLE TABLE PLATES, DRINKING TROUGHS, DRINKING VESSELS, DRINKING HORS, DRINKING BOTTLES FOR SPORTS, DRINKINGGLASSES, DIPPING PANS, DRYING RACKS FOR LAUNDRY, DUSTBINS, GARBAGE CANS, REFUSE BINS, TRASH CANS, DUSTING APPARATUS, NON-ELECTRIC, DUSTING CLOTHS [RAGS], EARTHENWARE, CROCKERY EARTHENWARE SAUCEPANS, EGG CUPS, ENAMELLED GLASS, EPERGNE, EYEBROW BRUSHES, FEATHER-DUSTER, FEEDING TROUGHS, FIBREGLASS OTHER THAN FOR INSULATION OR TEXTILE USE, FIBERGLASS OTHER THAN FOR INSULATION OR TEXTILE USE, FIBERGLASS THREAD, NOT FOR TEXTILE USE, FIBERGLASS THREAD, NOT FOR TEXTILE USE, FIGURINES [STATUETTES] OF PORCELAIN, CERAMIC, EARTHENWARE OR GLASS, FLASKS, FLAT-IRON STANDS, FLAT-IRON STANDS, FOR DENTAL PURPOSES, FLOWERPOTS, FLOWERPOT COVERS, FLOWERPOT COVERS, NOT OF PAPER, COVERS, NOT OF PAPER, FOR FLOWER POTS, FLY SWATTERS, FLY TRAPS, FOOD STEAMERS, NON-ELECTRIC, FRUIT CUPS, FRUIT PRESSES, NON-ELECTRIC, FOR HOUSEHOLD PURPOSES, FRYING PANS, FUNNELS, FURNITURE DUSTERS, FUSED SILICA [SEMI-WORKED PRODUCT], OTHER THAN FOR BUILDING, GARDENING GLOVES, GARLIC PRESS [KITCHEN UTENSILS], GLASS BULBS [RECEPTACLES], GLASS VIALS [RECEPTACLES], GLASS FLASKS [CONTAINERS], GLASS JARS [CARBOYS], GLASS STOPPERS, GLASS CAPS, GLASS BOWLS, GLASS, UNWORKED OR NON-ELECTRIC, EXCEPT BIRDS, GLASS, GLASS FOR ELECTRICAL OR OPTICAL PURPOSES, Glass INCORPORATING FINE ELECTRICAL CONDUCTORS, GLASS FOR VEHICLE WINDOWS [SEMI-FINISHED PRODUCT], GLASS [RECEPTACLES], GLOVE STRETCHERS, GLOVES FOR HOUSEHOLD PURPOSES, GLUE-POTS, GRATTERS FOR KITCHEN USE, GRILL SUPPORTS, GRIDIRON SUPPORTS, GRILLS [COOKING UTENSILS], GRIDDLES [COOKING UTENSILS], HAI FOR BRUSHES HEAT-INSULATED CONTAINERS FOR BEVERAGES, HEAT-INSULATED CONTAINERS, HEATERS FOR FEEDING BOTTLES, NON-ELECTRIC, HIP FLASKS, HOLDERS FOR FLOWERS AND PLANTS [FLOWER ARRANGING], HORSE BRUSHES, HOT POTS, NOT ELECTRICALLY HEATED, ICE CUBE MOLDS [MOULDS], ICE CUBE MOLDS, ICE CUBE MOULDS, ICE BUCKETS,
COOLERS [ICE PAILS], ICE PAILS, INDOOR TERRARIUMS [PLANT CULTIVATION], INDOOR AQUARIA, TANKS [INDOOR AQUARIA], INDOOR TERRARIUMS [VIVARIUMS], INSECT TRAPS, INSULATING FLASKS, VACUUM BOTTLES, IRONING BOARD COVERS, SHAPED, IRONING BOARDS, ISOTHERMIC BAGS, JUGS, PITCHERS, KITCHEN GRINDERS, NON-ELECTRIC, KITCHEN UTENSILS, KNIFE RESTS FOR THE TABLE, LAMP-GLASS BRUSHES, LARGE-TOOOTHED COMBS FOR THE HAIR, LAZY SUSANS, LIQUEUR SETS, LITTER BOXES [TRAYS] FOR PETS, LITTER TRAYS FOR PETS LUNCH BOXES, MAJOLICA, MANGERS FOR ANIMALS, MENU CARD HOLDERS, MESS-TINS, MILLS FOR DOMESTIC PURPOSES, HAND-OPERATED, MIXING SPOONS [KITCHEN UTENSILS], MOP WRINGERS, MOPS, MOSAICS OF GLASS, NOT FOR BUILDING, MOULDS [KITCHEN UTENSILS], MOLDS [KITCHEN UTENSILS], MOUSE TRAPS, MUGS, NAIL BRUSHES, NAPKIN RINGS, NAPKIN HOLDERS, NEST EGGS, ARTIFICIAL, NOODLE MACHINES, HAND-OPERATED, NOZZLES FOR WATERING HOSE, NOZZLES FOR WATERING CANS, ROSES FOR WATERING CANS, OPAL GLASS, OPALINE GLASS, OVEN MITTS, BARBECUE MITTS, KITCHEN MITTS, PAINTED GLASSWARE, PAPER PLATES, PASTRY CUTTERS, PEPPER MILLS, HAND-OPERATED, PEPPER POTS, PERFUME BURNERS, PERFUME VAPORIZERS, PERFUME SPRAYERS FITTED PICNIC BASKETS, INCLUDING DISHES, PIE SERVERS, TART SCOPS, PIG BRISTLES, PIGGY BANKS, PIPE TURNS [WINE-TASTERS], WINE TASTERS [SIPHONS], PLATE GLASS [RAW MATERIAL], PLATES TO PREVENT MILK BOILING OVER, PLUNGERS FOR CLEARING BLOCKED DRAINS POLISHING LEATHER, POLISHING APPARATUS AND MACHINES, FOR HOUSEHOLD PURPOSES, NON-ELECTRIC, POLISHING MATERIALS FOR MAKING SHINY, EXCEPT, PREPARATIONS, PAPER AND STONE, POLISHING GLOVES, PORCELAIN WARE, NON-ELECTRIC PORTABLE COLD BOXES, NON-ELECTRIC PORTABLE COOLERS, POT LIDS, POT HOLDERS, POTS, POTTERY, POUPLTRY RINGS, POWDER PUFFS, POWDER COMPACTS, POWDERED GLASS FOR DECORATION, RAGS [CLOTH] FOR CLEANING, CLOTHS FOR CLEANING, RAGS FOR CLEANING, RAT TRAPS, REFRIGERATING BOTTLES, MAKE-UP REMOVING APPLIANCES, RINGS FOR BIRDS, ROLLING PINS, DOMESTIC, SALAD BOWLS, SALT CELLARS, SALT SHAKERS, SAUCEPAN SCOURERS OF METAL SAUCERS, SCOOPS [TABLEWARE], SCOURING PADS, PADS FOR CLEANING, SCRUBBING BRUSHES, SERVICES [DISHES], SHAVING BRUSHES, SHAVING BRUSH STANDS, STANDS FOR SHAVING BRUSHES, SHOE TREES [STRETCHERS], SHOE HORN, SIEVES [HOUSEHOLD UTENSILS], SIFTERS [HOUSEHOLD UTENSILS], SIGNBODIES OF PORCELAIN OR GLASS, SIPHON BOTTLES FOR CARBONATED WATER, SMOKE ABSORBERS FOR HOUSEHOLD PURPOSES, SOAP BOXES, SOAP DISPENSERS, SOAP HOLDERS, DISHES FOR SOAP, SOUP BOWLS, SPATULAS [KITCHEN UTENSILS], SPICE SETS, SPONGE HOLDERS, SPONGES FOR HOUSEHOLD PURPOSES, MAKE-UP SPONGES, SPOUTS, SPRINKLERS, STATUES OF PORCELAIN, CERAMIC, EARTHENWARE OR GLASS, STEEL WOOL FOR CLEANING, STEW-PANS, STRAINERS FOR HOUSEHOLD PURPOSES, STRAINERS, STRAWS FOR DRINKING, DRINKING STRAWS, SUGAR BOWLS, SYRINGES FOR WATERING FLOWERS AND PLANTS, SPRINKLERS FOR WATERING FLOWERS AND PLANTS, TABLE PLATES, TABLEWARE, OTHER THAN KNIVES, FORKS AND SPOONS, TANKARDS, TARS, BRUSHES, LONG HANDLED, TEA CADDIES, TEA SERVICES [TABLEWARE], TEA INFUSERS, TEA BALLS, TEA STRainers, TEA COSIES, TEAPOTS, THERMALLY INSULATED CONTAINERS FOR FOOD, TIE PRESSES, TOILET BRUSHES, TOILET CASES, FITTED VANITY CASES, TOILET PAPER DISPENSERS, TOILET SPONGES, TOILET UTENSILS, TOILET PAPER HOLDERS, TOOTHBRUSHES, TOOTHBRUSHES, ELECTRIC, TOOTHBRUSH HOLDERS, TOOTHPATCHES, TOWEL RAILS AND RINGS, RAILS AND RINGS FOR TOWELS, TRAYS FOR HOUSEHOLD PURPOSES, OF PAPER, TRAYS FOR DOMESTIC PURPOSES, TRIVETS [TABLE UTENSILS], TROUSER PRESSES, URNS, UTENSILS FOR HOUSEHOLD PURPOSES, VASES, VEGETABLE DISHES, VESSELS OF METAL FOR MAKING ICES AND ICED DRINKS, VITREOUS SILICA FIBERS [FIBRES], NOT FOR TEXTILE USE, WAFFLE IRONS, NON-ELECTRIC, WASHING BOARDS, WAHTUBS, WASTE PAPER BASKETS, WATER APPARATUS FOR CLEANING TEETH AND GUMS, WATERING DEVICES, SPRINKLING DEVICES, WATERING CANS, APPARATUS FOR WAX-POLISHING, NON-ELECTRIC, WAX-POLISHING APPLIANCES, NON-ELECTRIC, FOR SHOES, WHISKS, NON-ELECTRIC, FOR HOUSEHOLD PURPOSES, WINDOW-BOXES, WOOL WASTE FOR CLEANING, WORKS OF ART OF PORCELAIN, CERAMIC, EARTHENWARE OR GLASS
IKONIC

4151513  18/04/2019
SAMARPAN INDUSTRIES
T-36, MIDC, Hingna Road, Nagpur - 440 016
Partnership Firm
Address for service in India/Attorney address:
ADV. MAHADEV A CHAVAN
QUICK LAW ADVISORY, D-18, Room no 2, Tiranga CHS, Sector-25, Next to Amrutha School, Juinagar Navi Mumbai-400 706,

Proposed to be Used

MUMBAI
buckets and pails, containers for household or kitchen use, cooking utensils non-electric, crushers for kitchen use non-electric, dishes, drinking glasses, hot pots, not electrically heated, kitchen containers and utensils, utensils for household purposes, spatulas, mixing spoon kitchen utensils, autoclaves, pressure cookers, non-electric, food steamers, non-electric, strainers for household purposes, kitchen grinders and blenders non-electric for household purposes
4151597  18/04/2019
ABHINAV GULATI
2963, Vasant Vihar, Near Industrial Estate, Ambala City-134003, Haryana
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Proposed to be Used
DELHI
Household, domestic utensils and containers (not of precious metal or coated therewith) pressure cookers, pans (non-electric), Non electric coffee percolators, coffee grinders (hand operated), milk cans, porcelain and bonachina utensils and cutlery, dinner sets, chop-sticks, non-stick cook-wares, kitchen wares, thermo wares, dish stands and decanter stands, hand operated utensils and apparatus for household and kitten use, cloth for cleaning, crockery, domestic grinders, kettles (non-electric)
4151681  18/04/2019

DARSHIL DILIP CHHEDA
D/6, SHALIMAR ESTATE, WAKANPADA, VILLAGE PELHAR, DIST. PALGHAR, NALASOPARA (EAST) - 401208,
MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Used Since: 01/01/2017

MUMBAI
STEEL UTENSILS, KITCHEN UTENSILS, COOKING UTENSILS, HOUSEHOLD UTENSILS, MOLDS [KITCHEN UTENSILS],
COOKING UTENSILS, NON-ELECTRIC INCLUDED IN CLASS 21.
Proprietor

NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used

AHMEDABAD
Household or kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes in class-21
MR. BHARAT Bhai DAYABHAI ANGHAN TRADING AS M/S. BHAKTI ENTERPRISES
11, 1103, SHIVAN AVENUE, BLDG-D SINGANPOR, DABHOLI LINK ROAD, SURAT, GUJARAT-395004.
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD

Household or kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes in class-21
4153182    20/04/2019  
SOMIL SONI  
C-181, 18TH FLOOR SPAZE PRIVY, SECTOR-72, FAZILPUR, GURGAON-122101  
INDIVIDUAL  
Address for service in India/Attorney address:  
TARUN SHARMA  
FCA-182, MALERNA ROAD, ADARSH NAGAR, BALLABGARH, FARIDABAD-121004  
Proposed to be Used  
DELHI  
Household or kitchen utensils, containers, baking mats, baskets for domestic use, basting spoons, for kitchen use, bottles and soap boxes
4153824   22/04/2019
SANDEEP GOPAL AILSINGHANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KITCHEN STUDIO
Shop No-4, Ramchandra Patil Lane, Opposite Runwal Green Link Road, Mulund (West), Mumbai - 400080, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :03/02/2012

MUMBAI
Household or kitchen utensils and containers; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware
SHENZHEN FENDA TECHNOLOGY CO., LTD.
Fenda Hi-Tech Park, Zhoushi Road, Shiyan, Baoan, Shenzhen (CN)
A Limited Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Electric hair combs; combs for back-combing hair; hair brushes; currycombs; combs for animals; combs; large toothed combs for the hair; comb cases; electric combs; toilet cases.
ASRKR ECOMMERCE PRIVATE LIMITED
VILLAGE-KALIBAS, PO- UTTARBAHIR GACHI, PS- NAKASHI DIST-NADIA KRISHNANAGAR NADIA WB 741126 IN
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and
sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-
worked glass, except building glass; Glassware, porcelain and earthenware
KOOLZPRINT

4154422  22/04/2019

SUCHA SINGH NAMDHARI
H No. 15A/14, W.E.A, 2nd Floor, Ajmal Khan Road, Near Karol Bagh Metro Station, New Delhi, 110005
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI

COFFEE MUG, BEER MUG, CONTAINERS AND OTHER DOMESTIC UTENSILS INCLUDED IN CLASS 21
BARSANA

4154949   23/04/2019

ARVIND MARDA

SHRACHIEK TOWER, PREMISES NO. 04-0702, PLOT NO. 11D/30, UNIT NO: EKT /3 OFFICE - D, 3RD FLOOR, ACTION AREA - 11D NORTH 24 PARGANAS, NEW TOWN, KOLKATA- 700 161

NEW APPLICANT

Address for service in India/Attorney address:

SEN ASSOCIATES

65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA

BABY BATH TUBS, LITTER BASKETS, WASTEPAPER BASKETS, LAUNDRY BASKETS, BASIN, WASH TUBS, BUCKETS, PLASTIC BUCKETS, BINS- (DUST), DUST BINS, PLASTIC BINS (DUCT BINS), DUST PAN, PLASTIC PLANTER, CONTAINER (TOOTHBRUSH, GLASS, KITCHEN, HOUSEHOLD), JUGS, MUGS, AND KITCHEN UTENSIL, BRUSH
KAAIROS
4155121    23/04/2019
SANDEEP GOPAL AILSINGHANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KITCHEN STUDIO
Shop No-4, Ramchandra Patil Lane, Opposite Runwal Green Link Road, Mulund (West), Mumbai - 400080, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware
ABI CLEANING SOLUTIONS

4155405   23/04/2019
AKASH AGARWAL Trading as: M/s ABI CLEANING SOLUTIONS
23/167, WAZIR PURA, AGRA, UTTAR PRADESH-282002
PROPRIETORSHIP

Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18, CLOTH MARKET, SANJAY PLACE, AGRA-282 002.
Used Since: 01/12/2014

DELHI
BRUSHES, BROOMS, MOPS, WIPERS, SCRUBBERS, MATS AS INCLUDED IN CLASS 21
4155447  23/04/2019
PARSVA ALUMINIUM PVT LTD.
107-108, Ramtekdi Industrial Estate, Hadapsar, Pune 411013, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers, heat-insulated containers, heat-insulated containers for beverages.
SH. YASH PAL TRADING AS MAA AMBE INDUSTRIES.
B-42/10, JHILMIL INDLUSTRIAL AREA, DELHI-110095.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, CROCKERY, CROCKERY MADE OF PORCELAIN, GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES, CHINAWARE, BEVERAGE WARE; BEVERAGE GLASSWARE; PRESSURE COOKER, BOWLS; CERAMIC FIGURINES; DISHES; CUPS; BOTTLE, DINNER SETS, EARTHENWARE, LUNCH BOXES; MUGS; PLATES; DISPOSABLE PLATES, DISPOSABLE BOWLS, FRYING PANS, FLASKS, BASKETS FOR HOUSEHOLD PURPOSES, KITCHENWARE, TABLE-WARES MADE OF CERAMIC MATERIAL, BREAKABLE AND UN-BREAKABLE CROCKERY, THERMOWARES, COMBS AND SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; DUSTBIN, ARTICLES FOR CLEANING PURPOSES.
4156411  24/04/2019

V.T ENTERPRISES PROP VINAY SHRIVASTAV
E-72, SECTOR-4, LAJPAT NAGAR, SAHIBABAD, GHAZIABAD, UP-201005
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used

DELHI

household or kitchen utensils and containers; flower pot; decorating bags; isothermic bags; statues; figurines; busts; tableware; potholders; holders ; lamp-glass; card holders; crystal [glassware]; painted glassware; kitchen utensils; plate; glass bowls; lunch boxes; crockery; mugs; cups of paper or plastic; beer mugs; cocktail shakers; bottles; pails; pans of iron; small hand-operated apparatus for mincing; grinding or pressing ; cosmetic utensils; boxes for sweetmeats; carpet sweepers; ceramics for household purposes; household; pottery; vases; pots; works of art; of porcelain ; of glass; of aluminium; of metal; of ceramic; of plastics; of earthenware; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
EZELLOHUB

4156753  24/04/2019

SUCHA SINGH NAMDHARI
H No. 15A/14, W.E.A, 2nd Floor, Ajmal Khan Road, Near Karol Bagh Metro Station, New Delhi, 110005

Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
Mugs, Beer Mugs, Coffee Mugs, Tea Mugs, And Other Mug Included In Class 21
4156771 24/04/2019
JITESH KANJIBHAI GALANI
M/S AARSH INDUSTRIES, LALBAPU KRUPA, Paramount Park, Street no 4, University road, Rajkot, 360005, Gujarat, India
PROPRIETOR
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used
AHMEDABAD
Household or kitchen utensils and containers, combs and sponges, brushes, (except paintbrushes), brushmaking materials, articles for cleaning purposes Included in class 21.
4157185    25/04/2019
DURLEY SANIWARE, AN INDIAN PARTNERSHIP FIRM.
8-A, NATIONAL HIGHWAY, B/H. 132, K.V.A. LALPAR POWER STATION, LALPAR, MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF HOUSEHOLD CONTAINERS, KITCHEN UTENSILS, KITCHEN CONTAINERS, COMBS, SPONGES, BRUSHES (EXCEPT PAINT BRUSHES), BRUSH – MAKING MATERIALS, ARTICLE FOR CLEANING PURPOSES, GLASSWARE FOR HOUSEHOLD PURPOSES, GLASS UNWORKED OR SEMI WORKED EXCEPT BUILDING GLASS AND PORCELAIN WARE INCLUDED IN CLASS - 21.
4157812  25/04/2019
VADHER KEVALKUMAR MANSUKHBHAI
KHADIYA, KHADIYA, KHADIYA, JUNAGADH-362263

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
4158320    26/04/2019
LOKESH YADAV
H NO. 872, NEAR SAYAD BABA CHOWK, WAZIRABAD, GURGAON, HARYANA - 122003.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Household or kitchen utensils and containers; Combs and sponges; Brushes [except paintbrushes]; Brushmaking materials; Articles for cleaning purposes; Unworked or semiworked glass, except building glass; Glassware, porcelain and earthenware included in class 21.
GoldTree
4158325  26/04/2019

SWETA AGARWALA
#317/A, NEW NO. 4 , G.L. KUNJ, KORAMANGALA , 8TH BLOCK, BANGALORE-560095

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
4158893   26/04/2019
NEHA MISHRA
6, Saffron, O-PH 2, Niho Scottish Gardens, Ahinsa Khand 2, Indirapuram, Ghaziabad – 201014, Uttar Pradesh
Proprietor
Address for service in India/Attorney address:
ATIT JAIN
# 16 (Basement), Todarmal Road, Tansen Marg, Bengali Market, New Delhi-110001.
Proposed to be Used
DELHI
Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
4159178  26/04/2019
VIVEK GUPTA PROPRIETOR OF S.S.PLASTIC
E-24, NEAR ADITI COTTAGE, DSIDC, SECTOR-1, BAWANA, DELHI-110039
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Household or kitchenware and Kitchen utensils and containers of Steel and Plastic (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
TATA CERAMICS

4159228    26/04/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1191266, 1191276

MUMBAI
Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware.
FUJACOOK

4161526  29/04/2019
FUJIA SHENZHOU (SHENZHEN) TECHNOLOGY CO., LTD.
Room 201, Bldg A, No.1 Qianwan 1st Rd, Qianhai Shengang Cooperation Area, Shenzhen, China
A Limited Liability Company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Cauldrons; cooking pot sets; cooking utensils, non-electric; pot lids; grills [cooking utensils]; frying pans; cooking pots; pressure cookers, non-electric; earthenware saucepans; table plates
4162153    30/04/2019
SUNITA YADAV
H.NO. 132/17, SIROHI ENCLAVE, VRINDAVAN GARDEN, G.T. ROAD, SAHIBABAD, GHAZIABAD, UTTAR PRADESH-201005, INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
ALL KIND OF S.S. UTENSILS, NON STICK UTENSILS, UTENSILS, HOUSE HOLD AND KITCHEN UTENSILS, CONTAINERS AND ALL KIND OF HOUSE HOLD AND KITCHENWARE COVERED UNDER CLASS 21.
4162394  30/04/2019
SHITALBEN YOGESHBHAI ANGHAN., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. HEER MARKETING.
FIRST FLOOR, PLOT NO.346, NARAYAN NAGAR CO-OP HOUSING SOCIETY, SINGANPOR ROAD, KATARGAM, SURAT.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, COOK WARE AND TABLEWARE, EXCEPT FORKS, KNIVES AND SPOONS, COMBS AND SPONGES, BRUSHES, EXCEPT PAINT BRUSHES, BRUSH-MAKING MATERIALS, ARTICLES FOR CLEANING PURPOSES, UNWORKED OR SEMI – WORKED GLASS, EXCEPT BUILDING GLASS, GLASS WARE, PORCELAIN AND EARTHEN WARE INCLUDED IN CLASS - 21.
4163771  01/05/2019
KANTILAL SAYARMAL MEHTA
SHREE NAKODA STEEL CENTRE, 1, NAKODA DARSHAN, JALALPURE ROAD, NAVSARI – 396445
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
PRESSURE COOKER, HOUSEHOLD AND KITCHEN UTENSILS AND CONTAINERS, COOKWARE, BOTTLES, PLASTIC CONTAINERS FOR HOUSEHOLD USE, COOKWARE FOR USE IN MICROWAVE OVENS, ALUMINIUM COOKWARE
Dannu

4164025  02/05/2019

MALLIKARJUN
2-99/1c, Jagath, Near Hanumam Temple, Kelaginkeri Jagath, Gulbarga, Karnataka - 585102

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 30/07/2017

CHENNAI

BRUSHES, BROOMS, DUSTBIN, KITCHEN UTENSILS, GARDENING GLOVES, MOUSE TRAPS, MUGS, CLOTHS FOR CLEANING, DUSTING CLOTHS, SCRUBBING BRUSHES, MOPS, CAR WASHING MITTS, CARPET SWEEPERS, SPONGES FOR HOUSEHOLD PURPOSES, STRAINERS FOR HOUSEHOLD PURPOSES, TOILET BRUSHES, UTENSILS FOR HOUSEHOLD PURPOSES, SCOURING PADS
IMREX

4166224  03/05/2019

SHAMMI
HOUSE NO-16, STREET NO-1, UTTRANCHAL COLONY, KAMAL PUR, BURARI DELHI-110084

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Proposed to be Used

DELHI

Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
KOMFY KRUZE
3117632 07/12/2015
MRS. SUNITA SAPRA
trading as ; KARAM INDUSTRIES
D-95, SECTOR-2, NOIDA-201301 U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Used Since 01/01/2014
DELHI
NON METAL HARNESS FOR HANDLING LOADS; ROPES, STRING, NETS, TENTS, AWWINGS, TARPAULINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER CLASSES) PADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS; PARTS AND FITTINGS THEREOF INCLUDED IN CLASS 22.
SANAD RAHEY INFOTECH PVT LTD, A COMPANY THROUGH ITS DIRECTOR SH YOGI SAHAJANAND NATH, SH KARTIKAY SURI & SH SUMIT KUMAR trading as SANAD RAHEY INFOTECH PRIVATE LIMITE
Maruti Complex, 4th Floor Moti Bazar, Hisar, (Har) Pin-125001, India
Manufacturer, Trader, Designing, Dealer, Distributor
An incorporated Company running through its Directors
Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since: 24/09/2015

DELHI
Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes) padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials in class 22
NO.
LUMINOUS

3146223  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146153
DELHI

ROPES, STRING, NETS, TENTS, AWNINGS, TARPAULINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER CLASSES) PADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS.
3169575  27/01/2016
MR. ROHIT DUTTA
MR. ANIL DUTTA
trading as ; MAHALAXMI POLYFLEX INDUSTRIES
E-17, 1ST FLOOR, MANSAROVER GARDEN, NEW DELHI-110015, INDIA.
MERCHANTS AND MANUFACTURERS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2015
DELHI
ROPES, STRING, NETS, TENTS, AWFNINGS, TARPAPLINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER
CLASSES) PADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE
MATERIALS, ARPAULINS AND SIMILAR WATER PROOF COVERS, CANVAS FOR PACKING, JUTE, JUITE BAGS, JUITE
SACKS AND SYNTHETIC PACKING MATERIAL
4153256  20/04/2019
SUNIL KHAIRNAR
Plot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1

Proposed to be Used
DELHI
RAW FIBEROUS TEXTILE MATERIALS.
4158694    26/04/2019
PRORICH SHADE SYSTEMS PVT LTD.,
No: 49/2, 6th Main, 15th Cross, Muthurayaswamy layout, Sunkadakatte, Magadi Road, Bangalore - 560 091, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Tensile Membrane Structure, Awnings and Canopies
4159949  27/04/2019
BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA
Body Incorporate
Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials
Patanjali Paridhan- Besh Badlo, Desh Badlo

4161672  30/04/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3653584, 3885321

DELHI
Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor, Jute bags for the transport and storage of materials in bulk.
Patanjali Paridhan- Swadeshi Ka Gaurav

4161683   30/04/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3653584, 3885321

DELHI
Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor, Jute bags for the transport and storage of materials in bulk
BROS HOLDING LIMITED
FLAT F-G, 6/F, LEADER INDUSTRIAL CENTRE, PHASE II, 188-202 TEXACO ROAD, TSUEN WAN, NEW TERRITORIES, HONG KONG
MANUFACTURER & MERCHANTS
A LIMITED LIABILITY COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF HONG KONG

Address for service in India/Attorney address:
ASHOKA LAW OFFICE
8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
COIR THREAD AND YAM, COTTON THREAD AND YAM, DARNING THREAD AND YAM, ELASTIC THREAD AND YARN FOR TEXTILE USE, EMBROIDERY THREAD AND YARN, FIBREGlass THREAD FOR TEXTILE USE, HEMP THREAD AND YARN, JUTE THREAD AND YARN, LINEN THREAD AND YARN, RAYON THREAD AND YARN, SEWING THREAD AND YAM, SPUN COTTON, SPUN THREAD AND YARN, SPUN WOOL THREAD, WOOLLEN THREAD AND YAM, WORSTED AND YARN;
3141268  29/12/2015
SHRI SURINDER KUMAR DUA
trading as ;CHHABIL DASS DEV RAJ
PARTAP GATE, PADLA ROAD, KAITHAL HR
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/1992
To be associated with:
3141267
DELHI
SEWING THREAD INCLUDED IN CLASS-23.
NO EXCLUSIVE RIGHT OVER THE TERM "POLY"..
3141270   29/12/2015
SHRI SURINDER KUMAR DUA
trading as ;CHABBIL DASS DEV RAJ
PARTAP GATE, PADLA ROAD, KAITHAL HR
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/2000
DELHI
SEWING THREAD INCLUDED IN CLASS-23.
3141271  29/12/2015
SHRI SURINDER KUMAR DUA
trading as ;CHHABIL DASS DEV RAJ
PARTAP GATE, PADLA ROAD, KAITHAL HR
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/2000
DELHI
SEWING THREAD INCLUDED IN CLASS-23.
3146154  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agen
ts address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Proposed to be Used
DELHI
YARNS AND THREADS, FOR TEXTILE USE
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2796990.
3146224 31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146154

DELHI
YARNS AND THREADS, FOR TEXTILE USE
3161965   18/01/2016
PREM KUMAR MANOCHA.
trading as ;NETAJI THREAD BALL FACTORY.
455/6, KHAIL BAZAR, PANIPAT-132103, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1992

DELHI
Yarns and threads, for textile use.
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER.
3722007   09/01/2018
MRS. SWITI AMIT ALLEWAR
565, Gondpura, Bastarwari, Prem Nagar Road, Nagpur – 440002.
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Yarns & Threads.
Trade Marks Journal No: 1906 , 17/06/2019           Class 23

4153257    20/04/2019
SUNIL KHAIRNAR
Plot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual
Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1

Proposed to be Used
DELHI
YARNS AND THREADS, FOR TEXTILE USE.
4158740  26/04/2019
ARVIND PRAJAPATI
C-44/142 GALI NO 7 SUDAMAPURI GARHI MENDU DELHI-110053
Proprietor

Address for service in India/Agents address:
NITIN AGARWAL
MB-22, Ground floor, Old Post Office Lane, Near Baby Land Public School, Shakarpur, Delhi-110092.

Proposed to be Used
DELHI
Yarns & Threads
4158825  26/04/2019
HIRA
249, BUDHWAR PETH, PUNE – 411002, MAHARASHTRA, INDIA
REGISTERED PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
SEWING THREAD; SEWING THREAD FOR TEXTILE USE.
J.K LON

4158962  26/04/2019

ABHISHEK GOEL

trading as ;GOYAL THREAD INDUSTRIES

1707, SOHAN GANJ, SUBZI MANDI, DELHI-110007

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

VINAYAK REGISTRATION SERVICE

85/86, 2ND FLOOR, GADODIA MARKET, KHALRI BAOLI, DELHI-110006.

Proposed to be Used

DELHI

SEWING THREAD
2661111 17/01/2014
ADITYA BIRLA NUVO LIMITED,
trading as; JAYA SHREE TEXTILES
RISHRA, POST - PRABASNAGAR, DIST - HOOGHLY, PIN - 712249, WEST BENGAL.
MANUFACTURER AND MERCHANT.
AN INDIAN PUBLIC LIMITED COMPANY.

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since : 01/01/2012

KOLKATA
Suiting and Shirting, Fabrics of all kinds and natures, Textile and textile piece goods, Textile material for curtain, Bed and table covers, Linens, Bed linen, Bed spreads, Quilted bed covers, Tissue, All types of saree, and Dress materials.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MAXIM EXCEPT AS DEPICTED.
2743729  26/05/2014
TARKESH MEHTA
trading as ;TARKESH ENTERPRISES
A-2/29, ELDEGO, PANIPAT, HARYANA-132103, INDIA
MANUFACTURING & TRADING

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2014

DELHI
BED SHEETS, BLANKETS & QUILTS.

NO EXCLUSIVE RIGHT OVER THE TERM “DECOR HOME”..
2872410  26/12/2014
SHUBHAM PRATAP GUPTA
trading as ;Aurave Decor
Pratap Bhawan, Railway Road, Pilkhuwa, U.P. - 245304, Distt. Hapur (U.P.)
Manufacturer and Trader

Address for service in India/Attorney address:
GIRIJA DESHPANDE
Flat No 408, Runwal Seagull Housing Society, Handewadi Road, Hadapsar, Pune-28
Used Since : 26/12/2014

DELHI
Manufacturing and trader of Textiles and Textile goods, Bed Linen, Cushion Covers, Table linen, Curtains made from cotton included in class 24.
2912103 26/02/2015
ASHA DEVI JAISWAL
trading as ;Rudra Rugs
Abhiyanpur, Chauri Road, Bhadohi-221401, U.P.
MANUFACTURING & TRADING
Proprietorship Firm
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :14/12/2012
DELHI
Textiles and textile goods, not included in other classes; bed and table covers
THERE SHALL BE NO EXCLUSIVE RIGHT ON WORD CARPETS..
IDEOL
2957384  04/05/2015
PINEAPPLE FASHION (P) LTD.
trading as ;Pineapple Fashion (P) Ltd.
59,Nakoda Street,New Vora Building, 2nd Floor,Room No.20, Pydhuni,Tamba Kata, Mumbai. 400003
Manufacturer / Trader
Body Incorporate

Address for service in India/Attorney address:
TUSHAR CONS
104, Auto Commerce House, Opp. Jyoti Studio, Kennedy Bridge, Grant Road, Mumbai - 400 007
Used Since :04/05/2014

MUMBAI
Textiles and textile goods, not included in other classes; bed covers; table covers.
AKCLO

3037758  20/08/2015
AKHIL BANSAL S/O. SH. AJAY BANSAL
11-A, VIVEKANAND MARG, C-SCHEME, JAIPUR-302001
Manufacturer and merchants trading as
INDIVIDUAL

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :02/04/2015

AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers.
3037815  20/08/2015
AKHIL BANSAL S/O. SH. AJAY BANSAL
11-A, VIVEKANAND MARG, C-SCHEME, JAIPUR-302001
Manufacturer and merchants trading as
INDIVIDUAL

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :02/04/2015

AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers.
3071179  06/10/2015
MS. ANJALI KALIA
trading as ;DIVINE DESIGN
A-19, SECTOR -57, NOIDA - 201301
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LAW OFFICES OF GURINDER PAL SINGH , ADVOCATES
59 HEMKUNT COLONY GREATER KAILASH PART-I NEW DELHI
Used Since :28/02/2005

DELHI
MANUFACTURING AND TRADING OF ALL KINDS OF TEXTILES AND TEXTILE GOODS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
RASHI HOMES

3099405  18/11/2015

NAVEEN KUMAR GUMBER
HUDA NO. 1492, SECTOR-12, PANIPAT, HARYANA -132103.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MONIKA SHARMA
B-15, LOWER GROUND FLOOR, GREATER KAILASH ENCLAVE-II, NEW DELHI 110048

Proposed to be Used

DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVER.

MARK SHOULD BE READ AND USE AS A WHOLE.
3129488    17/12/2015
MANISH GOYAL
trading as ;MARUTI TEXTILE
RZ-233, JAIN COLONY, PART-1, BINDAPUR, MATIYALA ROAD, UTTAM NAGAR, NEW DELHI-110059
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015

DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS INCLUDING SUITING & SHIRTING, SUIT LENGTHS, DRESS MATERIAL, FABRICS, NARROW WOVEN FABRICS, FURNISHING, BLENDED & COATED FABRICS, BED SHEET, BED SPREADS, PILLOW & CUSHION COVER, PILLOW COVERS, SHAWL, BLANKET, MINK BLANKETS, SHOWER CURTAIN; ACRYLIC CLOTHES, SAREES, BLOUSE PIECE, LUNGI, TOWEL, COMFORTERS, HANDKERCHIEF, TISSUES, SILKS, QUILT, LINEN, WOOLEN CLOTH & POLYSTER WOOLEN, WOVEN OR NOT INCLUDED IN OTHER CLASSES; INCLUDED IN CLASS 24
GINNIYA

3141705  29/12/2015
SHJAI PARKASH SHARMA
trading as ;GORAV INTERNATIONAL
X/3629, GALLI NO. 6, SHANTI MOHALLA, GANDHI NAGAR, DELHI - 110031.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015

DELHI
TEXTILE AND TEXTILE PIECE GOODS, SUITING & SHIRTING, CLOTH FOR DRESS-MATERIALS, TEXTILE FABRICS INCLUDING BLANKETS, MINK BLANKETS, TOWELS, BEDSPREADS, PILLOW COVERS, TABLE COVERS, BED COVERS, COMFORTERS, HANDKERCHIEF AND TISSUES, CUT PIECE PRINTED CLOTHES INCLUDED IN CLASS 24
3146155 31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2796994.
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146155
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
TRADE MARKS JOURNAL NO: 1906, 17/06/2019

Class 24

3146996 01/01/2016
NILU MIGLANI
TANU CHUGH
trading as RELIABLE IMPEX
PLOT NO.155 SECTOR-25 PART-2 INDUSTRIAL AREA HUDA PANIPAT-132103 HARYANA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since: 01/10/2012

DELHI
BED SHEETS, QUILTS, AC SETS, CUSHION COVERS, TOWELS, BED COVERS, BLANKETS, MINK BLANKETS, SHAWLS, LOHI, MUFFLER, CURTAIN CLOTH AND PILLOW COVER INCLUDED IN CLASS 24.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3166344  24/01/2016
SMT. GEETA KHURANA.
trading as ;GANGA YAMUNA OVERSEAS.
SHOP NO.3, WARD NO. 7, S.D. COLLEGE ROAD, PANIPAT-132103, HARYANA. INDIA.
MERCHANTS & MANUFACTURERS
Proprietorship Firm
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SOFA FURNISHING CLOTH, SOFA PANEL, BED AND TABLE COVERS INCLUDING BED SHEET BED SPREADS, PILLOW & CUSHION COVER PILLOW COVERS, SHAWL, FLEECE BLANKET, BLANKET, QUILT BLANKET, QUILT COVER, MINK BLANKETS, SHOWER CURTAIN; ACRYUC CLOTHES, BLOUSE PIECE, TOWEL, COMFORTERS, HANDKERCHIEF, TISSUES, SILKS, QUILT, LINEN, CURTAIN AND CURTAIN CLOTH AND WOOLEN CLOTH & POLYSTER WOOLEN, WOVEN OR KNITTED CLOTH NOT INCLUDED IN OTHER CLASSES
3166961  23/01/2016
TULSI DAS L. TEKWANI
trading as ;M/S TOPCRAFT TAILORS
A-14, JANPATH, LUCKNOW - 226 001 (U.P)
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
TEXTILE AND TEXTILE GOODS, FABRICS, SUITS, SAREE AND DRESS MATERIAL, SUITING AND SHIRTING, BED AND TABLE COVERS, BLANKETS, QUILTS, PILLOW AND MATTRESS CASES/COVERS.
3184682   12/02/2016
M/S DIVINE OVERSEAS
20-21, SANOLI ROAD, NEAR OLD SABJI MANDI, PANIPAT, HARYANA-132103
Manufacturer & Trader

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :23/01/2016

DELHI
Textiles and textile goods, not included in other classes; bed and table covers as included in class 24.
3194178  25/02/2016

DEEPIKA
trading as ;RAJRI COLLECTIONS
1-46B, KRISHAN VIHAR, DELHI-110086.
TRADING
Used Since :01/02/2016

DELHI
TEXTILE COVERS
3458844    16/01/2017
MR.GOVIND GOPAL KALANTRI
trading as ;Utsav Creations
Kenjale Light House,CTS-571,Bibwewadi-Kondhwa Road,Shop No.1/2/3,Pune-411037.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :11/05/2015
MUMBAI
TEXTILES AND TEXTILE GOODS, BED AND TABLE COVERS
3706278  19/12/2017
ADVITIYA DESIGNS
65 FIRST AVENUE VETTUVANKENI, CHENNAI- 600115
THE TRADEMARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
3717524    02/01/2018
HOTU GORDHANDAS MAKHIJANI
FLAT NO. 501, IMPERIAL RESIDENCY, MAHADEV SOCIETY, GULMOHAR CROSS ROAD NO. 12, NEAR JUHU CIRCLE CORNER, JVPD SCHEME., JUHU, MUMBAI- 400049.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC.
Jubilee Sona

3725876  12/01/2018

RAJENDRA PREMCHAND GHODAWAT TRADING AS JUBILEE TEXTILE MILLS
509/11, Jubilee House, Main Road, Madhavnagar, SANGLI-416 406, Maharashtra

A Sole Proprietor

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

TEXTILES AND SUBSTITUTES FOR TEXTILES; TEXTILE PIECE GOODS; FABRIC; HOUSEHOLD LINEN; BATH LINEN; BED SHEETS; CURTAINS AND TOWELS; CUSHION COVERS; FURNITURE COVERINGS OF TEXTILE; HANDKERCHIEF; JUTE CLOTH AND JUTE FABRIC; KNITTED FABRIC; PRINTED FABRIC; WOOLEN FABRIC.
Jubilee Moti

3725879   12/01/2018
RAJENDRA PREMCHAND GHODAWAT TRADING AS JUBILEE TEXTILE MILLS
509/11, Jubilee House, Main Road, Madhavnagar, SANGLI-416 406, Maharashtra
A Sole Proprietor

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
TEXTILES AND SUBSTITUTES FOR TEXTILES; TEXTILE PIECE GOODS; FABRIC; HOUSEHOLD LINEN; BATH LINEN;
BED SHEETS; CURTAINS AND TOWELS; CUSHION COVERS; FURNITURE COVERINGS OF TEXTILE; HANDKERCHIEF;
JUTE CLOTH AND JUTE FABRIC; KNITTED FABRIC; PRINTED FABRIC; WOOLEN FABRIC.
3742016    01/02/2018
MR. NARAYAN B. RAWAL TRADING AS M. VIPULKUMAR
178 A/B, CAVEL CROSS LANE NO. 7, 4TH FLOOR, DR. VIEGAS STREET, NEAR JAIN BHOJAN SHALA, KALBADEVI ROAD,
MUMBAI-400 002
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SUETING AND SHIRTING (DESIGNER SHIRTING)
NO
*The trade mark is restricted to use the mark in the state of Maharashtra.*
PLUSHY COMFORT

3782560  20/03/2018

ABDUL RAJEEL SHAIKH TRADING AS M/S. L SEVENSTAR
WARD NO. 6, HOUSE NO. 620/B, VISHWAS NAGAR, BANJARI, BHATKHEDI, MHOW, INDORE, MADHYA PRADESH - 453441

Individual

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.

Used Since: 21/01/2015

MUMBAI

Bedsheets; Textile fabrics for use in the manufacture of bedding; Bed linen and table linen; Bed skirts; Comforters [bedding]; Duvets; Duvet covers; Curtains; Towels, not of paper; Textile napkins; Pillowcases; Satin fabrics included in class 24.
BDWEAVES

4064037   22/01/2019
MR. GURPREET SINGH BINDRA
6, SAMMAN BAZAR JANGPURA BHOGAL, NEW DELHI - 110014
individual

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
DELHI
BEDSHEET, BLANKET, PILLOW COVER, LINEN, TEXTILE PRODUCT, SUITING SHIRTING, COVER PILLOW, TOWEL, HANDLOOM PRODUCT MATS MOSQUITO NET
RAHULGAMA EXPORTS (OPC) PRIVATE LIMITED
H.No-17, Gemini Park, Nangli Sakrawati, Najafgarh, New Delhi-110043
Private Limited Company

Address for service in India/Attorney address:
SHANU AGRAWAL
TARA COMPLEX, SECTOR-22, NOIDA, U.P 201301

Proposed to be Used
DELHI
Bath Towels, Beach Towels, Cushion Covers, Duvet Covers, Fitted bed Sheet, Flat bed Sheet, Face Towels, Hand Towels, Kitchen Towels, Tea Towels, Table Runner, Table cloth.
Trade Marks Journal No: 1906, 17/06/2019 Class 24

KATAKO HOMES LLP
B 203, 2ND FL, B WING, KARLE ZENITH, SY NO. 61-1,61-2, 100FT KEMPAPURA MN RD, NAGAWARA, BENGALURU, KARNATAKA - 560045.
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI

Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic included in class 24.
VIJAY KUMAR AGARWAL
93-B, MAKER TOWER, CUFFE PARADE, COLABA 400005

Address for service in India/Agents address:
DINESH KUMAR ACHARYA
1003, SHREE SHANKAR HEIGHT, PLOT 56, SECTOR 36, KAMOTHE MANSROVAR, NAVI MUMBAI-410206

Proposed to be Used
MUMBAI
BED SHEETS, PILLOW COVERS, DUVETS COVERS, DUVETS, TAPESTRY OF TEXTILES, SLEEPING BAGS, QUILTS, BLANKETS, TRAVELING RUG, FABRIC, DOOR CURTAINS AND MADE UPS OF TEXTILES.
HSR COLLECTION

4143145   10/04/2019

DINESH KUMAR TRADING AS MACHHROULI HANDLOOM INDUSTRIES.
BALKARAN FARM HOUSE, H. NO.-1, NEAR KIIT COLLEGE, SOHANA ROAD, GURGAON-122003, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], COVERS FOR
FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, FLEECE BLANKETS,
BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK
(CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH
& NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL
HANGINGS OF TEXTILE INCLUDED IN CLASS 24.
Silver Oak
4149475   16/04/2019
SHURAHBIL MOHAMED SHAKIR THARANI
13/A, 403, Amrut Nagar, Jogeshwari (west) Mumbai – 400 102
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Textiles and textile goods, not included in other classes, bed covers, table covers, Curtains, Cushion covers.
NEETRITI
4151925 18/04/2019
VINEET SABHARWAL
K/62, A, CHACHI BUILDING, HANUMAN CHOWK, LAL QUARTER, KRISHNA NAGAR, DELHI-110051, INDIA
Trading As:- SABHARWAL HANDLOOM
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED COVERS AND TABLE COVERS; TABLE MATS, NOT OF PAPER; TABLE RUNNERS; CUSHION COVERS; CURTAINS; MATTRESS COVERS; BEDSHEETS; BEDCLOTHES; BED LINEN; BED COVERINGS; BED QUILTS; BED BLANKETS; FABRIC VALANCES FOR BEDS; SILK BED BLANKETS; CHILDREN'S BEDSHEETS; BEDSHEETS FOR CHILDREN; BED AND TABLE LINEN; BED AND TABLE COVERS; FABRIC AND FABRIC SUBSTITUTES; TEXTILE QUILTS; TEXTILE TABLECLOTHS; TEXTILE HANDKERCHIEFS; TEXTILE NAPKINS.
BROWNIE
4152215    19/04/2019
BRIJESH KUMAR MAHESHWARI PROPRIETOR OF SCOP INDIA
E-45, ROAD NO 1, VKI AREA, JAIPUR- 302013
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
AHMEDABAD
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
4152537   19/04/2019
CHAIGATE CREATIVE INDIA PVT LTD
A91 (GF) SOUTH CITY 2, GURUGRAM, HARYANA - 122018
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
4152553   19/04/2019

SHUBHI AGARWAL
328/41 A, PURANI SABJI MANDI, LUCKNOW, CHOWK, UTTAR PRADESH, 226003
THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic, mosquito nets.
**VeerViza**

4152642  19/04/2019

RAHUL PRAVEENKUMAR SANKLECHA
B - 505, F - Tower, Punyabhoomi, Vip - 2, Surat - 395007
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Textile material, Textile goods, and substitutes for textile goods, Cotton cloth, Silk cloth.
4152686  19/04/2019

AMIT GOEL
AMIT GOEL, 16/5, GOEL MEDICOS, GEETA MANDIR ROAD, PANIPAT, HARYANA-132103
SINGLE FIRM

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used

DELHI

BEDSHEETS, PILLOW COVERS, CUSHION COVERS, FLEECE BLANKETS, BLANKETS, SHOWER CURTAINS OF TEXTILES OR PLASTIC, TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, QUILTS, HOUSEHOLD LINEN, CLOTH, WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, NAPKINS, PILLOW SHAM, SOFA COVERS, TABLE RUNNERS, TABLE CLOTH, COMFORTERS, DRESS MATERIALS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE, TEXTILES AND TEXTILE GOODS (NOT INCLUDED IN OTHER CLASSES), COVERS FOR FURNITURE, BED SPREADS INCLUDED IN CLASS 24
NAVASTRI

4154266  22/04/2019

IFUTURE GLOBISTIC ENTERPRISE LIMITED
#9-83/2, Ground Floor, Sri Satya Sai Residency, Gandhi Nagar, Ayyappa Nagar, Kommadi, Madhurawada, Viskhapatnam - 530048,
Andhra Pradesh
Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC
4154347  22/04/2019
VAISHALI GULATI
H. NO. 3081, FIRST FLOOR, SECTOR 27D, CHANDIGARH
PROPRIETOR
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
Textiles and Textile Goods Namely Bed Covers, Cushion and Pillow Covers, Table Covers; Bed Clothes and Blankets; Textile and Plastic Curtains; Drapes, Wall Hangings; Furniture Coverings; Linens Including Bath Linen, Kitchen and Table Linen
4155250  23/04/2019
GUNVANT KUMAR SALECHA S/O LOON CHAND SALECHA
52, New Cloth Market, O/S Raipur Gate, Ahmedabad, Gujarat-380002,
Sole Proprietor
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road,
Ahmedabad 380004
Used Since :09/01/2010
AHMEDABAD
Suitings, Shirting Fabrics
LAAVU

4156249   24/04/2019
ROSHNI
D-2/286, SULTANPURI, DELHI-110086, INDIA.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI
BED SHEETS, BED SHEET’S FOR CHILDREN, CUSHION COVERS, TABLE CLOTH, TABLE COVER, TEXTILE AND TEXTILE GOODS (NOT INCLUDED IN OTHER CLASSES), CURTAINS, WINDOW CURTAINS, DOOR CURTAINS, FABRIC CURTAINS, TRAVEL RUGS, TEXTILE PIECE GOODS FOR MAKING CUSHION COVERS.
AKSHAY BANSHDHAR MALOO
trading as; AKSHAY PRODUCTS
6TH FLOOR, 606, RAGHUVEER TEXTILE MALL, AAIMATA ROAD, PARVAT PATIYA, SURAT 395010.

Proposed to be Used

AHMEDABAD

MATERIALS FOR MAKING INTO CLOTHING, MATERIALS FOR USE IN MAKING CLOTHES, FABRIC LININGS FOR CLOTHING, TEXTILE USED AS LINING FOR CLOTHING, LABELS OF TEXTILE FOR IDENTIFYING CLOTHING, APPAREL FABRICS, TEXTILE PIECE GOODS FOR USE IN THE MANUFACTURE OF PROTECTIVE CLOTHING, FABRIC FOR USE IN THE MANUFACTURE OF CLOTHING, TEXTILE FABRICS FOR MAKING INTO CLOTHING, TEXTILE FABRICS FOR THE MANUFACTURE OF CLOTHING, ELASTIC FABRICS FOR CLOTHING, TEXTILES FOR MAKING ARTICLES OF CLOTHING, TEXTILE PIECE GOODS FOR MAKING INTO CLOTHING, TEXTILE PIECE
4156882    24/04/2019
LIFESTYLE EQUITIES C.V.
200 PRINS BERNHARPLEIN, 1097 J.B., AMSTERDAM, NETHERLANDS
A Dutch Limited Partnership
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :14/08/2008
To be associated with:
2740494, 3665689
DELHI
Textiles And Textile Goods; Bed And Bath Accessories; Towels; Linens And Placemats.
Gee Creations

4157478    25/04/2019

KOMAL
2675 Vishnu Colony Teshil Camp Panipat ((Haryana)
Individual

Address for service in India/Attorney address:

SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used

DELHI

Textiles And Textile Goods, Not Included In Other Classes
4157687    25/04/2019
NISHANTH NARAYANAN
REMA, CHOVVA, CHOVVA.P.O, CHOVVA, KANNUR 670006
Individual
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
Textiles, Textile and substitutes for Textiles, Textile piece goods, household Textile goods, Textiles made of Cotton.
BELUGA

4157841  25/04/2019

YOUNGMAN WOOLLEN MILLS PVT. LTD.
VILLAGE SEERA, RAHON ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Trade Marks Journal No: 1906 , 17/06/2019           Class 24

DIANET

4157842    25/04/2019
YOUNGMAN WOOLLEN MILLS PVT. LTD.
VILLAGE SEERA, RAHON ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

4157861  25/04/2019
VADAMADURA MARKETING PRIVATE LIMITED
H NO 2-3-647/1/64, PREM NAGAR, AMBERPET, RAMANTHAPUR HYDERABAD
Private Limited Company
Address for service in India/Attorney address:
MANKALA SHARATH CHANDRA
3–6–419/1, First Floor,
Proposed to be Used
CHENNAI
Textiles and substitutes for textiles; Household Linen; curtains of textile or plastic
BEDQLO
4157991 25/04/2019

SHWETA SINGHAL
3/9 MODEL TOWN-II, DELHI-110009

INDIVIDUAL

Address for service in India/Attorney address:

KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

Proposed to be Used

DELHI

QUILTS, FURNISHING FABRICS, TEXTILE FABRICS, BED SHEETS, PILLOWCASES, BED SPREADS, BED COVERS, BLANKETS, BED, TABLE AND BATH LINEN, NAPKINS, TOWELS OF ALL SIZES, FABRICS, TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES
CROWNBEAUTY

4158056  25/04/2019
AMIT ARORA TRADING AS CROWN TEXTILES.
H. NO.-6-A, RISHI COLONY (PARK), NEAR OLD SUBZI MANDI, PANIPAT-132103, HARYANA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], COVERS FOR
FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, FLEECE BLANKETS,
BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK
(CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH
& NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL
HANGINGS OF TEXTILE INCLUDED IN CLASS 24.
4158422  26/04/2019
JATIN MALHOTRA
A-18/8, DLF PHASE-I, GURGAON, HARYANA-122002
Proprietor of Trademark
Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used

DELHI
Cotton fabrics, crepe [fabric], fabrics for textile use, gauze [cloth], linen cloth, linings [textile], silk fabric, woollen fabric, hemp fabrics and textile materials.
GIVENCHY

4158720  26/04/2019
SANJEEV SHARMA PROPRIETOR OF MADHAV TEXTILES,
Building No.8, First Floor, Kairon Market, Amritsar-(Punjab),
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI
Suiting and Shirting.
Juhika Hub
4162117  30/04/2019
HITESHBHAI MANUBHAI THUMMAR
78, Kevatnagar Society, Punagam, Chorasi, Bombay Market, Surat – 395010
Proprietor

Address for service in India/Agents address:
DHRIULKUMAR D. BALADHA
DHRIULKUMAR BALADHA & CO., PARTH COMPLEX, 2ND FLOOR, OPP. BHARAT DAIRY, NR. INDIRA CIRCLE,
UNIVERCITY ROAD, RAJKOT-360002.

Proposed to be Used
AHMEDABAD

Textiles and textile goods, not included in other classes; bed and table covers included in class 24.
4162389  30/04/2019
VIRALKUMAR DHIRAJLAL GOTTI AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE RATNAKALA
E/238-239, SECOND FLOOR, PANDOL SOCIETY, OPP. JALARAM SOCIETY, VED ROAD, SURAT - 395004. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF TEXTILES AND SUBSTITUTES FOR TEXTILES, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC INCLUDED IN CLASS-24.
FILO d’ORO

4162939   30/04/2019

BHATNAGAR TEXTILES PRIVATE LIMITED
1716, OPPOSITE JAI TALKIES, MAIN ROAD, MURADNAGAR, GHAZIABAD, UTTAR PRADESH, 201206

Company

Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Used Since :19/11/2010

DELHI
Textiles and textile goods, not included in other classes; bed spread and table covers, All type of bed sheets, Pillow cover, Cushion cover,Sofa cover & Other covers.
Trade Marks Journal No: 1906, 17/06/2019 Class 24

4163770 01/05/2019
MANISHA MAHENDRA KUMAR TAWARI
EKAKSH TEX, U-8147 TO 8149, 2ND FLOOR, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT - 395002
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
FABRICS
URBAN REIGN
2139791  04/05/2011
DHARMENDER NARULA
trading as ;GURU KIRPA ENTERPRISES
VILL. KHERI TIRLOK PUR ROAD KALA AMB DISTT SIRMOR H.P
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2010
DELHI
FOOTWEARS
2578626  12/08/2013
GURU NANAK INTERNATIONAL PVT LTD
C-7, RAJOURI GARDEN NEW DELHI
MANUFACTURERS & MERCHANTS
A COMPANY DULY REGD. UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :20/11/1995

To be associated with:
2576228
DELHI
HOSIERY & READYMADE GARMENTS.
2668356 29/01/2014
BONNY ANDREWS
1415, SECTOR A, POCKET B & C, VASANT KUNJ, NEW DELHI-110070
MANUFACTURING & MERCHANT
Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24
Used Since: 19/07/2009
DELHI
READVMADE GARMENTS, CLOTHING, FOOTWEAR, HEADGEAR AND ACCESSORIES THEREOF INCLUDED IN CLASS 25.
Mark shall be used substantially as represented.
BE ETHNIC

2685286    24/02/2014

TELEONE CONSUMERS PRODUCT PRIVATE LIMITED
180 PITAMPURA VILLAGE, NEAR GOVT. SCHOOL AND CHAUPAL, DELHI-110034
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Used Since :01/08/2013

DELHI
CLOTHING, FOOTWEAR, HEADGEAR
CANVAS

2800675  30/08/2014

KULBIR SINGH
C/o ROGER INDUSTRIES LTD., 12 K.M. AGRA-MATHURA ROAD,ARTONI, AGRA (U.P.)
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)

Used Since: 01/01/1979

DELHI

Footwear including boots, shoes and slippers.
2801301 01/09/2014
RAMESH KUMAR
trading as ;M/S RAMESH KUMAR & Sons
NEAR CHHOTI HATTI, KARMON DEORI CHOWK, AMRITSAR, PUNJAB, INDIA.
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/10/2006
DELHI
CLOTHING, READYMADE GARMENTS AND HOSIERY.
NO EXCLUSIVE RIGHT OVER THE TERM "EMBROIDERY" . MARK SHOULD BE READ AND USE AS A WHOLE.
2801322  01/09/2014
RAMESH KUMAR
trading as ;M/S RAMESH KUMAR & SONS
NEAR CHHOTI HATTI, KARMON DEORI CHOWK, AMRITSAR, PUNJAB, INDIA.
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since : 01/04/2002
DELHI
CLOTHING, READYMADE GARMENTS AND HOSIERY.
2826969  15/10/2014
SHRI M. ANAS
trading as AAYAN FOOTWEAR EXPORTS
KHASRA NO. 195A, 195B, PLOT NO.47&48, MULLA KI PYAOU, DHANOLI AGRA (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since :01/06/2011
DELHI
FOOTWEAR & FOOTWEAR ACCESSORIES.
2828121   16/10/2014
AHEMED RAFEEQUE
ROYAL FIT, NO. 30/3, PIPE LINE ROAD, YESHWANTHPUR, BANGALORE -560022,
MANUFACTURING AND MERCHANTS
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
C/310, ANTOP HILL WAREHOUSING COMPANY LTD, V.I.T COLLEGE ROAD, WADALA (E), MUMBAI - 400 037
Used Since :01/04/2010
CHENNAI
MANUFACTURING AND TRADING OF READYMADE GARMENTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA TO KARNATAKA ONLY.
2832630  27/10/2014
SUBHAS NANDI
trading as ;SUBHAS APPARELS
244/1, Rafi Ahmed Kidwai Road, Kolkata- 700 055, in the state of West Bengal.
MANUFACTURER, MERCHANT, TRADER & EXPORTER.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Readymade Garments and Footwear.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF DISCLAIM OF THE WORD LONDON.
KRISHNADDHA

2872770  31/12/2014
MAITREYEE JOSHI
204, NAVYUG APARTMENTS, SUSHANT LOK-I, SECTOR 43, GURGAON-122001, HR
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
MANISH VASHISHTHA ADV.,
E-25, 2ND FLOOR, SEC-3, NOIDA-201301
Used Since :15/12/2014

DELHI
CLOTHING, FOOTWEAR, HEADGEARIN
2923964 16/03/2015
MR. SATISH KUMAR BATRA, MR. TANUJ BATRA & MR. MANUJ BATRA
Mr. Satish Kumar Batra
Mr. Tanuj Batra
Mr. Manuj Batra
trading as ;FRONTIER FASHION STUDIO
Guru Nanak Emporium Building, Bazar Bansawala, Phagwara. (Punjab)
Merchant, Manufacturers & Traders
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/1970
DELHI
Hosiery & Readymade Garments
HATS
2951225  28/04/2015
MR. ANIL KUMAR
trading as ;BALAJI INDUSTRIES
149 SHAHZADA BAGH INDUSTRIAL AREA, OLD ROHTAK ROAD, DELHI 110035
MANUFACTURER & TRADER
Address for service in India/Agents address:
A & CO. REGISTRATIONS (ADVOCATES).
B.K.-27 (WEST) SHALIMAR BAGH, DELHI - 110 088.
Used Since :07/03/2011
DELHI
FOOTWEAR & FOOTWEAR SOLES , INCLUDED IN CLASS-25.
CLOG LONDON

2990798  23/06/2015
COINCEPT INNOVATION PVT. LTD.
trading as ;COINCEPT INNOVATION PVT. LTD.
F-08, First Floor, Krishna Complex, Maharaja Agrsen Marg, Sector-31, Noida, U.P.
MERCHANTS & MANUFACTURERS
(A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/05/2012
DELHI
HOSIERY & READYMADE GARMENTS; FOOTWEAR, SHOES, SLIPPERS, RUBBER CHAPPALS, SOLES & STRAPS.
NO EXCLUSIVE RIGHTS OVER THE WORD LONDON.
3013601  21/07/2015
SUBHASH CHANDER
trading as ;SKYWON SHOES COMPANY
HOUSE NO. -1638, B-14, WARD NO. 42, AMARPURA, ISLAMGANJ LUDHIANA
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :14/07/2015
DELHI
FOOTWEAR, SLIPPERS, SHOE SOLE & BELTS
Trade Marks Journal No: 1906, 17/06/2019 Class 25

3037816  20/08/2015
AKHIL BANSAL S/O. SH. AJAY BANSAL
11-A, VIVEKANAND MARG, C-SCHEME, JAIPUR-302001
Manufacturer and merchants trading as
INDIVIDUAL

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :02/04/2015

AHMEDABAD
Clothing, footwear, headgear.
LRB

3049075  05/09/2015
ARUSH BATRA
trading as ;LRB FOOTWEARS
1881, M.I.E, PART-B, BAHADURGARH, HARYANA-124507
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :22/08/2015
DELHI
FOOTWEAR
3055127 15/09/2015

MRS. KANTA KAPUR

trading as ;RICO SORDI FASHION

B-1/1108 VASANT KUNJ NEW DELHI 110070

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007

Used Since :21/11/2007

DELHI

READYMADE GARMENTS, UNDERGARMENTS, FOOTWEARS INCLUDED IN CLASS 25.

This is condition of registration that no exclusive right to use all descriptive matter appearing in the label..

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE...
3068014  01/10/2015
MRS. FARIDA JUZER POONAWALLA.
trading as ;ABITO
307, M. G. ROAD, CAMP, PUNE-411001.
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :05/07/2006
MUMBAI
READYMADE GARMENTS, CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDING HOSIERY AND FOOTWEAR, BOOTS, SHOES AND SLIPPERS, NECKTIES, BELTS, SOCKS, UNDERWEAR AND BRIEFS BEING GOODS.
3071180  06/10/2015
MS. ANJALI KALIA
trading as ;DIVINE DESIGN
A-19, SECTOR -57, NOIDA - 201301
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LAW OFFICES OF GURINDER PAL SINGH , ADVOCATES
59 HEMKUNT COLONY GREATER KAILASH PART-I NEW DELHI
Used Since :28/02/2005
DELHI
MANUFACTURING AND TRADING ALL KINDS OF CLOTHING, FOOTWEAR AND HEADGEAR
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3074026  09/10/2015
TURTLE LIMITED
trading as ;TURTLE LIMITED
20 ROUND TANK LANE, HOWRAH-711101, W.B.
MANUFACTURER & MERCHANTS
A COMPANY REGISTERED IN INDIA
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :01/08/2014
To be associated with:
3074025
KOLKATA
CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDING HOSIERY, SHIRTS, TROUSERS, JEANS: FOOTWEAR INCLUDING BOOTS, SHOES, SLIPPERS; WIND CHEATERS, ANORAKS, JACKETS, RAINCOATS AND SPORTSWEAR BEING GOODS INCLUDED IN CLASS 25.
Registration of this Trade Mark shall give no right to the exclusive use of the WORD LONDON..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1073640, 3074025.
3115992    04/12/2015
SH. KUNAL SACHDEVA
trading as ;P.L. INDUSTRIES
B-X - 406, ST. NO. 3, GHUMAR WALI GALLI, NEEM WALA CHOWK, LUDHIANA-141008 (PB.).
MERCHANTS & MANUFACTURERS
Used Since :01/10/2012
DELHI
HOSIERY, READYMADE GARMENTS, SHAWLS, STOLES & LOHIS.
SH. RAMESH JAIN
trading as : NITISH KNITWEARS
3401/1, ST. NO-18, NEW MADHOPURI, LUDHIANA 141008, PB
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).

Used Since : 01/04/2003

To be associated with:
1383104

DELHI
HOSIERY & READY MADE GARMENTS
3117866  07/12/2015

VIKAS SIKKA
VIVEK SETH

trading as ;S & S INC.
53/68, RAMJAS ROAD, KAROL BAGH, NEW DELHI-110005.
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :10/04/2008

DELHI

HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM,
DRESSES, MEN, WOMEN AND CHILD CLOTHING AND FOOTWEAR.
3117877   07/12/2015
GEETIKA ANAND
trading as ;UNIVERSAL IMPEX.
69, OLD LAJPAT RAI MARKET DELHI
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015

DELHI
HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES, MEN, WOMEN AND CHILD CLOTHING AND FOOTWEAR.
3120037  09/12/2015
SH. MAHINDER KUMAR JAIN
trading as ;R.K. CHEMICAL INDUSTRIES
HOSHIARPUR ROAD SANTOKHPURA JALANDHAR PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/1988
DELHI
FOOTWEAR, SHOES, SLIPPERS, RUBBER CHAPPALS, SOLES & STRAPS.
3120276  09/12/2015
MR. KULDEEP VERMA
trading as ;KULDEEP GARMENTS
615, Mali Ganj, Ludhiana-141001. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/12/2015
DELHI
Hosiery & Readymade Garments.
HONOUR

3121301  10/12/2015

SH. SUDERSHAN JAIN
SH. ASHOK JAIN
SH. ANKIT JAIN

trading as ;narinder.mahtta@gmail.com
138, INDUSTRIAL AREA-A, LUDHIANA (PB.)

SERVICES

Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).

Used Since :01/04/1994

DELHI

HOSIERY & READYMADE GARMENTS.
3123009   11/12/2015
MR. VARUN MAINI
trading as :PREM ENTERPRISES
119, GROUND FLOOR, RAJA GARDEN, DELHI 110015
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2010
DELHI
HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES, MEN, WOMEN AND CHILD CLOTHING AND FOOTWEAR.
LOGINES

3129489  17/12/2015

FAZIL KHAN

trading as ;AQSA TRADER

IX/6775, SHYAM GALLGANDHI NAGAR, DELHI-110031

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :01/12/2015

DELHI

HOSIERY AND READYMADE GARMENTS.
3129493  17/12/2015
TEGBAHADUR RAI
trading as :SILVER LINING
F-6/9, KRISHNA NAGAR, MANDIR MARG, NEW DELHI
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/11/2015
DELHI
HOSIERY AND READYMADE GARMENTS INCLUDING WOMEN WEARS INCLUDED IN CLASS 25.
A-TEX GOLD

3130800  18/12/2015
MR. RAJEEV JAIN
trading as ;PARAS TRADING CO.
9/6270 MUKHARJEE GALI GANDHI NAGAR , DELHI-31.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TIRUPATI ASSOCIATES
S-551, FIRST FLOOR, ST. NO. 01 SCHOOL BLOCK-II SHAKARPUR DELHI-92
Used Since :19/06/2011
DELHI
GENTS & KIDS JEANS, PANTS, NON-DENIM PANT, TROUSER AND JACKETS SHIRTS, T-SHIRT, CAPS TROUSERS, COAT SUITS, UNDER GARMENTS, MEN'S WOMEN'S, BOY'S AND GIRL'S SHIRTS, TOPS, SWEATERS, JACKETS, PANTS, SUITS, BOTTOMS, SOCKS, HATS AND CAPS, SHOES, SHORTS, COATS, NECKTIES, READYMADE GARMENTS AS PER CLASS-25
3135026  23/12/2015

CHETAN GOYAL
trading as ;LAKSHAY GARMENTS
A-12/3, KRISHAN VIHAR, DELHI-110086
MANUFACTURING & TRADING

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR & HEADGEAR
3135275  23/12/2015
MR. MOHD. MUJEEM
16/632-E, TANK ROAD, KAROL BAGH, NEW DELHI 110005
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :15/05/2012
DELHI
GOODS IN RELATION TO SHIRT, T-SHIRTS, JEANS, DENIM, NON-DENIM & CARGO GOODS INCLUDED IN CLASS -25
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
FREE SOUL

3135466  22/12/2015

FFI GLOBAL S.R.L.
VIA DELL’ARTIGIANATO, 2, 36064 MASON VICENTINO VI, ITALY
Manufacturers and Merchants
a company organized and existing under the laws of Italy

Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.
Used Since :31/03/2007

DELHI
Clothing, footwear, headgear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
UJALA
3137495  25/12/2015
MR. AMANDEEP SINGH
trading as ; AMANI INTERNATIONAL
2411, St. No. 8, Jammu Colony, Abdullaipur Basti, Ludhiana. (Pb.)
Merchant & Manufacturers
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 02/09/1992
DELHI
Hosiery & Readymade Garments.
3140385  28/12/2015
KULBIR SINGH
C/o ROGER INDUSTRIES LTD., 12 K.M. AGRA-MATHURA ROAD, ARTONI, AGRA (U.P.) MANUFACTURER & MERCHANT
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/11/1997
DELHI
Clothing, footwear, readymade garments & headgear.
3147015 01/01/2016
ANIL BANSAL
trading as ;DESHINE JEWELS
10/2465, 1ST FLOOR, BEADONPURA, KAROL BAGH, DELHI-110005
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015
DELHI
HOSIERY AND READYMADE GARMENTS AND CAP.
3147031  01/01/2016
AKASH VERMA
trading as ;SKY INNOVATIONS
L-41, LAJPAT NAGAR-2, NEW DELHI-110024
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since : 01/12/2015
DELHI
READYMADE GARMENTS, HOSIERY, UNDER GARMENTS, CLOTHING AND FOOTWEARS INCLUDING UNIFORMS;
DRESSES, JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, SUITS, LADIES SUITS, VESTS, COATS, SHERWANIS,
KURTA, PYJAMAS, CHILDRENS CLOTHING, MENS & WO MENS CLOTHING, CAPS, HATS, HEADWEAR, NECKWEAR,
TOPS, SKIRTS, NIGHT-SUITS, INNERWEAR, SWIMWEAR, BRA, PANTIES; TIGHTS; BRASSIERES; BLAZERS, GLOVES,
SOCKS, TIES, BELTS (FOR WEAR); WOOLEN GARMENTS, BOOTS, SHOES AND SLIPPERS INCLUDED IN CLASS 25.
PRIZM

3148423  31/12/2015
ANOOP TICKOO
trading as ;PRIZM
108, LALLESHWARI VATIKA, SECTOR-21-D, GH-12, FARIDABAD-121001, HARYANA
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :02/01/2008

DELHI
READYMADE GARMENTS AND SCARFS
HODY

3149551  03/01/2016

YUNUS SALEEM

trading as ;HODY GARMENTS.

IX/6887, MALHOTRA GALI, KAPOOR BASTI, NEAR-MAHAVIR CHOWK, GANDHI NAGAR, DELHI-110031. INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Used Since :01/12/2015

DELHI

Readymade Garments
3149560  01/01/2016
KULDEEP KUMAR
B-11/8, Krishna Nagar, Delhi - 110051
manufacturing and trading
Address for service in India/Attorney address:
DEVESH AGARWAL
15, GOPAL NIHRA, JHANSI, UTTAR PRADESH
Used Since : 01/12/2015
DELHI
fancy ladies suits, maxy gowns and other clothings
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHRIMATI DESIGNS

3149800    03/01/2016
S. PAMINDER SINGH GABA
S. MANDEEP SINGH
trading as ;MEHAR
F-4, 5, 6, 7, 8, CROSS RIVER MALL, 1ST FLOOR, KARKARDOOMA, DELHI-110032, INDIA.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1988

DELHI

Hosiery and Readymade Garments, Under Garments, Neckwear, Sports Wear, Headgear, Uniform, Dresses, Men, Women
and Child Clothing and Footwear.
3151505 05/01/2016
MR. ASHISH MALHOTRA & MR. SUBHASH MALHOTRA
Mr. Ashish Malhotra
Mr. Subhash Malhotra
trading as ;SUNMARG HOSIERY FACTORY
Samrala Road, Opp. Kalyan Hospital, Ludhiana-141008. (Pb.)
Merchant & Manufacturers
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2013
DELHI
Hosiery & Readymade Garments.
Mark shall be used as substantially shown.
K. D. SPORTS
3154697  08/01/2016
SH. RINKU KUMAR.
trading as ;K. D. SPORTS.
NEAR SRI GURU RAVIDASS MANDIR, BANK COLONY ROAD, MODEL HOUSE, JALANDHAR, PUNJAB, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2010
DELHI
SPORTS SHOES AND LEATHER SHOES INCLUDED IN CLASS 25.
3155975 08/01/2016
MR. UMESH KUMAR
trading as ;ALFA ENTERPRISES
# 716/1, Street No.2, Basti Jodhewal, Backside Ravidas Mandir, Ludhiana (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :08/12/2014
DELHI
Hosiery & Readymade Garments.
CHARLIE CHAPLIN

3159952  14/01/2016

BUBBLES INCORPORATED
C/O Maitre David Minder, Rue Jules, Gachet 5, 1260 Nyon, Switzerland
Manufacturers and merchants

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :31/12/1981

DELHI
Clothing , footwear, headgear.
3160138   15/01/2016
JEETU YADAV
trading as ;WEGA LIFESTYLE PRIVATE LIMITED
B-19, YADAV NAGAR, SAMAYPUR, NEW DELHI-110042.
MANUFACTURER & TRADER

Address for service in India/Attorney address:
CHAUHAN CONSULTANCY COMPANY
2F-1 MOHAN BABA NAGAR TAJPUR ROAD BADARPUR BORDER NEW DELHI-110044
Used Since :17/02/2015

DELHI
FOOT WEAR.
MR. HARSH KUMAR
trading as GAGAN KUMAR HARSH KUMAR
1142, Sardar Nagar, Basti Jodhewal, Rahon Road, Ludhiana-141007.(Pb.)
Merchant & Manufacturers
proprietary

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 15/01/2016
DELHI

Clothing, Headgear & Footwear.
3164059 20/01/2016

ANJALI SAHNI.
trading as ;KABIR ENTERPRISES.
45 B, SHAHPUR JAT, NEAR ASIAD VILLAGE, DELHI, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

DELHI
READYMADE GARMENTS, HOSIERY, UNDER GARMENTS, CLOTHING AND FOOTWEARS INCLUDING UNIFORMS,
DRESSES, JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, SUITS, LADIES SUITS, VESTS, COATS, SHERWANIS,
KURTA, PYJAMAS, CHILDRENS CLOTHING, MENS & WO MENS CLOTHING, CAPS, HATS, HEADWEAR, NECKWEAR,
TOPS, SKIRTS, NIGHT-SUITS, INNERWEAR, SWIMWEAR, BRA, PANTIES; TIGHTS; BRASSIERES; BLAZERS, GLOVES,
SOCKS, TIES, BELTS (FOR WEAR); WOOLEN GARMENTS, BOOTS, SHOES AND SLIPPERS INCLUDED IN CLASS 25.
3165644 22/01/2016
SUBHASH CHAND BANSAL
trading as ;BHAWANI PLASTIC INDUSTRIES
T-2/192 MANGOL PURI INDUSTRIAL AREA, PHASE-I DELHI 83
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since :15/05/2014
DELHI
FOOTWEARS.
ROYAL WOOD
3166859  22/01/2016
KULBHUSHAN GARG
trading as ;M/S ROYAL CREATION
IX/6385, NETA JI GALL, GHANDHI NAGAR, DELHI - 31.
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :21/01/2016
DELHI
READY-MADE GARMENTS.
MARK SHOULD BE READ AND USE AS A WHOLE..
Trade Marks Journal No: 1906, 17/06/2019  Class 25

ZIPLITE
3167880   23/01/2016
SUNIL GUPTA
84, RAJDHANI ENCLAVE, PITAM PURA, DELHI-110034
Manufacturer & Traders
INDIVIDUAL
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/01/2016
DELHI
FOOTWEARS
3174223 02/02/2016
KAWALJEET SINGH
ASHISH PAL SINGH
trading as: HEMKUNT TRADERS
313/27-B, DURGA MANDIR WALI GALI, INDERLOK, DELHI-110035.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006.
Used Since: 01/04/2010
DELHI
FOOTWEARS, HEADGEARS, BOOTS, SLIPPERS, INNER SOLES, SANDALS, SHOES, SPORTS SHOES, RUBBER & PVC CHAPPALS, BEING GOODS INCLUDED IN CLASS -25
Mark shall be used substantially as represented.
Trade Marks Journal No: 1906, 17/06/2019  Class 25

3175530  04/02/2016
SOCcer INTERNATIONAL PVT. LTD.
trading as ;SOCcer INTERNATIONAL PVT. LTD.
BASTI SHEIKH ROAD JALANDHAR PB 144002
MANUFACTURER, MERCHANT AND EXPORTERS
Address for service in India/Agents address:
S. HANdA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2006
DELHI
CLOTHING & APPARELS, SPORTS WEARS & PROTECTIVE SPORTS WEARS
3175647  03/02/2016
MR. HARJINDER KUMAR
trading as ;NARANG SONS
B-III-575, Chowk Saidan, Ludhiana. (Pb.)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2000
DELHI
Hosiery and Readymade Garments.
3176372  04/02/2016
TUSHAR GARG
BC-1, GROUND FLOOR, SHALIMAR BAGH (WEST), DELHI 110088
MANUFACTURER & MERCHANT
Used Since :01/10/2015
DELHI
SPORTSWEAR, ACTIVE WEAR, T-SHIRTS, TRACK PANTS, TRACK SUITS, TOPS, LEGGINGS, JACKETS, HOODIES, UNDERWEAR, BRA, SHORTS
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
YAHYA

3176409   04/02/2016
MODEL EXIMS (INDIA) PVT. LTD.
PLOT NO. C-17, C-18, LTP BANTHAR, UNNAO U.P
MERCHAND & MANUFACTURER

Address for service in India/Agents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012

Proposed to be Used
DELHI
Ready made garments including T-SHIRTS,SHIRTS ,TROUSERS,PANTS,SHOTS,BELTS;JACKETS,COATS,
SOCKS,SHOES,BOOTS,SWEATSHIRTS, SWEATPANTS JEANS,UNDERWEAR,HOSIERY Mother items of personal apparel
[Included in class-25]
PU-SRX

3181252 10/02/2016
RAJIV GARG
T-5/244, PHASE-I, INDUSTRIAL AREA, MAGOLPURI, DELHI-110083.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since :01/01/2016
DELHI
FOOTWEARS.
KHANNA INTERNATIONAL
3182015  10/02/2016
MR. ANIL KHANNA, MRS. PUNAM KHANNA, MR. PARTH KHANNA & MR. RISHAB KHANNA
Mr. Anil Khanna
Mrs. Punam Khanna
Mr. Parth Khanna
Mr. Rishab Khanna
trading as ;KHANNA INTERNATIONAL
Village Bajra, Rahon Road, Ludhiana-141007. (Pb.)
Merchant & Manufacturers
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :11/01/2016
DELHI
Hosiery & Readymade Garments, Shawls, Stoles, Lohis & Scarves.
SURYA

3184206    12/02/2016
RAM CHANDER BUDHIYA
trading as ;CHETAK HOSIERY
D-31, LALITA BLOCK, SHASTRI NAGAR, DELHI-110052.
MANUFACTURE & MERCHANT

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Used Since :01/04/2010

DELHI
SOCKS
Trade Marks Journal No: 1906, 17/06/2019  Class 25

MOHAMMAD KADIR
trading as ;Dinar Enterprises
38/106, Moti Kunj, Lohamandi, Agra-282002
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :19/02/2016

DELHI
Clothing, Footwear, Headgear, Readymade Garments.
SALFEE
3191665  20/02/2016
AMIT JINDAL
trading as ;M/S AMIT ENTERPRISES
J-3137, DSIDC, NARELA INDUSTRIAL AREA, DELHI-110040
Manufacturer & Traders
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/12/2013
DELHI
FOOTWEARS
VANEZIA

3193425  23/02/2016
VANESA CARE PRIVATE LIMITED
116 MODEL BASTI,NEW DELHI-110005,DELHI,INDIA
MANUFACTURER AND MERCHANTS
An Indian Company, registered with limited liability, under The Companies Act, 1956

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.A, DELHI - 110 009.

Proposed to be Used
To be associated with:
1384815

DELHI
Clothing, footwear, headgear included in class 25.
VANESSA
3193427  23/02/2016
VANESA CARE PRIVATE LIMITED
116 MODEL BASTI, NEW DELHI-110005, DELHI, INDIA
MANUFACTURER AND MERCHANTS
An Indian Company, registered with limited liability, under The Companies Act, 1956

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.A, DELHI - 110 009.

Proposed to be Used
To be associated with:
1736522

DELHI
Clothing, footwear, headgear included in class 25.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1736523.
3197822  29/02/2016

SHRI YASH PAL ARORA
313/18-B & C, KUMAR BUILDING, GALI DURGA MANDIR, INDERLOK, DELHI 110035
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2009

DELHI
FOOTWEARS, HEADGEARS, BOOTS, SLIPPERS, INNER SOLES, SANDALS, SHOES, SPORTS SHOES, RUBBER & PVC CHAPPALS, BEING GOODS INCLUDED IN CLASS 25
GIOVEN KELVIN

3200189    02/03/2016
IDM APPAREL PTE LTD.
BLOCK 51 UBI AVENUE 1, #03-04, PAYA UBI INDUSTRIAL PARK, SINGAPORE 408933

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.

Proposed to be Used
DELI

CLOTHING, FOOTWEAR, HEADGEAR, UNDERWEAR, CAP PEAKS, SHIRTS, TEE-SHIRTS, POLO SHIRTS, WOVEN SHIRTS, SINGLET, SHORT PANTS, LONG PANTS, SOCKS, SHOES, JACKETS (CLOTHING)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. words separately. Mark shall be used as a whole.
MR. P. PRASHANTH, MR. PENDYALA KRISHNA MOORTHY & MR. PENDYALA VIJAY KRISHNA
trading as ;Marvel Trading
D. No. 3-4-1005/8, Opp. Avanthi College Barkatpura, Hyderabad - 500 027 (Telangana)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :01/04/2014
CHENNAI
Footwear
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION AND SUBJECT TO
RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA.
3375571   30/09/2016
SHREE GANESH BAKERY NANDANI PVT.LTD
GAT NO. 32, 33, 36, OLD KOLHAPUR ROAD, NANDANI, TAL. SHIROL, DIST. KOLHAPUR PINCODE 416 102
MANUFACTURER AND TRADER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Proposed to be Used
To be associated with:
3375526
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
REASON

3398049  26/10/2016
JOY GOPAL MAJUMDER
trading as ;M/S. REASON
27, VIVEKANANDA ROAD, P.O.- NONACHANDAN PUKUR (NORTH), P.S.- TITAGARH, DIST.- NORTH 24 PARGANAS, PIN-700122, WEST BENGAL, INDIA.
MANUFACTURER, MERCHANT AND EXPORTER
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Used Since :30/05/2008

KOLKATA
CLOTHING, READY-MADE CLOTHING, READY MADE GARMENTS BEING ALL INCLUDED IN CLASS 25.
APPALON

3409623  11/11/2016

AMRITA S CHUGH AND POOJA R CHANDANI TRADING AS C&C APPARELS

Amrita S Chugh
Pooja R Chandani

trading as ;C&C Apparels
14/1 Ground Floor, 1st cross, CSI Compound, New Mission Road, Bangalore 560 027

Manufacturer and Distributor

Partnership Firm

Address for service in India/Attorney address:

ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Used Since :08/07/2016

CHENNAI

Men's Apparel, Women's Apparel, Kids Apparel, Shirts, T shirts, Trousers, Coats, Suit, socks, Belts, Leather Clothing, Jackets, Gloves, Pant, Boots, Cuffs and Collars
3415459  21/11/2016
PRAKASH MEHADIA
trading as ;M/S YASH TEXTILES
FIRST FLOOR, SHANKAR BHAVAN, NEAR NAGPUR GOLDEN TRANSPORT, BEHIND SUT MARKET, NAGPUR-440002,
MAHARASHTRA
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/10/2011
MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR
TEXIGO

3453068  09/01/2017
TEXPERTS INDIA PVT. LTD.
3, COMMERCE CENTRE, GUJARAT INDUSTRIES COMPOUND, VISHWESHWAR NAGAR, OFF, AAREY ROAD, GOREGOAN (EAST), MUMBAI-400063
MANUFACTURERS AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Proposed to be Used
MUMBAI
CLOTHING, READYMADE GARMENTS, FOOTWEAR AND HEADGEAR INCLUDED IN CLASS 25
3456478 13/01/2017
MUHAMMAD NASRUDDIN SIDDIQUI
trading as ; WASEEM FOOTWEAR
GALA NO.9, GATE NO.3, SURYAJI COMPOUND, TANK PAKHADI ROAD, MUMBAI - 400011
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :03/01/2017
MUMBAI
FOOTWEAR INCLUDING BOOT, SHOES, CHAPPALS, SLIPPERS INCLUDED IN CLASS 25
3489354  21/02/2017
CHUNILAL M. PUROHIT
trading as ;Maniklal Prints
manufacturer & traders
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :22/02/2004
MUMBAI
Sarees.
TOODLES

3539310  02/05/2017
ANANT BUBNA TRADING AS TIRUPATI APPARELS
57, Burtolla street, 3rd Floor, Kolkata-700007.

Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Readymade Garments.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
AMIT HUKWANI TRADING AS VIVA INTERNATIONAL
112E, Buroshibtola Min Road, Mahendra Complex, Kolkata-700038, West Bengal.
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Hosiery Goods & Readymade Garments included in Class-25.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3639308 20/09/2017
MR. REJAUL ALI MONDAL, TRADING AS LIFESTYLE JEANS
F2-277 / New, Daulatpur, Transfer Road, P.O.- Daulatpur, P.S.- Maheshtala, Kolkata-700139
Sole Proprietorship Concern
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Proposed to be Used
KOLKATA
All type of Readymade Garments, Clothing, Shirts, Pants.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3685530 23/11/2017
SPA FABRICS PROCESSOR (P) LTD.
trading as ;SPA FABRICS PROCESSOR (P) LTD.
RUIYA INDUSTRTIAL COMPLEX,VILL.+P.S.PATULIA,KALYANI EXPRESSWAY,KOLKATA - 700119,WEST BENGAL,INDIA.
MANUFACTURER & MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :10/10/2017
KOLKATA
READYMADE GARMENTS, KIDS WEAR, & HOSIERY GOODS
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF GOODS /SERVICE FOR SALE IN EASTERN PART OF INDIA ONLY..
3691107  30/11/2017
MEHDI HOSSAIN TRADING AS KAKUS COLLECTION
South Kazipara, P.O.- Kazipara, P.S.-Barasat, North 24pgs, Kolkata-700124, West Bengal.
Proprietor
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
Readymade Garments.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KAKU* S AND ALL OTHER DESCRIP TIVE MATTERS APPEARING ON THE LABEL..
3691863  01/12/2017
SWARA BABY PRODUCTS PRIVATE LIMITED
17, CROOKED LANE, KOLKATA – 700 069, WEST BENGAL.
Private Limited Company
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Proposed to be Used
KOLKATA
Baby Pant, Infant & Baby Dresses, Garments and Undergarments.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3696645 07/12/2017
USMAN SHARIF & SON
69 GNT ROAD, MADHAVARAM, CHENNAI - 600110
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
boots*, boots for sports*, clothing*, clothing of imitations of leather, clothing of leather, jackets [clothing], shoes*
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
Proposed to be Used

CHENNAI

READYMADE GARMENTS, KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS, INNER GARMENTS, CASUAL SHIRTS, DENIM SHIRTS, DRESS SHIRTS, FORMAL SHIRTS, NIGHTSHIRTS, OPENNECKED SHIRTS, POLO SHIRTS, PRINTED TSHIRTS, SHORTSLEEVE SHIRTS, SHIRTS, SPORTS SHIRTS, SWEATSHIRTS, TSHIRTS AND WOVEN SHIRTS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Izza Outfit

3699587  11/12/2017
MUHASIN P
OORATH VALAPPIL,PO MALA KAKKATTIRI,PALAKKAD-679534
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3699967  11/12/2017
ASHISH PRATAP TAHILRAMANI TRADING AS PARIDHAN APPARELS
Shop No. 7, Sunder Complex, BK. No. 1825, Behind Jhulelal Bazaar, Section 38, Ulhasnagar – 421 005
Proprietary Concern
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Proposed to be Used
MUMBAI
Clothing And Readymade Garments Included in Class 25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3700236  12/12/2017
MR. BHARAT KOLI
SHOP NO. 13, HAJIMIYA MANJIL, OPP UNION BANK OF INDIA, BOLINJ NAKA, VIRAR WEST PALGHAR - 401303,
MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SPORTS WEAR
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
SEKH BADSHA ALAM, TRADING AS M/S. B FIRST CHOICE
C2-39/ New, Chandannagar Mondal Para Road Bye Lane-1, P.O.-Chandannagar, P.S.- Maheshtala, Dist.-South 24 Parganas, Pin-700 139, West Bengal

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Readymade Garments, Shirts, Trousers.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
3708314  21/12/2017
MR. MAYUR RAMJI DEVDA TRADING AS J. M. APPAREL
ROOM NO. 1, KARTAVYA SADHAN, BALDEV KALURAM VERMA CHAWL, BESANT STREET ROAD, KHOTWADI,
MUMBAI-400 054
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
LADIES WESTERN OUTFIT
TAG ALDER

3708331  21/12/2017
SHRI NIDHAAN ENTERPRISE
UNIT NO. 306, HI-TECH IND. ESTATE, CAVES ROAD, JOGESHWARI (EAST), MUMBAI – 400 060
PARTNERSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMADE GARMENTS
NO
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
FC FREEZCONE

3708477     21/12/2017

MR. KAPIL B. PATEL TRADING AS KRISHNA CLOTHING
KALPATARU AURA, 1G – WING, FLAT NO. 122, OPP. R CITY MALL, L. B. S. MARG, GHATKOPAR (WEST), MUMBAI – 400 086

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMADE GARMENT
M/S. J.B. INTERNATIONAL
SRIJAN INDUSTRIAL LOGISTICS PARK, PART B, BLOCK-A, 2ND FLOOR, UNIT 3, HOWRAH - 711 302, WEST BENGAL
Partnership Firm

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
Readymade Garments, Shirts, Trousers & Clothing.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “INTERNATIONAL”.
3715882  30/12/2017
EAST & WEST HANDICRAFT ENTERPRISE
UNIT NO. 222/KEWAL INDUSTRIAL ESTATE, SENAPATI BAPAT MARG, LOWER PAREL (WEST), MUMBAI-400 013
PARTNERSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMADE GARMENT, CLOTHING
ANAIKA

3718136 03/01/2018

MADHURI AGGARWAL
H-301, MANTRI WOODLANDS, AREKRE GATE, BANNERGHATTA ROAD, BANGALORE-560076

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Clothing, footwear, headgear.
BananaIP

3718350  03/01/2018

BANANAIP COUNSELS
No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore – 560 062
Limited Liability Partnership
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :06/03/2014

CHENNAI
Clothing, footwear, headgear
RAGAZZI
11, MAKAWANA COMPOUND, OPP. TILAK BHAVAN, K. G. MARG, DADAR (WEST), MUMBAI-400 025
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
MEN'S & KID'S WEAR INCLUDING SHIRT, T-SHIRT, TROUSERS AND JEANS, READYMADE GARMENT
MR. BHARAT ANANJI GOTHI TRADING AS NICONES
A4/25, VERSOVA ANDHERI, SMRUTI CHS. LTD., MHADA, 4 BUNGLOW, NEAR ST. MERRY'S SCHOOL, ANDHERI (WEST),
MUMBAI-400 053

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

3719019 04/01/2018

Proposed to be Used
MUMBAI
SHIRTS
3719043   04/01/2018
A.ASAITHAMBI
21D/5A, MUDALIYAR EAST STREET, TALLAKULAM, MADURAI - 625002
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Sports Jerseys, Clothing, Footwear, Headgear
subject to the mark should be use as represented in the trademark application.
MeFree

3720640  06/01/2018

MEFREE LLP
3-A, 1st floor, Barodawala Mansion, 81, Dr. A.B Road, Worli Naka, Mumbai- 400 018
A Limited Liability Partnership Firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
READYMADE GARMENTS AND HOSIERY; CLOTHING; FASHION ACCESSORIES INCLUDED IN CLASS 25; YOGA TROUSERS, TOPS, BOTTOMS, SHIRTS, PANTS, T-SHIRTS; CHILDREN’S CLOTHING; TIES, CAPS, HATS, BONNETS, TROUSERS, SHIRTS, SKIRTS, BELTS(CLOTHING); SWIMWEAR, YOGA SHOES BEING GOODS INCLUDED IN CLASS 25.
3720857  06/01/2018
AFGAN ABDULLAH
3-1-119-1, TAHASILDAR STREET, ANANTAPUR - 515865
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
clothing*
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3722234  09/01/2018
MR. DINESH JAKHA VERAT TRADING AS MASTI GIRL’S WEAR
92/F, HAJI NIJAMUDDIN BUILDING, SHOP NO. 8, 8/A, 1ST ROAD, OLD KHAH (WEST), MUMBAI – 400 052
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
KIDS WEAR & GIRLS WEAR INCLUDING SHIRTS, T-SHIRTS, JEANS, TROUSER, PANT, CAPRI, KURTI, SKIRT,
READYMADE GARMENT
NEXX
BY CIARA

3722335 09/01/2018
ADITYA SHIRTS PVT. LTD
B-123/124, GHATKOPAR INDUSTRIAL ESTATE, L. B. S. MARG, GHATKOPAR (WEST), MUMBAI – 400 086
DIRECTOR
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
MEN'S SHIRTS
Trade Marks Journal No: 1906, 17/06/2019 Class 25

3723426 10/01/2018
MR. MOHAMMED RAFIUDIN SHAMSHUDDIN SIDDIQUE
ROOM NO. 2078, PLOT NO. 5, NEW GAJANAN COLONY, NEAR KOKAN BANK, SHIVAJI NAGAR, GOVANDI, MUMBAI – 400 043
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
FOOTWEAR
3724698   11/01/2018
NILA TRADERS
8/59-3, 3rd STREET, MATHAVAN NAGAR, BUS STAND NEAR PARAMAKUDI, PARAMAKUDI TALUK, RAMANATHAPURAM DISTRICT - 623707, TAMILNADU, INDIA
Partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.

The mark should be used as a whole.
3724940  11/01/2018
SHREE GANESH ENTERPRISES
G-1, Bodke Chawl, Mahadev Complex, Gaon Devi, Mharal Gaon, Post Varap, District Thane – 421 103
INDIAN INHABITANT
Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601
Proposed to be Used
MUMBAI
HOSIERY AND COTTON ITEMS (BRA, PANTY, SLIPS, SETS, GOWNS AND NIGHT WEAR)
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR MAHARASHTRA.
3725380  12/01/2018
RAVI KODWANI
6(3),SV COLONY EAST 8TH STREET,TIRUPPUR-641602
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
3725918  12/01/2018
MR. BALIRAM S. CHAVAN
501/A WING, SAI SNEHA APT., RAMDEV PARK ROAD, NEAR AKASHNIDHI BUILDING, MIRA ROAD (EAST), DIST. THANE – 401 107
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
MEN’S AND LADIES WEAR INCLUDING DENIM JEANS & SHIRTS
3726433  13/01/2018
M/S. DAIWIK CREATIONS PRIVATE LIMITED
NO:819,2nd B CROSS, 8th E MAIN, 1st BLOCK, HRBR LAYOUT, KALYAN NAGAR, BANGALORE-560043, KARNATAKA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, CASUAL WEAR, DENIM CLOTHING, SHIRTS, PANTS, TROUSERS, JEANS, WOMEN'S TOPS AND BOTTOMS, BODY SUITS FOR ADULTS AND CHILDRENS, COTTON SWEATERS, CLOTHES FOR SPORTS AND SWIMMING, FINISHED TEXTILE LININGS FOR GARMENTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION RESTRICT THE AREA ONLY TO KARNATAKA.
MR. IMRAN ALAM
A-7, GAYATRI DHAM HSG. SOC., L. B. S. NAGAR, 90 FEET ROAD, SAKINAKA, MUMBAI-400 072
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, PANT, READYMADE GARMENTS
3727050  14/01/2018
ABDUL RAHIMAN N H
NANETHAN HOUSE RAYONPURAM P O PERUMBAVOOR PI 683542
PROPRIETOR

Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO KERALA ONLY AND NO EXCLUSIVE RIGHT OVER THE WORD "ORIGINAL" SEPERATELY..
3727467    15/01/2018
MR. SAGAR CHOUHARY TRADING AS SODA ICE
SHOP NO. 1, KALA MANDIR CO.OP. HSG. SOCIETY, P.D. HINDUJA MARG, (NEAR HANUMAN TEMPLE), OLD KAR
(WEST), MUMBAI – 400 052
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
TOP, WESTERN OUTFIT, CLOTHING
3728563    16/01/2018
MIRZA SAMIULLAH BAIG
9-4-136/1/B 1ST FLOOR J KUNTA, QULI QUTUB SHAH NAGAR TOLICHOWKI, HYDERABAD-500008
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
clothing
BCM Exports

3729222  17/01/2018
BCM EXPORTS (INDIA) PVT. LTD.
254-B, 2ND FLOOR, MANGALDAS BUILDING NO. 3-B, MANGALDAS ROAD, MANGALDAS MARKET, MUMBAI-400 002
DIRECTOR
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
MENS, WOMENS & KIDS WEAR INCLUDING JEANS, TROUSERS, SHIRTS, CARGO, DENIM, FOOTWEAR,
UNDERGARMENT, CLOTHING, READYMADE GARMENT
NO
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE
OF MAHARASHTRA..
Trade Marks Journal No: 1906 , 17/06/2019           Class 25

3732707    20/01/2018
MR. BIPIN J. PATEL TRADING AS NEW STYLE
SHOP NO. 3, OPTION COMMERCIAL CENTRE, MILAN SUBWAY ROAD, SANTACRUZ (WEST), MUMBAI – 400 054
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
WESTERN OUTFIT, LADIES PANTS, TOPS, JEANS

j6-teen
3738760 29/01/2018
POOJA VASDEV
DOOR NO.19, FIRST STREET, INDIRA NAGAR, MURUNGAPALAYAM, AVINASHI ROAD, TIRUPUR - 641603
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Headgear
JHONEA ACCESSORIES & FABRIC

3738877  29/01/2018

MR. DINESH AMBAVI GAMI TRADING AS JHONEA ACCESSORIES & FABRIC
C – I, FLAT NO. 1101, SWAMI SAMARTH NAGAR, NEAR LOKHANDWALA CIRCLE, VERSOVA, ANDHERI (WEST),
MUMBAI – 400 053.

PROPRIETORSHIP

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI

SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, FOOTWEAR, HEADGEAR READYMADE GARMENT
3740299   30/01/2018
MUHAMMED MUSTHAFA MANARIKKAL
No. 30/1, 30/2 Opp Balaji Nagar, Railway Station Road, Hosur, Krishnagiri-635109
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :05/09/2017
CHENNAI
READYMADE GARMENTS, KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS, INNER GARMENTS, CASUAL
SHIRTS, DENIM SHIRTS, DRESS, SHIRTS, FORMAL SHIRTS, NIGHTSHIRTS, OPENNECKED SHIRTS, POLO SHIRTS,
PRINTED TSHIRTS, SHORTSLEEVE, SHIRTS, SPORTS SHIRTS, SWEATSHIRTS, TSHIRTS AND WOVEN SHIRTS.
3742273  01/02/2018
NISAR SAMIULLAH KHAN
ROOM NO.8 RAHMAN CHAWL, BILAL PADA, DONGAR PADA, PELHAR ROAD, NALLASOPARA-401209
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
ZHEJIANG JUSSNN SHOES INDUSTRY COMPANY LIMITED.
(2ND FLOOR OF WENZHOU LUCHENG HONGWEI LEATHER SHOES FACTORY) CHINA SHOE CAPITAL INDUSTRIAL GARDEN, WENZHOU, ZHEJIANG PROVINCE, CHINA.
MANUFACTURER & MERCHANT.

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
CLOTHING; FOOTWEAR; BOOTS; FITTINGS OF METAL FOR FOOTWEAR; HATS; HOSIERY; INNER SOLES; SCARFS; GIRDLES.
Trade Marks Journal No: 1906, 17/06/2019 Class 25

3743255 02/02/2018
MR. BHARAT JUGRAJ KOTHARI TRADING AS PARAS INTERLINING
90, LALWANI MANSION, 3RD FLOOR, R. NO. 39, CAVEL X LANE NO. 2, DADI SETH AGIARY LANE, KALBADEVI,
MUMBAI-400 002
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
FUSIBLE INTERLINING COLLARS, CUFFS, BELT ROLLS (CLOTHING), SHIRT PATTI ROLLS (CLOTHING)
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3743671    03/02/2018
MY VASTR
2-17-1430/7 SHOP NO: 6, GRACE TOWERS, GROUND FLOOR, BEJAI KAPIKAD ROAD, BEJAI, MANGALORE, DAKSHINA KANNADA - 575004
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
clothing
MR. PRAVIN KHETA DUBARIYA TRADING AS NAND GOPAL CLOTHING CO.

CST NO. 1053, R. 33, VISHAL AUTO GARAGE, RAJIV NAGAR, GAZDAR BANDH, NEAR STAR NIGHT BAR, SANTACRUZ (WEST), MUMBAI-400 054

PROPRIETORSHIP

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI

EXCLUSIVE LADIES JEANS
3745351  05/02/2018
M.T SHAIK DAWOOD
NO.28J/5, AMBETHKAR NAGAR, ADIRAMPATTINAM, THANJAVUR - 614701, TAMILNADU, INDIA
Single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
MR. RAJESH P. AHUJA TRADING AS TOPLINE EXPORTS
145, MITTAL INDL. ESTATE, BLDG. NO. 6, ANDHERI KURLA ROAD, MAROL NAKA, ANDHERI (EAST), MUMBAI- 400 059

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSERS, JEANS, PANT, KURTA, PYJAMAS, SHIRT, T-SHIRT, TROUSER, JEANS, BANYAN, UNDER GARMENT, READYMADE GARMENTS
3747216  07/02/2018
ANJI YADAV. A
H.NO. 1-20, BAHADURPALLY, QUATHBULLAPUR (MANDAL), HYDERABAD – 500 043, TELANGANA, INDIA
Individual
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :04/03/2009

CHENNAI
READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, CASUAL WEAR, DENIM CLOTHING, SHIRTS, PANTS, TROUSERS, JEANS, DHOTI (MENS WEAR), CLOTHING AND HOEIERY; WOMEN'S TOPS AND BOTTOMS, BODY SUITS FOR ADULTS AND CHILDRENS, COTTON SWEATERS, CLOTHES FOR SPORTS AND SWIMMING; CLOTHING MADE FROM Imitations of LEATHER, NIGHTWEAR, LINGERIE, HATS AND SOCKS

subject to the mark should be use as represented in the trademark application.
3747876  08/02/2018
PREETHU MARTIN
MANJALY HOUSE, NEAR MJ FOODS, NELLAYI-THRISSUR, THRISSUR -680305
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
clothing, footwear, headgear
HYKES

3752117  13/02/2018

DEV & NANDAN PRODUCTS LLP
FLAT: P-2, H.NO 2-22-115/A/3, PEARL PARK, NAVODAYA COLONY, OPPO KPHB, KUKATPALLY, HYDERABAD - 500072

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Clothing, footwear, headgear

subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh and Telangana.
3752652  13/02/2018
NARPAT SINGH, PROPRIETOR OF M/S. KRISHNA FAB TEX
NO. 57/3, 3RD CROSS, MAGADI MAIN ROAD, KAMAKSHIPALYA, BANGALORE – 560079, KARNATAKA, INDIA
Proprietorship
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, CASUAL WEAR, DENIM CLOTHING, SHIRTS, PANTS, TROUSERS, JEANS, DHOTI (MENS WEAR), CLOTHING AND HOSIERY, WOMEN'S TOPS AND BOTTOMS, BODY SUITS FOR ADULTS AND CHILDRENS, COTTON SWEATERS, CLOTHES FOR SPORTS AND SWIMMING, CLOTHING MADE FROM IMITATIONS OF LEATHER, NIGHTWEAR, LINGERIE, HATS, SOCKS AND BELTS (CLOTHING)
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3752745  13/02/2018
V. RAJALINGAM
RAJA TRADING COMPANY, NO.1304, VARIYAPATTI, MELUR POST, THIRUMAYAM TALUK, PUDUKKOTTAI - 622507, TAMILNADU, INDIA
Single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
3756355    17/02/2018
R. MUTHIAH
3/145 GRAMCHAVADI STREET, BHARATHIYAR NAGAR, KALAVASAL ROAD, CUMBUM-625516

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear

subject to the mark should be use as represented in the trademark application.
3757629  19/02/2018
MR. BHAGWANSINGH MANGUSINGH INDA TRADING AS CHANCHAL CREATIONS
SHOP NO. 2, GROUND FLOOR, PLOT NO. 166, PUNDLIK BHAVAN, JYOTIBA PHULE ROAD, NAIGAON, DADAR (EAST), MUMBAI – 400 014
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMADE GARMENTS
3758961  20/02/2018
KISHAN JANGBAHADUR SINGH TRADING AS VAISHANAVI ENTERPRISES
308, 3rd Floor, D Wing, Shiv Shakti Darshan, Chandan Park, Navghar Road, Bhayander (E), Thane – 401 105,
Proprietary Concern

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Clothing And Readymade Garments Included in Class 25
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3761057  22/02/2018
STYLEONHUB (OPC) PVT LTD
H.NO. 73, VS-07, VENKATAPURA 8TH CROSS, KORMANGALA 1ST BLOCK, BENGALURU, KARNATAKA-560034
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3761856    23/02/2018
TACCHHI FASHIONS PRIVATE LIMITED
XIII/115~12, K.R, Aampady Building, T B Junction, Parakode P.O, Adoor Pathanamthitta KL 691554, India
A Company incorporated as per Companies 2013
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
Clothing and footwear

subject to the mark should be use as represented in the trademark application within the state of Kerala.
3762083  23/02/2018
SUGANDH GOEL AGRAWAL
4630 Center Blvd. Ste. 1005, Long Island City, New York 11109.
An Indian National
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since : 01/06/2017
MUMBAI
SHOES.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
TRYMAXX
3762310 23/02/2018
DHIVYA
3/48, SORIYAMPATTI PUTHUR, SORIYAMPATTI (PO), HARUR (TK), DHARMAPURI - 636902
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Knitted clothing, Woven clothing, Inner soles, Underwear, Panties, Camisoles, Vests, Briefs, Trunks [underwear], Shorts, Trousers, Shirts, T-shirts
3766426   28/02/2018
MR. PRASAD DINESH DESHMUKH
14, Raju Villa, Indraprasth Colony, Upnagar, Nashik - 422006
SINGLE FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Proposed to be Used
MUMBAI
READYMADE GARMENTS
3767989 01/03/2018
MD. SHAHID
NG PLAZA, BLDG. NO – 03, FLAT NO. 303, NEAR RAILWAY TRACK, LODHA, MIRA ROAD (EAST) – 401107, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
READY MADE GARMENTS, CLOTHINGS OF ALL TYPES AND KIND FOR MENS, WOMENS AND KIDS INCLUDED IN CLASS 25

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3779360   15/03/2018
MAFATLAL INDUSTRIES LIMITED.
6TH FLOOR, B-WING, KALEDONIA BUILDING, SAHAR ROAD, ANDHERI EAST, MUMBAI-400 069
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
To be associated with:
2397577

MUMBAI
CLOTHING; READYMADE GARMENTS FOR MEN, WOMEN & CHILDREN, SAREE, KNIT WEAR, HOSIERY, SPORTS CLOTHING, TROUSERS, SHIRTS, T-SHIRTS, JEANS, JACKETS, JERSEYS, SWIM SUITS, SOCKS, SUITS, NECKTIES, SCARF, SWEATERS, NIGHT DRESSES, SHAWLS, UNIFORMS, SHOES, SLIPPERS, SANDALS, CAPS & HATS AND STOCKINGS.
KAMIO

3779761   16/03/2018

VINEET KUMAR TIWARI
PS-30, PHASE-4, INDUS TOWN, NEAR FUN CITY, RATANPUR, HUZUR, MISROD, BHOPAL, MADHYA PRADESH - 462026

Individual

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.

Proposed to be Used
MUMBAI

Clothing for men, women and children included in Class 25.
THE ROOM

3788494    26/03/2018

PETER HANS PASTIJN
Street 45, Villa 1 studio 6, Khalifa city A, UAE
Individual

Address for service in India/Attorney address:
VIVEK SUBHASH SADHARE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Used Since :01/04/2016

MUMBAI

Providing Sportswear; Sports clothing; Sports footwear; Articles of sports clothing; Sports shoes; Sports shirts; Dance clothing; Sports shirts; Clothing for sports; Sports pants; Cycling shorts; Clothing for cycling; Cycling shoes.
M/S. FASI KHAN(OPC) PRIVATE LIMITED
NO: M 64, GROUND FLOOR, NEHRU NAGAR, ARVIND NAGAR, KAMMANAHALLI, BANGALORE – 560084, KARNATAKA, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since :26/04/2016

CHENNAI
LEATHER BELTS[CLOTHING], BELTS MADE OF LEATHER, JAPANESE-STYLE LEATHER SANDALS, LEATHER SHOES, LEATHER SLIPPERS, SLIPPERS MADE OF LEATHER, BELTS MADE OF IMITATION LEATHER

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3794129  02/04/2018
HUSSAIN. J. POONAWALLA
50, UNIVERSAL APTS EAST STREET, PUNE - 411001
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Used Since :27/03/2018
MUMBAI
Clothing, Readymade garments and all other items included in this class
3796799  05/04/2018
K B GOVETHESWARAN
10/4, K S Complex Check Post, Vedasandhur Road, oddancatram 624619 Dindigul District Tamilnadu
proprietor
Address for service in India/Attorney address:
V RAVI
A.P.1396, 31st street, 6thsector kknagar Chennai 600078

Proposed to be Used
CHENNAI
PETTICOATS, LADIES INNERWEARS AND READY MADE GARMENTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA TO TAMILNADU ONLY.
ROHIT S. BAPNA (PROPRIETOR) TRADING AS SHUBHAM MEN'S APPAREL
OFFICE NO -23,RAHUL APT CHS, NEAR-SBI BANK,SEC-12,KHARGHAR.410210
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Clothing; Headgear; Undergarments; Childrens" clothing;
TEXWELL INTERLININGS
BASEMENT 19, RAJMAHAL SHOPPING CENTRE, 55 E, MATHURADAS V. ROAD, ANDHERI (EAST), MUMBAI-400 069
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
COLLARS, CUFFS & ROLLS

NO

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Proprietorship
Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI
WESTERN OUTFIT, LADIES WEAR INCLUDING MIDI, GOWN, TOP, SKIRT, READYMADE GARMENT
NO
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3810511    19/04/2018
MR. PRABHUDASH V. RUPARELIYA TRADING AS K. P. FASHION
GALA NO - 136, SHREEJI INDUSTRIAL ESTATE, SUBHASH ROAD, JOGESHWARI (EAST), MUMBAI - 400060,
MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E) - 400603
Used Since : 03/04/2011
MUMBAI
READY TO WEAR CLOTHING; READYMADE GARMENTS, KURTA, DHOTI, MEN'S SUIT, WEDDING DRESSES FOR MEN &
WOMEN, BRIDAL WEAR, BRIDAL GOWNS, SAREES, SALWAR KURTA
registration for state of Maharashtra territory.
MOJILLA

3814806    24/04/2018
MR. DHARAMSHI PATEL TRADING AS DHARMA FASHION
75, BHAGVATI BHUVAN, T.P.S., 1st ROAD, OLD KHAR, KHAR (WEST), MUMBAI - 400 052

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
LADIES KURTI'S, CLOTHING, READYMADE GARMENT
Sui Dhaaga
3816225  25/04/2018
YASH RAJ FILMS PVT LTD
#5, Shah Industrial Estate, Veera Desai Road, Andheri (West), Mumbai-400053, India,

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since : 04/07/2017

MUMBAI
Clothing, footwear and headgear
Restricted only for Maharastra.
NATKHAT RANI

4089418  15/02/2019
ARCHANA
FLAT NO.105, RUHEEN ROYAL, RAMNAGARIYA, OPP BHARAT PETROL PUMP, JAGATPURA, JAIPUR-302017
Manufacturing of Wearing Apparel, All types of Clothing
PROPRIETOR

Proposed to be Used
AHMEDABAD

MANUFACTURING OF WEARING APPAREL AND FOOTWEARS INCLUDED IN CLASS-25.
AMIT ANANTRAI CHHATBAR PROPRIETOR OF M/S. NEELAM PRINT
CHAMPRAJPUR ROAD, BHOJADHAR, JETPUR-360370, GUJARAT. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Used Since: 20/07/2017

AHMEDABAD
SAREES, KURTIS, ALL TYPE OF READYMADE GARMENTS, HOSIERY, CLOTHING AND WEARING APPARELS OF ALL SORTS BEING GOODS INCLUDED IN CLASS -25.
GLOBALWASH

4101368  27/02/2019

R.D. TEXO FAB PRIVATE LIMITED
HOUSE NO. 757, SECTOR -11-12, PART-II HUDA PANIPAT HR 132103

Company

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
Office No.B-01, A-1 B, Behind Mcdonald’s, Sector-16, Noida, Uttar Pradesh-201301

Proposed to be Used
DELHI

Garments as are included in class 25.
BLOATS SPIRE
4130182  27/03/2019
M/S SAI TEOON RAM SALES
SHOP NO.-1, LOHIYA PADI, BEHIND CONTROL ROOM, ALWAR, RAJASTHAN-301001
SOLE PROPRIETOR
Address for service in India/Attorney address:
ADV DEEPAK GUPTA
Ch.235 Patiala House Courts New Delhi-110001
Proposed to be Used
AHMEDABAD
MANUFACTURING OF CLOTHES
4132553  29/03/2019
MOOLCHAND SETHIA
47, RAMNAGAR KRISHNA NAGAR DELHI-110052
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDED IN CLASS 25
4132708  29/03/2019
VASANTHI K
Sree Ganapath Garments, P.O.Kizhunna, Kannur, Kerala-670007
Garments Manufacturer
Propreitor
Proposed to be Used
CHENNAI
Undergarments / Hosiery products.
Corstyle

4133983  31/03/2019

JUGAL KHANNA
109, BASANT VIHAR EXTENSION, KAMLA NAGAR, AGRA
INDIVIDUAL
Used Since :01/06/2017

DELHI

FOOTWEAR FOR LADIES, GENTS, CHILDREN, SHOES, SANDLE, CHAPPAL, BELLY, SLEEPER, BOOTS, CASUAL, FORMAL, FASHION AND SPORT FOOTWEAR & GARMENTS, CLOTHING.
TURBOT
4137240  04/04/2019
AMRIT RIJHWANI
NEAR AMAR UJALA PRESS, FLAT NO.8, PHASE - 2 PRABHU ASTHA APARTMENTS, 122/329, SHASTRI NAGAR, KANPUR,
UTTAR PRADESH - 208005
owner

Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother’S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used
DELHI
Hosiery, Ready-made Garments and Footwear.
KETANBHAI KANTILAL DHANESHA PROPRIETOR OF M/S. SHARNAM HOSIERY
0, GAURI KRISHNA APT, DIXIT STREET, VALSAD, GUJARAT-396001, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Used Since:27/07/2017

AHMEDABAD

CLOTHING, FOOTWEAR; MEN'S CLOTHING INCLUDING FORMAL SHIRTS, CASUAL SHIRTS, JEANS, COTTON TROUSERS, COTTON & DENIM SHORTS, JOGGERS ; WOMEN'S CLOTHING INCLUDING JEANS, SHORTS, TROUSERS, KURTIS, TOPS & SHIRTS
YETPLUS

4139127  05/04/2019
RAJU GUPTA
E-16/10, ANAND PURI, TANK ROAD, KAROL BAGH, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
HANAMS
4139473  05/04/2019
SANGEETA AHUJA TRADING AS TRINITY OVERSEAS
AHUJA MARKET, BAJWA NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2019
DELHI
Hosiery & Ready-made Clothing.
M.V.F. What’s Original

MR. SURINDER PAL SINGH PROPRIETOR OF M/S S.S. GUMBER HOSIERY

B-VI-432, St. No. 1, Old Madhopuri, Ludhiana (Punjab)

Proprietorship Firm

Address for service in India/Agents address:

BASSI & ASSOCIATES

4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 31/12/2015

DELHI

Hosiery & Clothing Articles
RODDITCH

4140119 07/04/2019

DEEPAK KASHYAP
53/47 A-1, KISHANGARH WEST IDGAH, AGRA 282001
OWNER

Address for service in India/Attorney address:
DHANANJAY KUMAR GUPTA
C-262 Pandav Nagar New Delhi 110092

Proposed to be Used
DELHI

ALL KINDS OF SHOES, BOOTS, CHAPPALS, SLIPPERS, SANDALS, FOOTWEARS, CLOTHING AND HEADGEAR AS INCLUDED IN CLASS 25 AS PER NICE CLASSIFICATION
4142520   09/04/2019
MR. AJAY DIXIT PROPRIETOR OF RECKON CHEMICALS
S/N,25/2/5/2, KUMEDI GAON SEC-F NEAR MR 10 ROAD, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :08/07/2018
MUMBAI
Clothing, footwear, headgear as included in class 25.
4144800  11/04/2019
ANKUR PURI
101, Plot No 10, Keshav Vihar, Gopalpura Bypass, Jaipur - 302018, Rajasthan
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
4145661  12/04/2019
SHRI SUNNY GOPLANI S/O SHRI ARJUN DAS GOPLANI
13 F.F SHRI TULSI MAGIC, AWADHPURI, BODLA ROAD, SHAHGanj, Agra (up).
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, Agra - 282 004.
Used Since :01/01/2019
DELHI
FOOTWEAR, BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPAL, SOLE FOR FOOTWEAR, HEADWEAR & CLOTHING.
AIR KNIT

4145685    12/04/2019
SHIVA CREATIONS
A-28A, SECTOR - 58, NOIDA - U.P. 201301
Partnership Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
Clothing, footwear, headgear.
Trade Marks Journal No: 1906, 17/06/2019

ASHU NANDA TRADING AS CALYPSO GLOBAL AGENCY
Flat no. 601 Tower no. B 2 tulip ace sector-89 gurgoan Haryana pin code- 122505
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :23/09/2018

DELHI
Clothing.
4147465  15/04/2019
TANYA GOYAL
House no 164 PLA Sector 15 A Hissar, Haryana 125001
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
Clothing, footwear, headwear Under Class 25
4147820   15/04/2019
AMIT KUMAR REKHAN TRADING AS GANGA CREATIONS
5733/81, 2ND FLOOR, RAIGARPURA, KAROL BAGH, NEW DELHI-110005
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALL NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Clothing for men, women and children, Clothing, footwear and headgear, Ready-made clothing, Ready-to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, Thermal clothing, beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, shirts and skirts, Pantsuits, School uniforms, Socks, Sweaters, Cotton sweaters, Woolen sweaters, Coats, Lab coats, Jackets, Tracksuits, T-shirts, Golf pants, Boy shorts [underwear], Trousers, Dress trousers, Trackpants, Track pants, Shorts [clothing], Short trousers, Uniforms.
Trade Marks Journal No: 1906 , 17/06/2019           Class 25

THREE ARROWS IMPEX LLP
301 - 3rd floor, 39/Deep Jyot, Khar Subway Road, Behind Main Avenue Church, Santacruz West Mumbai 400054
LLP registered with Ministry of Corporate Affairs
Address for service in India/Attorney address:
SACHIN BHASKAR
11, Casablanca Trade Palace, Lentin Chamber, Dalal Street, Fort, Mumbai - 400001
Proposed to be Used
MUMBAI
Clothing, footwear, headgear and any part and fittings of all the goods in class 25
Takshi 18
4148977  16/04/2019
NEHA CHOUDHARY
trading as ;TAKSHI INDIA ENTERPRISES
PLOT NO.52 1ST FLOOR, SITAPURI, DABRI MOD, DELHI 110045 INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4149506    16/04/2019
MANOJ MADAN TRADING AS SM IMPEX
6/6309, PADAM SINGH ROAD, TANK ROAD, KAROL BAGH, NEW DELHI-110005
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, GARMENTS
Nirikka

41495613   16/04/2019
NILESH SHIVLALBHAI SAVAJ (TRADING AS PAHELI FASHION )
19, Gajera Park Society, B/h Kohinur Society, A.K.Road, Varachha, Surat – 395008
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDabad
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Readymade Garments & Hosiery, Footwear and Head Gear
4149775  17/04/2019  
MURLI MANOHAR KANAIYALAL DARJI  
116, RUPAPARI, DARIYAPUR, AHMEDABAD CITY, AHMEDABAD G. P. O., AHMEDABAD, GUJARAT - 380001, INDIA  
INDIVIDUAL  
Address for service in India/Attorney address:  
GAURAV SONI, ADVOCATE  
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.  
Used Since : 01/04/2019  
AHMEDABAD  
CLOTHING, FOOTWEAR, HEADGEAR.
ARUN SINGH
9/12, SEVA GRAM COLONY, DADANAGAR, KANPUR, KANPURNAVAR, UTTAR PRADESH - 208022.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Clothing, footwear, headgear included in class 25.
ADDASOFT

4149915    17/04/2019
ADDASOFT (THAILAND) CO., LTD.
45 Prayamonthaturajsripichit Alley, Khlong Bang Bon Sub-District, Bang Bon District, Bangkok 10150 Thailand
A company organised and existing under the laws of Thailand

Address for service in India/Attorney address:
NEHA CHUGH
8/2 Rajinder Nagar, New Delhi - 110060

Proposed to be Used
To be associated with:
3813385
DELHI
Shoes, Sport shoes, Beach shoes, Half-boots, Football shoes, Sandals, Gaiters, Slippers, Bath slippers, Wooden shoes, Boots.
4150163   17/04/2019

SHEJU.T

PROPRIETOR, M/s UFX FASHION CLUB, FIRST FLOOR, S. J TOWER, OPP. PLANETARIUM, JAFARKHAN COLONY ROAD, CALICUT, KERALA STATE, PIN-673006, INDIA

Single Firm

Address for service in India/Attorney address:

ANZAR M A

LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :06/03/2019

CHENNAI

READY MADE GARMENTS OR CLOTHING FOR INFANTS, BABIES, TODDLERS OR CHILDREN; ARTICLES OF CLOTHING, FOOTWEAR AND HEAD GEAR OR HATS FOR BABIES, TODDLERS OR CHILDREN; READYMADE GARMENTS; CLOTHING, FOOTWEAR, HEADGEAR BEING INCLUDED IN CLASS 25.
DAMASCUS
4150745  17/04/2019
K. P. SUMODH
No 13,14 ,Church Street, Veerapuram Main Road, Morai Village, Avadi, Chennai, Thiruvallur 600055
SOLE PROPRIETORSHIP FIRM TRADING UNDER THE NAME AND STYLE OF K.P. GARMENTS
Address for service in India/Attorney address:
VENKATESH S
F3, CNU HOMES PUSHPAM, 1 SABARI STREET, RAJIV GANDHI NAGAR, AMBATTUR, CHENNAI 600053
Proposed to be Used
CHENNAI
Shirts, T-shirts, Pants, Trousers, Shorts, Footwear, Headwear
SALMA MOHD ZUBAIR QURESHI, TRADING AS ARG EXPORTS
H No 1340/59, Haridhara Shopping Complex, Anjur Phata Road, Bhiwandi, Thane, Maharashtra - 421302
Proprietorship Firm
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD
Proposed to be Used
MUMBAI
Clothing, Footwear, Headwear, Fabric belts, Belts for clothing, Belts made of leather, Belts made from imitation leather.
4151682    18/04/2019
SONIKA CHANNER
House No. 23, Block C, Pocket 2, sector-15, Rohini
Proprietorship
Address for service in India/Attorney address:
MANOJ KUMAR ADV.,
160, 1ST FLOOR, SEC-21, ROHINI, NEW DELHI-110086
Proposed to be Used
DELHI
Ladies' suits, Women's suits and Dress suits
KRIANZ
4152007  18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Proposed to be Used
CHENNAI
Clothing, footwear, headgear, belts, boots, caps, clothing for gymnastics, clothing of leather, coats, dresses, dressing gowns, headbands, jackets, jerseys, pyjamas, ready-made clothing, scarves, shirts, slippers, socks, sports shoes, suits, tee-shirts, trousers, waterproof clothing.
PAVNIFAB

4152295  19/04/2019

SHAMSHER SINGH
DHANANA 02, DHANANA (52), BHIWANI
PROPRIETOR

Address for service in India/Attorney address:
MANOJ YADAV
9-B, DEWAN ESTATE, DWARKA MOD, NEW DELHI-110059

Proposed to be Used
DELHI
Clothing, Footwear, Headware
4152387 19/04/2019
SAHIL ARORA TRADING AS APE COLLECTION
DEEP VIHAR, STREET NO. 2, BAHADUR KE ROAD, NEAR MASJID, PHAMBRA ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/2015
DELHI
Hosiery & Ready-made Clothing.
CHEERS CLUB

4152532  19/04/2019

CHARN DEEP SINGH
189 NEW MODEL TOWN WARD NO 50 NEAR GURUDWARA SINGH SABHA LUDHIANA-141002
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
4152554  19/04/2019
RITA AGARWAL
328/41 A, PURANI SABJI MANDI, LUCKNOW, CHOWK, UTTAR PRADESH, 226003
THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
4152565  19/04/2019
RANGE INFOTECH
BASEMENT GURU ANGAD DEV MARKET, OFFICE NO. 23, JANAKPURI, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing including Footwear & Headgears.
4152568 19/04/2019
MAHIMA SETHIA
D-180 Vivek Vihar, Phase-1, Delhi -110095
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/08/2018

DELHI
CLOTHING, FOOTWEAR, HEADWEAR
4152651 19/04/2019
GUDDU KUMAR TRADING AS SQUIRREL INDIA
C-419, Inder Enclave Phase-I, Kirari Suleman Nagar, Delhi - 110086
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing.
Renrotic

4152692  19/04/2019

SUNNYKUMAR JAGDISHBHAI PATEL (TRADING AS GANESH CREATION)
555, Snehamilan Society, Kanakpur – Kansad, Sachin, Surat - 394230
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing, Footwear and Head Gear
4152693   19/04/2019
DEVENDERJEET SINGH SANDHAR
B-40 Inderpur
INDIVIDUAL

Address for service in India/Attorney address:
KANISHKAGARWAL
R-514 New Rajendra nagar new delhi -110060

Proposed to be Used

DELHI

aprons [clothing], bandanas [neckerchiefs], Blouses, belts [clothing], clothing, clothing of imitations of leather, clothing of leather, coats, combinations [clothing], dresses, embroidered clothing, footwear, gloves [clothing], hats, headbands [clothing], headwear, hosiery, jackets [clothing], jerseys [clothing], jumper dresses / pinafore dresses, knitwear [clothing], leggings [leg warmers] / leg warmers, leggings [trousers], mittens, neck scarves [mufflers] / neck scarfs [mufflers] / mufflers [neck scarves], neckties, outerclothing, overcoats / topcoats, petticoats, pocket squares, ready-made clothing, scarves / scarfs, shawls, shirts short-sleeve shirts, skirts, skorts, socks, suits, boots, sandals, sweaters / pullovers / jumpers [pullovers], tee-shirts, tights, trousers / pants (Am.), waistcoats / vests
Trade Marks Journal No: 1906, 17/06/2019 Class 25

4152878 20/04/2019
JITENDER AHUJA TRADING AS RISING SUN FASHIONS
108, Garnet Paladium, Panch Baudi, Behind Express Zone, Malad East, Mumbai, Maharashtra 400097
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clothing, footwear and headgear, Foundation garments, Finished textile linings for garments, Sleeping garments, Corsets [foundation garments], Articles of clothing for humans.
4153029 20/04/2019

MAYANK
H.NO.139/4, NEAR TALAKI GATE, TILAK BAZAR, HISAR, HARYANA-125001
proprietor

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
READYMADE GARMENT AND CLOTHING NAMELY FOR WOMEN, KIDS AND MEN-S WEAR.
BRYLET

4153265  20/04/2019
SHOBY SHAHID
ZIA COMPOUND, MARRIS ROAD, KOIL, ALIGARH (U.P.), 202 001, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :17/04/2019
DELHI
Clothing, footwear & readymade garments.
ZANDALS

4153418   21/04/2019
MOHD SHAMIM
313/84C, TULSI NAGAR, NEAR INDERLOK METRO STATION, INDERLOK, DELHI-110035

PROPRIETOR

Address for service in India/Attorney address:
JAIN M & ASSOCIATES
B-45, 2ND FLOOR, JAIN MANDIR GALI, SHAKARPUR DELHI 110092

Proposed to be Used
DELHI

FOOTWEAR AND OTHERS INCLUDED IN CLASS-25
Z.S.Q JEANS
4153434   21/04/2019
MOHAMMAD SAMEER
NA-165, VISHNU GARDEN, TILAK NAGAR, WEST DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
OM GANESHA FIRM
H NO.40.ACHARYA NAGAR, MATHURA, U.P, 281001
Partnership Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELHI
Clothing, footwear.
ANIL NIGAM
M/S ANIL SHOES MANUFACTURER, 7/49, AULIYA ROAD, CHHIPITOLA, AGRA.
PROPRIETOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Proposed to be Used
DELHI
FOOTWEAR
SOHARAB AHMAD KHAN trading as 'AMERICAN BISON'
SHOP NO 227, 228, 2ND FLOOR, NX MANDANI NEW NATIONAL MARKET BUILDING NO. 3, BEHIND HARI BILAL MASJID, R. A. KIDWAI ROAD WADALA (EAST), MUMBAI-400031 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
READYMADE GARMENT
4153921  22/04/2019
SARAB IMAGERY (PROPRIETOR NAME: SARABJEET SINGH)
#S.C.O. 15-16, opposite Nijjar chownk Sunny Enclave, Desu Majra, Kharar (Mohali) 140301, Punjab
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
BALLR APPARELS PRIVATE LIMITED
201, DWARKESH, 41, SARDAR PATEL NAGAR, NR. HOTEL CLASSIC GOLD, NAVRANGPURA, AHMEDABAD, 380009
Manufacturer and Trader
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear.
4154018  22/04/2019
ROHIT KUMAR TRADING AS RIKK ROYAL FASHIONS
60/36/B/3A/1E, STREET NO-20, FATEH SINGH NAGAR, DABA LOHARA ROAD, OPP DHEERA MARBLES, NEAR SAI DENTAL HOSPITAL, LUDHIANA-141003
PROPRIETORSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Religious garments, Leather garments, Ghagra Choli (Readymade Garments), Garments for protecting clothing, Finished textile linings for garments, Dress clothing, Clothing cuffs, Clothing such as casual wear, Casual clothing featuring pants, dresses and shorts
PETITE STUDIO

4154065  22/04/2019
DISTRIBUIDORA LIVERPOOL, S.A.DE C.V.
PROLONGACION VASCO DE QUIROGA NUMERO 4,800, TORRE 2, PISO 3, COLONIA SANTA FE CUAJIMALPA,
CUAJIMALPA DE MORELOS, CIUDAD DE MEXICO, MEXICO, C.P.05348
SINGLE FIRM
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
SHAIK SHAKEEL
6-4&5, TARANAGAR, LINGAMPALLY, SERILINGAMPALLY RANGAREDDY-500019
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**

**CHENNAI**

Clothing, footwear, headwear
4154167  22/04/2019
HARISH KUMAR SINGH
SOLANKI HOUSE NEAR BANK OF BARODA BHUIYADIH, JAMSHEDPUR AGRICO EAST SINGHBHUM AGRICO
JHARKHAND 831009

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
ABHISHEK KUMAR PATEL
A-254 SECTOR III ITI COLONY PO-DOORBHASH NAGAR P/S MILL AREA RAEBARELI-229010
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing *, Ready-made clothing,Sarees, Silk clothing,Girls' dresses, Dresses, Ghagra Choli (Readymade Garments),
Salwar Kurta (Readymade garments for women), Bridal wear, Swim wear, Business wear, Ladies' wear, Ski wear, Maternity
wear, Evening wear, Casual wear, Dhoti (Mens wear), Infant wear, Sports wear, Tennis wear, Inner soles, Sleepwear for
women, Sandals for women, Women's outerclothing, Dresses for women, Socks for women, Suits for women,Babies’
footwear, Men's footwear, Footwear for men and women, Sandals for men, Clothing for men, women and children, T-
shirts, Printed teeshirts, Shirts, Pants, Casual pants, Casual trousers, Casual shirts, Casual shoes, Formalwear, Formal
dress, Formal pants, Formal trousers, Rain wear, Track pants, Tracksuit pants, Leggings [trousers], Slips [undergarments],
Slips [underclothing], Sweaters, Cardigans, Men's pullovers.
4154513  22/04/2019

KUNAL ARORA PROPRIETOR OF KUNAL FABRICS  
BXXXI-4540, St. No.7, Kishore Nagar, Ludhiana  
Proprietorship Firm  

Address for service in India/Agents address:  
RAHUL RAJPUT,  
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.  

Proposed to be Used  
DELHI  
Hosiery & Readymade Garments
NEXTOCS
4154516  22/04/2019
MANOJ KUMAR BAHETI, AN INDIAN NATIONAL, SOLELY TRADING AS B.K.TRADERS
No: 74, Shiv Plaza, 4th Floor, BBT Street, Mamulpet, Bangalore - 560 053, Karnataka, India
Sole Proprietory Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Readymade Garments
WILLCRAFT

4154529   22/04/2019

BHARAT BHUSHAN GUPTA, PROPRIETOR M/S BIG VALUE SHOP
LG-CS-04, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD 201010, UTTAR PRADESH
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
SPORTS CLOTHING, T-SHIRT, CAPS, TRACKSUITS, SHORTS, BASKETBALL SHOES, TENNIS SHOES AND CROSS TRAINER SHOES
TAICHIMO
4154627  22/04/2019
KARISHMA GOPINATH
#47, Lovedale Apartments, Minoo Desai Road, Colaba, Mumbai, Maharashtra - 400005
An individual
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Clothing, ready made garments
RASHMONI

4154628  22/04/2019
RUPMOTI DRESSES
6/29, DUM DUM ROAD, KOLKATA - 700 030, WEST BENGAL.
Manufacturers
TRADING AS RUPMOTI DRESSES.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
READYMADE GARMENTS & HOSIERY GOODS.
Proposed to be Used
DELHI
FOOTWEAR.
4154901  23/04/2019
SACHIN KUMAR GUPTA TRADING AS BHARAT TIMBER TRADERS
GARH ROAD, HAPUR, UTTAR PRADESH, UP-245101.
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS INCLUDING KURTIS, LEGGINGS, WOOLEN CLOTHING, UNDER GARMENTS AND FOOTWEAR.
4155016  23/04/2019
NAYANBHAI PANCHABHAI VANIYA
71, SECOND FLOOR, JAI BHAVANI INDUSTRIAL ESTATE, OPPO LAND MARK MARKET, SAROLI ROAD, SURAT CITY,
SURAT, GUJARAT - 395010.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
AHMEDABAD
Ladies dresses, baby dresses, Girls dresses, Denim dresses, wedding dresses, Menswear, Clothing, headgear, footwear
included in class 25.
ROADKING
4155028 23/04/2019
MR. RISHABH JAIN PROPRIETOR OF M/S SUPER KNIT
1932/40, St. No. 2, Opp. College, Shop No. 25, Surinder Nagar, Gandhi Nagar, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019
DELHI
Hosiery & Clothing Articles
4155093    23/04/2019
DRUSHTI COLLECTION
Unit No- 319, 3rd Floor, Cosmos Platinum Business Park, Gokhale Road, Dadar (West), Mumbai - 400028, Maharashtra
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Clothing for girls and women (ethnic wear, western wear)
4155160  23/04/2019
SHABEER,P
FAMS HOUSE, VELLACHAL, KODAKKAD TRIKKARIPUR KASARAGOD-671310
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
SAURABH BAGREE
trading as ;S. B. TEXTILES
26, PRASANNA KUMAR TAGORE STREET, MATHURESH SADAN, KOLKATA - 700006
MANUFACTURER, MERCHANT & TRADERS.
Used Since :01/08/2014
KOLKATA
READYMADE GARMENTS AND HOSIERY GOODS, FOR SALE IN EASTERN ZONE OF INDIA ONLY.
KRISHNA SUPER SPICES (PROPRIETOR: LEENA BABULAL)
Krishna Super Spices, Chelackal Building, Munnar, Kerala-685612
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 25/01/2019

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
Trade Marks Journal No: 1906 , 17/06/2019 Class 25

PRINTFLY APPAREL PVT. LTD.
915, SCHEME 114, PART-1, INDORE-452001, (M.P.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Shirts and readymade garments
RANBIR MUKHERJEE

4155286  23/04/2019

RANBIR KUMAR MUKHERJEE
80A, BALLYGUNGE PLACE, KOLKATA- 700019
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4155321   23/04/2019
MOHD. SHAKIB
D-4/35 BRIJPURI, DELHI-110094, INDIA
Proprietor
Address for service in India/Attorney address:
ROHIT CHHABRA
OFFICE NO. 1, UPPER GROUND FLOOR, D.D.A. MARKET NEAR MOTHER DAIRY, SHASTRI PARK, DELHI-110053, INDIA
Used Since :07/04/2019
DELHI
READYMADE GARMENTS INCLUDING SHIRTS, TROUSERS, JEANS, APPARELS & HOSIERY; CLOTHING; FASHION ACCESSORIES, INCLUDED IN CLASS 25;
CHURROBUNNY

4155323  23/04/2019

RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Ready-made clothing; T-shirts; Graphic tee-shirts; T-shirts with logos; Clothing; Sports caps; Golf caps; Hats; Waist bands; Ear bands; Neck bands; Headwear; Clothing, footwear, headgear.
4155341 23/04/2019
USADADIYA YOGESH RAMESHBHAI (PROPRIETOR) TRADING AS MR Y
5, GIRIRAJ NAGAR, MARUTI CHOWK, LIMBAYAT, SURAT-394210, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYM ade GARMENTS FOR WOMEN), GHAGRA CHOLI (READYM ade GARMENTS), LEHANGA (PETTICOAT), SUITS [CLOTHING], MENSWEAR, CLOTHING FOR MEN, JACKETS [CLOTHING], PANTS, T-SHIRTS
4155432  23/04/2019
SATYEN NANDA
B-101, Royal Manor, St. Raque Road, Bandra (West) Mumbai 400 050
Proprietor
Address for service in India/Axxxxgent address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
To be associated with:
3148011
MUMBAI
Footwear i.e. Shoes, Sandals, Slippers, Boots; Socks; Belts
4155433  23/04/2019
MOHD. DISHAN
35/384 TRILOK PURI NEAR MAYUR VIHAR – 1 DELHI -110091
PROPRIETOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
READymADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25
OKABA

4155448  23/04/2019
NEETA DIWAKAR KULKARNI
C/O Hotel Rajwada, 11, Bhagyanagar, CBS Road, Aurangabad-431001, Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Clothing, footwear, headwear. clothing of leather.
Proposed to be Used

AHMEDABAD

Clothing, footwear, headgear
OMIOR

4155551  23/04/2019

OMIOR
3/4, Narayan Prasad Babu Lane, 1st Floor, Room 15A, 15B, Kolkata – 700007, West Bengal
Manufacturers
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA
CLOTHING, FOOTWEAR, HEADWEAR
UDAY CHOPRA TRADING AS US CREATIONS
63/1, RAMAN ENCLAVE, LANE NO. 6, LUDHIANA-141002 (PB.)
PROPRIETORS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing including T-shirts, Shirts & Men's Pajamas.
4155635  23/04/2019

NARESH SALARIA TRADING AS TNG SALES CORPORATION
211, STREET NO. 7, SANT VIHAR, CHURPUR ROAD, HAIBOWAL KALAN, LUDHIANA-141001 (PB.)

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/2019

DELHI

Hosiery & Ready-made Clothing.
DIVYESH THUMAR M/S SAPPHIRE TEXTILES
303, Road no.3, GIDC Sachin, Surat, Gujarat 394230
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used

AHMEDABAD
Clothing, footwear, headgear
Birman Paris

4155685   23/04/2019

VISHAL PURI
53D, BLOCK AC, SHALIMAR BAGH, NEW DELHI- 110088, INDIA
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/04/2019

DELHI

Clothing, footwear, headgear.
Indie Collective

4155686  23/04/2019

VISHAL PURI
53D, BLOCK AC, SHALIMAR BAGH, NEW DELHI- 110088, INDIA

Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Used Since :01/04/2019

DELHI

Clothing, footwear, headgear.
4155704  23/04/2019
MR. MEGHRAJ BHANSALI TRADING AS CHHAGAN MAGAN.
X/395 GALL NO.-5, RAM NAGAR MARKET, GANDHI NAGAR, DELHI-110031.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSEIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM,
DRESSES AND FOOTWEAR. INCLUDED IN CLASS 25.
4155744  24/04/2019
AVENCIA LIFE SCIENCES PRIVATE LIMITED
2 ADARSH NAGAR BHILWARA - 311001 RAJASTHAN
COMPANY
Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001

Proposed to be Used
AHMEDABAD
Combo Sets of Pants and Shirts
4155745  24/04/2019
AVENCIA LIFE SCIENCES PRIVATE LIMITED
2 ADARSH NAGAR BHILWARA - 311001 RAJASTHAN
COMPANY
Address for service in India/Agents address:
RAJIV KAPOOR
12/489, GWALTOLE, CHURCH ROAD, KANPUR - 208 001
Proposed to be Used
AHMEDABAD
Readymade Shirts and Pants, Tie
P.MADHUSSHRI TRADING AS SMISH
NO.247(B), SASTHIRI NAGAR EXTENSION, OPP.BALA HOSPITAL, NEAR GOVERNMENT HOSPITAL, DHARAPURAM ROAD, TIRUPUR - 641 608, TIRUPUR DIST, TAMILNADU.
PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petticoats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Tops For Women, Saree, Tops For men , Caps And Swimsuits.
K.K.BALUSAMY TRADING AS K.K.BALUSAMY & CO  
NO.1, SOUTH HANUMANTHARAYAN KOVIL STREET, ERODE - 638 001, ERODE DIST, TAMILNADU STATE.  
SOLE PROPRIETOR

Address for service in India/Agents address:  
S. LOGANATHAN  
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used  
CHENNAI

Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Panties, Nighties, Readymade Garments, Leggings, Inner Soles, Nightwear, Tops For Women, Night pants, Jackets, Bermudas, Tops For men, Boxer shorts, Boxer briefs, Slips, Caps And Swimsuits.
ARDEUR FASHIONS
SECOND FLOOR, SF.NO.183/3B, ZEAL INDUSTRIAL AVENUE, KULLE GOUNDAN PUDHUR, KOZHI PANNAI,MANGALAM ROAD, TIRUPUR - 641 687, TIRUPUR DIST, TAMILNADU STATE.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwear's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Nightwear, Tops for Women Caps and Swimsuits.
4155787  24/04/2019
VISHAL KUMAR TRADING AS INTERNATIONAL TRADING INC
NO.24/64, ASHER NAGAR, 60 FEET ROAD, AVINASHI ROAD, GANDHI NAGAR POST, TIRUPUR - 641 603, TIRUPUR DIST,
TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwear's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts,
Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Nightwear, Tops for
Women Caps and Swimsuits.
4155791   24/04/2019
KARPLUS ECOM LLP
Menilkathu House, Chiyaram, Thrissur, PIN-682006, KERALA, INDIA
A Limited Liability Partnership

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISUR - 680 001, Kerala

Proposed to be Used

CHENNAI
CLOTHING, READYMADE GARMENTS, HOSIERY, CHURIDARS, GHAGRA CHOLI (READYMADE GARMENTS), SALWAR
KURTA (READYMADE GARMENTS FOR WOMEN), KURTA (SHIRT), PYJAMAS, UNDERGARMENTS, MEN'S WEAR,
TROUSERS, SHIRTS, LADIES' WEAR, BRAS, PANTIES, SKIRTS, NIGHTWEAR, CHILDREN'S WEAR, CAPS [HEADWEAR],
HATS, BONNETS, BELTS (CLOTHING), SWIMWEAR, FOOTWEAR.
4155850    24/04/2019
VANI SETH
SCF-39, SHIV NAGAR, PEER MUCHALLA, ZIRAKPUR, DISTT- SAS NAGAR MOHALI, PUNJAB-160104
SOLE PROPRIETOR OF S.N. CLOTHING CO.
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
To be associated with:
2150027
DELHI
Hosiery, Ready-made clothing.
HUM Se Humsafarr

4155936  24/04/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
GRAND L.O.B.

4156076  24/04/2019

SHAMEEMA BEGUM

STAR I.A. ENTERPRISES, H. NO. 427, MOTI NAGAR, K.D.A. COLONY, JAJMAU, KANPUR-208010 (UP)

Sole Proprietor

Address for service in India/Agents address:

SANJAY KUMAR GUPTA

139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI

Footwear, Belts (Clothing), Imitation Leather jackets, Clothing of leather or imitation leather
SHAMEEMA BEGUM
STAR I.A. ENTERPRISES, H. NO. 427, MOTI NAGAR, K.D.A. COLONY, JAJMAU, KANPUR-208010 (UP)
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Footwear, Belts (Clothing), Imitation Leather jackets, Clothing of leather or imitation leather
4156114   24/04/2019
SOHAN PAL
NEAR SYNDICATE BANK, SEEKRI, FARIDABAD - 121 004
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Proposed to be Used
DELHI
FOOTWEAR, SHOES, SLIPPERS
4156400  24/04/2019
SUSHPAL SINGH TRADING AS SS ARMY STORE
GROUND FLOOR, PLOT NO. 37, SHIV MANDIR VILLAGE, WAZIRABAD, DELHI-110084.
PROPRIETOR
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Proposed to be Used
DELHI
JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, READYMADE GARMENTS AND CLOTHING.
WHITE ELEVEN
4156589   24/04/2019
PARVEZ KHAN
F-62, EXT. GALI NO. 2, RAGHUBIR NAGAR, TAGORE GARDEN, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
BLACK ZOOM

4156593    24/04/2019
JULFIKAR
A-90, AMAN VIHAR, KIRARI SULEMAN NAGAR, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4156657  24/04/2019
REKHA SHARMA TRADING AS METRO SPORTS INDUSTRIES
Basti Daniashamindan, Near St College, Jalandhar - 144001, Punjab
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Sports clothing, Articles of sports clothing.
Trade Marks Journal No: 1906, 17/06/2019 Class 25

M/S KUNST INFOTECH PRIVATE LIMITED
93, G.F, RAJENDRA PARK EXTENTION, NAGALOI, DELHI-110041
BODY INCORPORATE

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
ORHOB

4156781 24/04/2019
ANKUR KUMAR TRADING AS JAI SHREE BALA JI FABRICS
PLOT NO. 2025, STREET NO. 5, INDRAPURI, TAJPUR ROAD, LUDHIANA-141008 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
Dunique

4156893   24/04/2019
Ms. Jing Jin
No. 7Wenwei Road, Xiantao City, Hubei Province, China
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Clothing, footwear, headgear
AMIT JAIN TRADING AS M/S. AADIKART
P.NO.-B-95, AYANAGAR PHASE-2, NEW DELHI-110047
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4156904  24/04/2019
RICHA GOYAL PROPRIETOR OF DHEER MARKETING INDIA
312-313, PLOT NO. 213, BLOCK-A, VAKIL CHAMBER, SHAKARPUR, DELHI-110092
SINGLE FIRM
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since: 02/03/2015
DELHI
Clothing, footwear, headgear, Readymade Garments, Ladies Garments, children Garments, Apparel, Uniforms.
Seven Players

4156905    24/04/2019

GULSHAN
525/7 vikas nagar karnal
Clothes
individual

Proposed to be Used
DELHI
clothing, footwear, and headgear
MUKESH KUMAR TRADING AS KOHINOOR TRADERS
Ground Floor, 2379, Gali No. 13, Karol Bagh, Central Delhi, Delhi-110005, India
Sole Proprietor

Address for service in India/Attorney address:
NEEL KAMAL JAIN
NeelKamal & Associates MP-55, Maurya Enclave, Pitampura, New Delhi-110034

Proposed to be Used
DELHI
Headgear: bathing caps, berets, cap peaks, caps, hat frames, hats, headgear for wear, mantillas, miters, shower caps, skull caps, top hats, turbans, visors, wimples. Clothing: aprons, ascots, babies' pants, bandanas, bath robes, bathing trunks, bathing suits, beach clothes, belts; bibs, not of paper; boas, bodices, brassieres, breeches for wear, camisoles, chasubles, clothing for gymnastics, clothing, clothing of imitations of leather, clothing of leather, coats, collar protectors, collars, combinations, corselets, corsets, cuffs, cyclists' clothing, detachable collars, dress shields, dresses, dressing gowns, ear muffs, fishing vests, footmuffs, fur stoles, furs, gabardines, garters, girdles, gloves, headbands, heelpieces for stockings, hoods, hosiery, jackets, jerseys, pinafore dresses, knitwear, layettes, leggings, leg warmers, livers, manacles, masquerade costumes, mittens, money belts, motors' clothing, muffs, neckties, outerclothing, overalls, overcoats, drawers, paper clothing, paper hats, parkas, pelerines, pelisses, petticoats, pocket squares, pockets for clothing, ponchos, pullovers, pajamas, ready-made linings, ready-made clothing, saris, sarongs, sashes for wear, scarves, shawls, shirt yokes, shirt fronts, shirts, short-sleeve shirts, sports jerseys, ski gloves, skirts, shorts, sleep masks, slips, sock suspenders, socks, gaiters, stocking suspenders, stockings, sweat-absorbent stockings, stuff jackets, suits, suspenders, anti-sweat underwear, sweaters, teddies, tee-shirts, tights, togas, gaiter straps, trousers, underpants, underwear, uniforms, veils, vests, waterproof clothing, wet suits for water-skiing. Footwear: bath sandals, bath slippers, beach shoes, boot uppers, boots, boots for sports, esparto shoes or sandals, fittings of metal for footwear, football shoes, footwear, footwear uppers, galoshes, gymnastic shoes, half-boots, heelpieces for footwear, heels, inner soles, lace boots, non-slippering devices for footwear, sandals, shoes, ski boots, slippers, soles for footwear, sports shoes, studs for football boots, tips for footwear, welts for footwear, wooden shoes; Watches.
4157137  24/04/2019
SANJAY KUMAR
110,DAKSHIN MUNALLA,NEAR BIG MASJID,BHABHUA WARD NO.24,AMRAHA,KAIMUR,BIHAR
INDIVIDUAL
Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD

Proposed to be Used
KOLKATA
T-SHIRT,SHIRT,APPAREL AND ALL KINDS OF CLOTHES INCLUDED IN CLASS 25
4157155   25/04/2019

SAKSHI JAIN,
68, PRIYA APPARTMENT, SECTOR-14, ROHINI, DELHI-110085.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Clothing, footwear, headgear.
HEMLINE CLOTHING PRIVATE LIMITED  
6-40, SRI SANTHI SIGNATURE APARTMENTS, FLAT 206, BLOCK B, MARIKAVALASA, MADHURAWADA, VISAKHAPATNAM-530048  
The Trade Marks Act, 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Ready-made clothing, Tee-shirts, Caps, Jeans, Clothing, footwear, headwear
4157544  25/04/2019
KAVITA RAMACHAL YADAV
217 C, JAYMAHADEVNAGAR, BAMROLI, SURAT, PANDESARA, GUJARAT
Proprietor

Proposed to be Used
AHMEDABAD
Clothing and garments (including but not limited to) jeans, shirts, trousers, pants, blazers, wearing apparel, blouses, pajamas, sarees, lehenga, skirts, dresses, stoles, shawls, tunics, kurta, headgear, hosiery, socks, suspenders, ties, woolen knitwears, bows, vests, briefs, jackets, jerseys, night shirts, overcoats, ponchos, scarves, sweaters, underclothes, underwear, uniforms, waistcoats, clothing for children, boots, shoes, and slipper
New.neison
4157743   25/04/2019
MR. JUNAID J. TOPIWALA TRADING AS LUCKY BAG HOUSE
318/320, ABDUL REHMAN STREET, MUMBAI-400 003
PROPRIETORSHIP

Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
FABRIC BELTS, BELT (CLOTHING), TUXEDO BELTS, WAIST BELTS, SUSPENDER BELTS, GARTER BELTS, BELTS OF
TEXTILE, BELTS FOR CLOTHING, LEATHER BELTS (CLOTHING), MONEY BELTS (CLOTHING), FABRIC BELTS
(CLOTHING), BELTS (MONEY) (CLOTHING), BELTS MADE OF LEATHER, SUSPENDER BELTS FOR MEN, SUSPENDER
BELTS FOR WOMEN, BELTS MADE OUT OF CLOTH, BELT MADE FROM IMITATION LEATHER, WRAP BELTS FOR
KIMONOS (DATEMAKI)
4157814    25/04/2019
DHIREN MANUBHAI JANI
401, DEVASHISH FLATS, 30, PRATAPGUNJ, VADODARA 390002
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
footwear*
CITYWELL

4157819   25/04/2019
SH. DEEPAK KUMAR PROPRIETOR OF M/S SURAJ KNITWEARS
# 2122, BASANT NAGAR, STREET NO. 3, NEAR TUTIYAN WALA MANDIR BACK SIDE, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1985
DELHI
HOSIERY AND READYMADE GARMENTS.
PLAYCHIC
4157828 25/04/2019
DEEPAK KUMAR
trading as ;RETAIL JUMBO
D-82, SF-2, VIKAS MARG, NEAR METRO PILLER NO-51, SHAKARPUR EAST DELHI-110092, INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
READYMAD GARMENTS
ANISH K K
12/951, Kallarackal House, Panayappilly, Mattancherry Town, Ernakulam, Kerala-682002
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
Clothing
4157848  25/04/2019
DEVI SINGH
H NO 395 R, WARD NO 28, GALI NO 5, RK PURAM COLONY, PANIPAT-132103
PROPRIETOR
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6, FIRST FLOOR, ARYA SCHOOL BUILDING, PANIPAT-132103
Proposed to be Used
DELHI
CLOTHES, FOOTGEAR, HEAD GEAR
4157872  25/04/2019

MD ARIF
1ST FLOOR 29/H/2, KARL MARX SARANI, KOLKATA-700023

The Trade Marks Act, 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Aprons [clothing], Boxer shorts, Dresses, Jackets [clothing], Jerseys [clothing, Leggings [trousers], Shirts, Trousers, Pants (Am.) included in class 25.
KEYUR MADHUKAR SHAH
701, Jayshree Akshay Apts, Cross Road 3, IC Colony, Borivali (West), Mumbai - 400103, Maharashtra
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear, headwear
Manyavar Grooms of India

4158040  25/04/2019
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK,19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015 WEST BENGAL.
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
1076837
KOLKATA
Readymade garments, headgear, boots, shoes and slippers.
Mohey Brides of India

4158043   25/04/2019
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015 WEST BENGAL.
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
3078191

KOLKATA
Readymade garments, headgear, boots, shoes and slippers.
Myshtezia
4158182  25/04/2019
RAHUL ARORA
Rz - F2 - West Sagar Pur, New Delhi - 110046, Delhi
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Clothing, footwear, headwear.
4158193  25/04/2019
ACTOSERBA ACTIVE WHOLESALE PRIVATE LIMITED
1st No. 2726, Ground,1st and 2nd Floor,Sri Lakshminarayana Nivas, 80 Ft Road, Indiranagar, 3rd stage Bangalore - 560075
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :19/11/2013
To be associated with:
2623282

CHENNAI
4158548  26/04/2019
PUJA AGARWAL
trading as; PUJA AGARWAL
AVANI OXFORD, PHASE-1, BL-2, 136, JESSORE ROAD, KOLKATA - 700055, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3, OLABIBITALA 1ST BYE LANE, HOWRAH 711 104, WEST BENGAL, INDIA.
Used Since : 01/04/2015
KOLKATA
SOCKS INCLUDED IN CLASS-25.
4158563  26/04/2019
RHINO FOOTWARE PVT. LTD.
Room No. 305, 4/54-55 Saraswati Marg, Victoria Cross Building, Karol Bagh, New Delhi 110005
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW OFFICE
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE NEW DELHI-110001

Proposed to be Used

To be associated with:
1955499, 3914033, 3914034

DELHI
Footwear; Clothing; Headgear;
4158598   26/04/2019
PURPLE PANDA FASHIONS PRIVATE LIMITED
109-B-Plot No. 18 Rajendra Jaina Tower, Wazirpur Commercial Complex, WPIA, New Delhi-110052
Private Limited Company
Address for service in India/Attorney address:
MR. KAMAL AHUJA
D-220, Basement, Defence Colony, New Delhi-110024
Used Since :15/06/2015
To be associated with:
2961741
DELHI
APPAREL, LINGERIE, INNER WEAR, KIDSWEAR, KNITWEAR, SAREE SHAPEWEAR, JERSEYS, LEGGINGS, STOCKINGS
SWIMWEAR, BRIEFS, VESTS, GARMENTS AND ALL KINDS OF UNDERGARMENTS INCLUDE UNDER CLASS 25
4158765  26/04/2019
SANDEEP GAJAKAS (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE SHOE LAUNDRY
Gautam Darshan, 2nd Floor, 7 Bunglow, Off J P Road, Andheri (W), Mumbai, Maharashtra- 400053
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :29/12/2010
MUMBAI
Footwear
Proprietor

Address for service in India/Agents address:

Proposed to be Used

AHMEDABAD

CLOTHING
4158840    26/04/2019
SUDHIRBHAI DHIRAJLAL BHUVA
F-401, Gokuldham Residency, Bhakti Nandan Chock, Mota Varachha, Surat – 394101, Gujarat, India
PROPRIETOR
Address for service in India/Agents address:
MANISH PATEL
105, 1ST FLOOR, MEGHANI TOWER, cinema road, delhi gate, surat-395006
Proposed to be Used
AHMEDABAD
CLOTHING
GANAADOR

4158998 26/04/2019
MR. DEVENDRA C. SHAH TRADING AS VINEER SHOES
86/D, MAPLA WADI, LOVE LANE, MAZGAON, MUMBAI-400 010

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
GENT'S FOOTWEAR, LADIES FOOTWEARS, KID'S FOOTWEAR
4159195  26/04/2019
INDIRADEVI SANKARLAL DADHICH
INDIRA DESIGNER, GR AND 1ST FLOOR, PLOT NO. -11, VRUNDAVAN RAW HOUSE, OPP. JAIN NAGAR, MODEL TOWN, PARVAT PATIA, SURAT - 395010
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES AND READYMADE GARMENTS
4159199  26/04/2019
SAKAMBARI SILK MILLS PVT. LTD.
1012, ANUPAM TEXTILE MARKET, RING ROAD, SURAT - 395002
PRIVATE LIMITED
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
FINELUCK
4159307    26/04/2019
SH. RAHUL JAIN PROPRIETOR OF M/S KALIKUND COLLECTION
B-24, 3155/1, STREET NO. 1, MAHAVIR JAIN COLONY, SUNDER NAGAR, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :18/05/2018
DELHI
HOSIERY & READYMADE GARMENTS
4159365  26/04/2019
SUNIL KUMAR, TRADING AS: NEW INDIA RUBBER AND EXPORT
CHARNJIT PURA, JALANDHAR (PUNJAB)
SOLE PROP.
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALA BATALA 143505 (PB)
Used Since :01/04/2015
DELHI
FOOTWEAR INCLUDING RUBBER CHAPPALS , SOLE & STRAPS , SHOES , SLEEPERS INCLUDED IN CLASS 25.
IRIDIUM

4159370    26/04/2019

MR. JAI GOKAL
72 RAMBHA, 66C, NEPEANSEA ROAD, MUMBAI - 400 006
MANUFACTURE & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
READYMADE GARMENTS FOR MEN, WOMEN, CHILDREN AND KIDS WEAR, FOOTWEAR, HEADGEAR, CLOTHING,
UNDERGARMENTS FOR MENS AND WOMENS
4159372 26/04/2019
MEGHA GANDHI
9/137, GEETA COLONY, EAST DELHI, DELHI-110031
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
DELHI
CLOTHING.
SHUBHAM SINGLA
1509, SEC-14, HISAR-125001.HARYANA.
INDIVIDUAL

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, GARMENTS
4160121  27/04/2019
JAFAR SADIQ TRADING AS J.ZEE FASHION
DOOR NO.1/330, M.M.NAGAR(R.P.NAGAR) STREET, MANGALAM(PO), TIRUPUR - 641663, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwear's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Nightwear, Tops for Women Caps and Swimsuits.
AMIT VIJAYKUMAR AGARWAL SOLE PROPRIETOR OF PUREWIN CREATIONS
Plot No F-435-436, Laxmi Textile Park, G. I. D. C., Sachin, Surat-394230 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 01/11/2018
AHMEDABAD
Sarees, Dupatta and Clothing
4160303 27/04/2019
CONDOR FOOTWEAR LIMITED
A-5/3, ROAD NO. 10, MAIN GATE NO. 2, HOJIWALA INDUSTRIAL ESTATE SUSML, VANZ, SURAT - 394 230 (GUJARAT) INDIA
A Public Limited Company
Address for service in India/Attorney address:
TRADESafe
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Used Since :26/08/2016
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
4160499  28/04/2019
DEEPAK SAINI PROP OF M/S SAINI COLLECTIONS
H-75, SANT NAGAR EXT., TILAK NAGAR, NEW DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
Trade Marks Journal No: 1906, 17/06/2019

4160605  29/04/2019
SUNIL CHAINANI
F-235, SURYA PATH, SHYAM NAGAR, JAIPUR
Individual

Address for service in India/Attorney address:
SHAILEN德拉 KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
Clothing, Readymade Garments, Hosiery, Western wear and Night Wear for Ladies, Kurtis, Footwear, Headgear
CHIMANBHAI KANUBHAI SODVADIYA PROPRIETOR OF M/S. SHREE SWASTIK ENTERPRISE
123, GAJANAND SOC. V-2, PUNA SIMADA ROAD, PUNAGAM, SURAT - 395010, GUJARAT

PROPRIETORSHIP

Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURAT

Used Since :07/04/2010

AHMEDABAD
CLOTHING AND GARMENTS INCLUDED IN CLASS 25
Trade Marks Journal No: 1906, 17/06/2019

DClaire05
4161095  29/04/2019
MAYANK GUPTA
502 City Heart Residency, Kailashpury Above Bjp Office Near Buda Talab Raipur Chhattisgarh – 492001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
Trade Marks Journal No: 1906, 17/06/2019 Class 25

4161107 29/04/2019
SUFEER HUSSAN
Ambulathuveetil pattath Orumanayoor, Orumanayur, Thrissur, Kerala - 680 512
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear, Women's clothing, Clothing for men, women and children, Ladies' clothing.
SHASHI KAPOOR
GALI NO.2, JASSA KA NAGLA, DEVRIROAD, AGRA
FOOTWEAR TRADER
PROPRIETOR
Proposed to be Used
DELHI
FOOTWEAR
ANAMIKA JACOB D/O STENLY JOHN JACOB  
B-119 RAMESHWAR NAGAR BASNI 1ST PHASE JODHPUR, 342005  
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA  
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

AHMEDABAD

clothing, footwear, headgear in class 25
MRIDUL
4161230 29/04/2019
SH. RAKESH KUMAR PROPRIETOR OF M/S R. K. AKHIL KIDS WEARS
330, KUCHA PANDIT BELI RAM, NEAR POLICE STATION DARESI, PURANA BAZAR, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/ Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since: 01/04/2006
DELHI
HOSIERY AND READYMADE GARMENTS.
4161259  29/04/2019
NAYANABEN V. BHATIA PROPRIETOR OF KAJREE FASHION
A/4031-32, RADHA RAMAN TEXTILE MARKET, B/H, BHARAT CANCER HOSPITAL, SAROLI, KADODARA ROAD, SAROLI.
SURAT, GUJARAT - INDIA
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
READYMADE GARMENT IN CLASS 25.
BAYGE
4161380  29/04/2019
ARUL YUTHIKA
1013,BEL LAYOUT,2ND BLOCK,3RD CROSS,VIDYARANYAPURA,BANGALORE KARNATAKA 560097
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
HAARDEY CLUB
4161527    29/04/2019
SAHIL GULATI PROPRIETOR OF A.P.G INDUSTRIES
438/1, Street No:1,Vishnu Nagar, Rahon Road ,Ludhiana 141007
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.
Proposed to be Used
DELHI
Hosiery & Readymade Garments
AVIVEE

4161538  29/04/2019

PARRTHIPAN
VIP Palace, malligundam road, mecheri - 636453
Individual

Proposed to be Used
CHENNAI
CLOTHING
BOBVAGENE
4161580  29/04/2019
NITIN SAHRAWAT
No 69, Mayur Vihar, Ward No 2, Kandoli, Dehradun, Dehradun, Uttarakhand, 248001
An e-commerce OPC specializing in creation of online media content for entertainment and education.
INDIVIDUAL PROPRIETOR, INDIAN CITIZEN
Proposed to be Used
DELHI
READYMADE CLOTHES, HEADGEAR, FOOTWEAR
Patanjali Paridhan- Besh Badlo, Desh Badlo

4161674   30/04/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3885323

DELHI
CLOTHING ; HOSIERY AND READYMADE GARMENTS INCLUDING UNDER GARMENT , FOOTWEAR; KERCHIEFS; SWEAT JACKETS; BEACHWEAR; BATHROBES; BELTS; CAPS; CLOTH BIBS, SOCKS, SHOES AND SLIPPERS, SAREES NIGHT GOWNS; HATS; SUITS, NIGHT SHIRTS; PYAJAMAS; TROUSERS; JERSEYS; SWIMMING COSTUMES; JEANS; SHORTS; KNITWEAR; SWEATERS; SCARFS; NIGHTIES; CAMISOLE; SLIPS; MEN'S BRIEFS AND BOXER SHORTS; T-SHIRTS; VESTS; SWEATERS; SHIRTS; JUMPSUITS; LEGGINGS; TOPS; UNDERCLOTHING MORE PARTICULARLY, INCLUDES BODICES, SAREES, KURTIS, TRACK SUITS,
Patanjali Paridhan- Swadeshi Ka Gaurav

4161685  30/04/2019

Patanjali Paridhan Pvt. Ltd.
Kripalu Bagh, Kankhal, Haridwar, Uttarakhand-249408.

Body Incorporate

Address for service in India/Attorney address:

Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

To be associated with:

3885323

Delhi

Clothing; Hosiery and ReadyMade Garments Including Under Garment, Footwear; Kerchiefs; Sweat Jackets; Beachwear; Bathrobes; Belts; Caps; Cloth Bibs, Socks, Shoes and Slippers, Sarees Night Gowns; Hats; Suits, Night Shirts; Pyajamas; Trousers; Jerseys; Swimming Costumes; Jeans; Shorts; Knitwear; Sweaters; Scarfs; Nighties; Camisoles; Slips; Men's Briefs and Boxer Shorts; T-Shirts; Vests; Sweaters; Shirts; Jumpsuits; Leggings; Tops; Underclothing More Particularly, Includes Bodices, Sarees, Kurtis, Track Suits,
Trade Marks Journal No: 1906, 17/06/2019 Class 25

NEERA SINGH
PLOT NO 224 KHASRA NO 45/17, W/O PANKAJ RAY, BLOCK-A LANDMARK NEAR PIYU BHAGYA VIHAR, VILLAGE
KARALA NORTH WEST DELHI-110081
Sole Proprietor

Address for service in India/Attorney address:
SONU JHA
204, KANCHAN HOUSE, KARAMPURA, NEW DELHI-15
Used Since: 01/11/2017

DELHI
Clothing, Footwear and Headgear
JETFIN

4162634   30/04/2019
MR VINOD KUMAR THAPAR SOLE PROPRIETOR OF M/S A. K. ENTERPRISES
311, VISHWASADAN DISTRICT CENTRE JANAK PURI, NEW DELHI-110058, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :02/05/2018
DELHI
Clothings including socks and legging
4162687  30/04/2019
ANAYA GURWANI PROPRIETOR OF ANAYA INTERNATIONAL
E-337, KAML NAGAR AGRA-282005
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENTS & FOOTWEAR, HEADGEAR INCLUDED IN CLASS 25
Gee 16
Geesixteen

4162691  30/04/2019
MR. LEELA DHAR SONI
IX/6197, JAIN MANDIR GALI NO.-2, GANDHI NAGAR, DELHI-110031.
Manufacturers
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
MAISON CORTHAY

4162897    30/04/2019
MAGE
1 rue Volney, 75002 Paris, France
Body Incorporate

Address for service in India/Agents address:
SARASWAT & CO.
84, NATRAJPURAM, KAMLA NAGAR, AGRA-282005 (U.P.)

Proposed to be Used
DELHI
Clothing, footwear, headgear for men, women and children; Non-slipping devices for footwear; Tips for footwear; Fittings of metal for footwear; Footwear soles; Insoles; Heels; Welts for footwear; Shoe uppers; Heelpieces for footwear; boots, half-boots, esparto shoes or sandals, slippers, sandals, pumps; gloves for clothing purposes, belts for clothing purposes
CORTHAY
4162899  30/04/2019
MAGE
1 rue Volney, 75002 Paris, France
Body Incorporate
Address for service in India/Agents address:
SARASWAT & CO.
84, NATRAJPURAM, KAMILA NAGAR, AGRA-282005 (U.P.)

Proposed to be Used
DELHI
Clothing, footwear, headgear for men, women and children; Non-slipping devices for footwear; Tips for footwear; Fittings of metal for footwear; Footwear soles; Insoles; Heels; Welts for footwear; Shoe uppers; Heelpieces for footwear; boots, half-boots, esparto shoes or sandals, slippers, sandals, pumps; gloves for clothing purposes, belts for clothing purposes
PIERRE CORTHAY

4162901  30/04/2019

MAGE
1 rue Volney, 75002 Paris, France
Body Incorporate

Address for service in India/Angents address:
SARASWAT & CO.
84, NATRAJPURAM, KAMILA NAGAR, AGRA-282005 (U.P.)

Proposed to be Used
DELHI
Clothing, footwear, headgear for men, women and children; Non-slipping devices for footwear; Tips for footwear; Fittings of metal for footwear; Footwear soles; Insoles; Heels; Welts for footwear; Shoe uppers; Heelpieces for footwear; boots, half-boots, esparto shoes or sandals, slippers, sandals, pumps; gloves for clothing purposes, belts for clothing purposes
CLEAR SOUP CLOTHING

4162943 30/04/2019
GIRIJA ARAS ADLAK, TRADING AS CLEAR SOUP CLOTHING
SK-309, SHREE SHYAM HEIGHT, SAMPAT HILLS, BICHOLI MARDANA, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
CLOTHING, READYMADE GARMENTS, MEN'S WEAR, KIDS WEAR, WOMEN'S WEAR INCLUDED IN CLASS 25.
4163209    01/05/2019
MAHESH TAYAL
A-44, New Shakti Apartments, Sector-9, Rohini, Narela, North West Delhi, Delhi - 110085
Proprietorship
Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.
Proposed to be Used
DELHI
Readymade Garments & Clothing.
4163254  01/05/2019  
ROSHNI SONCHHATRA  
01 ST FLOOR, PLOT-190, JASWANT BUILDING, BHULESHWAR ROAD, KUMBHAR TUKDA NAKA, MUMBAI – 400004  
STATE MAHARASHTRA INDIA  
A INDIAN NATIONAL  
Used Since :06/12/2018  

MUMBAI  
COSTUMES FOR FANCY DRESS, CLOTHING, HEADGEAR
TUSK AND BOAR
4163365  01/05/2019
BHAVESH J PATEL
3, Umiynagar society, Behind Hotel oasis, Umiyadham road, Varachha, Surat - 395006
Individual
Address for service in India/Attorney address:
KUSH R. VYAS
D-1207, Titanium City Centre, Nr. Sachin Tower, 100 ft. Road, Shyamal, Satellite, Ahmedabad - 380015
Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS, FOOTWARE INCLUDED IN CLASS – 25
GUNHILL
4163366  01/05/2019
BHAVESH J PATEL
3, Umiynagar society, Behind Hotel oasis, Umiyadham road, Varachha, Surat - 395006
Individual
Address for service in India/Attorney address:
KUSH R. VYAS
D-1207, Titanium City Centre, Nr. Sachin Tower, 100 ft. Road, Shyamal, Satellite, Ahmedabad - 380015
Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS, FOOTWARE INCLUDED IN CLASS – 25
DARK SECRET

4163367    01/05/2019

BHAUSH J PATEL
3, Umiynagar society, Behind Hotel oasis, Umiyadham road, Varachha, Surat - 395006

Address for service in India/Attorney address:
KUSH R. VYAS
D-1207, Titanium City Centre, Nr. Sachin Tower, 100 ft. Road, Shyamal, Satellite, Ahmedabad - 380015

Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS, FOOTWARE INCLUDED IN CLASS – 25
4163602    01/05/2019
SANTOSH KUMARI MITTAL TRADING AS NEW AGE DRESSES
B-XXVII, 204/1, KARTAR NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019
DELHI
Hosiery & Ready-made Clothing; School Uniform including Shoes, Socks, Belts (Clothing) & Ties.
4163613  01/05/2019
JATINDER KUMAR TRADING AS SHREE BALA JI ENTERPRISES
EKATA COLONY, MAIN ROAD, KAILASH NAGAR, NEAR BITTU ATTA CHAKKI, KAILASH NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
JUST KEEPER

4163973 02/05/2019
MR. VIKASH GOYAL PROP. OF POOJA JEANS
6300, 2ND FLOOR, GILI NO.03, BLOCK NO.06, DEV NAGAR, KAROL BAGH, NEW DELHI-110005

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
READYMADE GARMENTS.
SIDHIMA TECHNOLOGY, A PROPRIETORSHIP FIRM THROUGH THE PROPRIETOR SH. MURARI CHAUDHARY
D-6/19, Lane No.5, Sadatpur Extn., Karawal Nagar, Bhajanpura, Delhi-110094
Applicant being a proprietorship firm and has applied for its trademark registration

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092

Proposed to be Used
DELHI
Clothing, Footwear, Headgear being included in class 25.
MONTPELLIER
4164652  02/05/2019
ASHISH KUMAR TIWARI
Village- Parsaunha (Tiwari ka Pura) Kareban
Individual
Address for service in India/Attorney address:
DEEPAK SINGHAL
H-310, Sushant Shopping Arcade, Gurgaon - 122 002
Proposed to be Used
DELHI
Apparels and Clothing, Mens Wear Garments, Readymade Garments, Clothes Accessories
4164821   02/05/2019
VARUN JAIN PROPRIETOR OF: ADWYN PETER
AAGAM HOUSE, H.NO.1925-1926, OPP. PANCHMUKHI HANUMAN MANDIR, NEAR NTM MARKET, NAWABWADI,
BEGAMPURA, SURAT-395002
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-
380009
Used Since :01/04/2019
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
4164830   02/05/2019
MR.G.VINOTH., TRADING AS M/S.JOY KIDSWEAR.
No:15/17, Appachi Nagar, 4th Street, Tirupur-641607, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Readymade Garments for Gents Wear, Ladies Wear, Kids Wear, Inner Wear’s, Knitted (Clothing) and Woven Garments.
RAVI BALDEV RAJANI
Proprietary Concern

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Clothing; Readymade Garments, Footwear, Headgear Included In Class 25.
SUMIT GUPTA TRADING AS TECHFIT RETAIL
59 Sakha Vilas, Jhansi Road, Lashkar, Gwalior – 474 001.
Proprietaty Concern
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Clothing; Readymade Garments Included In Class 25.
4166032  03/05/2019
SUNIL RAMESH MOTIRAMANI
49, SHERIFF DEVIJI STREET, (CHAKLA STREET), MUMBAI -400003
Individual
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053
Proposed to be Used
MUMBAI
Readymade Garments, Headgear, Clothing and Footwear
4166044  03/05/2019
NAAZ CHAPPAL CO. PRIVATE LIMITED
88/384, HUMAYUN BAGH, CHAMAN GANJ, KANPUR (U. P.)
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Proposed to be Used
DELHI
FOOTWEAR AND ACCESSORIES THEREOF INCLUDING SHOES, BOOTS, SAINDBALS, SLIPPERS, HEELS AND CHAPPALS.
4166607  04/05/2019
ASHOK KUMAR
AMBALA- CHANDIGARH EXPRESS HIGHWAY, DAPPAR TEH-DERABASSI, DISTT- MOHALI (PB) - 140506
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
TURTLE
3074030  09/10/2015
TURTLE LIMITED
trading as; TURTLE LIMITED
20 ROUND TANK LANE, HOWRAH-711101, W.B.
MANUFACTURER & MERCHANTS
A COMPANY REGISTERED IN INDIA

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since: 01/08/2012

KOLKATA
DRESSMAKERS ARTICLES INCLUDING LACE & EMBROIDERY, RIBBONS AND BRAID, BUTTONS, BUCKLES AND BROOCHES [CLOTHING ACCESSORIES]; HAIR ACCESSORIES, SHOE BUCKLES, COLLAR SUPPORTS, PRESS BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS BEING GOODS INCLUDED IN CLASS 26.
3117906 07/12/2015
PUNEET JAIN
trading as ;GANPATI TRADERS
1217/10C/1, ST. NO-2, KALYAN NAGAR, LUDHIANA 141007, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :20/12/2007
DELI
LACE & EMBROIDERY, RIBBONS & BRAID; ZIPS, BUTTONS, HOOKS & EYES, PINS & NEEDLES.
3146157  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
2796993

DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS.
Proposed to be Used
To be associated with:
3146157
DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS.
3170087  28/01/2016  
PARVEZ ANSARI  
trading as ;ANSARI INDUSTRIES  
E-357 JAGJEET NAGAR STREET NO 5 DELHI 53  
MERCHANTS & MANUFACTURERS  
Address for service in India/Agents address:  
MARS TRADE MARKS CO.  
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.  
Used Since :01/04/2014  
DELHI  
CLIPS, CLIPS FOR DRY THE CLOTHES, HOOKS, CLOTH HOOKS, BEING GOODS INCLUDED 'IN CLASS -26.
3708377  21/12/2017
MR. ADRARAM PATARAM CHOUHARY TRADING AS NILKANTH PRODUCT
349, DEVI PRASAD CHAWL, APPA PADA, MALAD (EAST), MUMBAI – 400 097
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SAREE PIN, HAIR ACCESSORIES
NO
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3993933  07/11/2018
MANJI PUNJA DUBARIA
E/7, Sagar Estate, Dhumalnagar, Vasai E
Manufacturer
Joint Applicant
ANITA MEGHJI GAMI
E/7, Sagar Estate, Dhumalnagar, Valiv, Vasai E
Manufacturer
Joint Applicant
Address for service in India/Attorney address:
PRATIK KIRIT PUJARA
04, PATIL BHAVAN, OPP AVNI NX, MANICKPUR, VASAI (W)
Proposed to be Used
MUMBAI
BUTTONS, EYELETS, ZIPS, LACE AND EMBROIDERY, HAIR BANDS AND BRAID INCLUDED IN CLASS 26
Massag
4125177  22/03/2019
SUSHIL KUMAR JAIN
C-4/6, 2nd Floor, Rana Pratap Bagh, Delhi-110007
Manufacturer of garment accessories
Proprietor
Proposed to be Used
DELHI
Dress Hook & Eye, Buttons, Trouser Hooks, Zip, Buckles, Eyelet.
ABHALIFESTYLE(AL)

4139124  05/04/2019

ABHA KANSAL
SHOP NO. A-1290, G.D COLONY, MAYUR VIHAR PHASE-III, DELHI-96
SINGLE

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.IN CLASS 26
Offline Adda

4144597    11/04/2019
MEHEK BANSAL
trading as ;OFFLINE ADDA
PLOT NO. 26, AMBIENCE FORT, OPP PILLAR NO. 126, ATTAPUR, HYDERGUDA K.V RANGAREDDY, RAJENDRA NAGAR - 500048
SERVICE PROVIDER
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
FANCY GOODS LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS
KRIANZ

4152008   18/04/2019

SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
4153977  22/04/2019  
SHENZHEN FENDA TECHNOLOGY CO., LTD.  
Fenda Hi-Tech Park, Zhoushi Road, Shiyan, Baoan, Shenzhen (CN)  
A Limited Company duly organized and existing under the laws of People’s Republic of China.  

Address for service in India/Attorney address:  
CHADHA AND CHADHA  
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India  

Proposed to be Used  
DELHI  
Hair clamps; hair curlers, electric, other than hand implements; hair ties; hair ornaments in the form of combs; hair curling pins; hair clips; bows for the hair; hair curling paper; electric and non-electric hair curlers, other than hand implements; wigs.
ANKIT MEHRA TRADING AS PREM IMPEX
C-4049 GROUND FLOOR, GALI SCHOOL WALI, PAHARI DHIRAJ, SADAR BAZAR, DELHI-110006.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :13/12/2012

DELHI
Lace, braid and embroidery, haberdashery ribbons bows for clothing; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair, Hair bows , Tapes [haberdashery], Hat trimmings, Lace trimmings , Tinsels [trimmings for clothing] .
SURESH KUMAR TRADING AS RIDHIMA ZIP GALLERY
IX/5942, SHIVAJI GALLI, SUBHASH MOHALLA, GANDHI NAGAR, DELHI - 110031

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI
BUTTON, HOOKS AND EYES, PINS, NEEDLES, ZIPPERS, ZIPPER PULLS, ZIPPER FASTENERS, SLIDE FASTENERS [ZIPPERS] INCLUDED IN CLASS 26
VISHAL KUMAR TRADING AS INTERNATIONAL TRADING INC
NO.24/64, ASHER NAGAR, 60 FEET ROAD, AVINASHI ROAD, GANDHI NAGAR POST, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
WILLIAM PENN PRIVATE LIMITED
No. 15, 17th A Main, 5th Block, Koramangala, Bangalore – 560095
An Indian Company incorporated under the laws of the Indian Companies Act, 1956
Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :25/02/2013
CHENNAI
Lace and Embroidery, Ribbons and Braid; Buttons, Hooks and Eyes, Pins and Needles; Artificial Flowers
4159838 27/04/2019

RENU JAIN
2C/17, 1ST FLOOR, NEW ROHTAK ROAD, KAROL BAGH NEW DELHI -110005
INDIVIDUAL

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Ribbons for gift wrapping, Buttons, hooks and eyes, pins and needles, Stud buttons, Snap buttons, Novelty buttons, Campaign buttons, Rivet buttons, Buttons for clothing, Press buttons, Blazer buttons of precious metals, Crochet hooks, Crochet hooks, Shoe hooks, Snap hooks, Rug hooks, Magnetic buttons covered in fabric, Clothing hooks [fasteners], Kohaze [hooks for tabi], Latched hooks [needles], Embroidery needles, Pins, other than jewelry, Marking pins, Entomological pins, Setting pins, Safety pins, Bobby pins, Shoemakers' needles, Tailors' tackers [pins], Cushions for pins, Canvas needles, Sewing needles, Binding needles, Knitting needles, Sewing machine needles, Buckles [clothing accessories], Buttons, Hooks (Rug -), Hooks [haberdashery], Buttons, hooks and eyes, pins and needles, Eyelets, Rivet buttons, Zipper pulls, Zipper fasteners, Zippers, Frames for crochet, Magnetic buttons covered in fabric, Loops for clothing, Fasteners (Slide -) [zippers], Clips for clothing, Hair clips, Magnetic buttons covered in fabric,
NKI ZIP

4161220  29/04/2019
MOHD. IMRAN ALAM, TRADING AS:- RUBY ZIPPER.
RZ-A-11, KH. NO. 83/22, NIHAL VIHAR, NANGLOI DELHI-110041.
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
ZIP, LACE, EMBROIDERY RIBBON, BRAID, BUTTONS, HOOKS AND PIN AND NEEDLES.
AKCLO

3037761  20/08/2015
AKHIL BANSAL S/O. SH. AJAY BANSAL
11-A, VIVEKANAND MARG, C-SCHEME, JAIPUR-302001
Manufacturer and merchants trading as
INDIVIDUAL.

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :02/04/2015

AHMEDABAD
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile).
RASHI HOMES

3099406   18/11/2015

NAVEEN KUMAR GUMBER
HUJA NO. 1492, SECTOR-12, PANIPAT, HARYANA -132103.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MONIKA SHARMA
B-15, LOWER GROUND FLOOR, GREATER KAILASH ENCLAVE-II, NEW DELHI 110048

Proposed to be Used

DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS(NON:TEXTILE).

MARK SHOULD BE READ AND USE AS A WHOLE.
3146228  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146158
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE.)
3478954   10/02/2017
TALIB RIZVI
D 6, POONAM APARTMENTS, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400 018
MANUFACTURERS AND DEALERS
INDIAN NATIONAL
Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601
Used Since :06/10/2016
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE) BEING
MeFree

3720641  06/01/2018
MEFREE LLP
3-A, 1st floor, Barodawala Mansion, 81, Dr. A.B Road, Worli Naka, Mumbai- 400 018
A Limited Liability Partnership Firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
YOGA MATS
GUANGDONG CAMEL APPAREL CO., LTD.
GANJIAO SHANGJIE VILLAGE 9, LISHUI, NANHAI DISTRICT, FOSHAN CITY, GUANGDONG PROVINCE, CHINA
A Company existing under the laws of China
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
CARPETS; RUGS; REED MATS; BATH MATS; FLOOR COVERINGS; ARTIFICIAL TURF; GYMNASIUM EXERCISE MATS; GYMNASIATIC MATS; DOOR MATS; FLOOR MATS FOR VEHICLES; NON-SLIP MATS; VINYL FLOOR COVERINGS; MATS OF WOVEN ROPE FOR SKI SLOPES; TEXTILE BATH MATS; ANTI-SLIP FLOOR COVERINGS FOR USE ON STAIRCASES; FLOOR MATS, FIRE-RESISTANT, FOR FIREPLACES AND BARBECUES; YOGA MATS; WALLPAPER; DECORATIVE WALL HANGINGS, NOT OF TEXTILE; WALLPAPER.
KRIANZ
4152009  18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Proposed to be Used
CHENNAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
4153339  20/04/2019
AMIT GOEL
AMIT GOEL, 16/5, GOEL MEDICOS, GEETA MANDIR ROAD, PANIPAT, HARYANA-132103
SINGLE FIRM
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Proposed to be Used
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, PLASTIC FLOOR MATS, RUGS IN THE NATURE OF FLOOR RUNNERS, RUNNERS [MATS], WALL HANGINGS (NON TEXTILE), WALLPAPER INCLUDED IN CLASS-27
CROWNBEAUTY

4158057  25/04/2019

AMIT ARORA TRADING AS CROWN TEXTILES.
H. NO.-6-A, RISHI COLONY (PARK), NEAR OLD SUBZI MANDI, PANIPAT-132103, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Plastic mats, Carpets, Rugs, Wall hanging (non-textile), Wall paper, Duri, Matting indium and other floor covering of rubber.
4158600  26/04/2019
VINEET SHARMA
Plot no. 64 Sector 29 Part-2, HUDA Panipat Haryana - 132103
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/11/2018
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE.CARPETS / RUGS.
SWISHWALLS
4160602  29/04/2019
APOORVA KARAN PARAKH
M-23, INCOME TAX COLONY, TONK ROAD, JAIPUR
Individual
Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR
Proposed to be Used
AHMEDABAD
WALL COVERINGS, WALL PAPERS, Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
AMIMURUS

4160603  29/04/2019

APOORVA KARAN PARAKH
M-23, INCOME TAX COLONY, TONK ROAD, JAIPUR
Individual

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
WALL COVERINGS, WALL PAPERS, Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
Patanjali Paridhan- Bhash Badlo, Desh Badlo

4161676 30/04/2019
Patanjali Paridhan Pvt. Ltd.
Kripalu Bagh, Kankhal, Haridwar, Uttarakhand-249408.
Body Incorporate

Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3885325

DELHI
Carpets, Rugs, Mats and Matting, Linoleum and other materials for covering existing floors; Wall hangings (non-textile), Door Mats, Gymnastic Mats, Reed Mats, Vinyl floor coverings, Yoga Mats
MAJESTIC

4165041  03/05/2019
TOSHIT IMPEX
60/163, HEERA PATH, MANSAROVAR, JAIPUR RAJASTHAN
PARTNERS AND MANUFACTURER AND TRADERS

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used

AHMEDABAD

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
Trade Marks Journal No: 1906, 17/06/2019

Certification mark u/s 71(1)

489374 18/04/1988
FEDERATION INTERNATIONAL DE HOCKEY
trading as; FEDERATION INTERNATIONAL DE HOCKEY
CHEMIN DES CHARMETTES 7, LAUSANNE, SWITZERLAND.
MANUFACTURER AND MERCHANTS
(ASSOCIATION ORGANISED UNDER THE LAWS OF SWITZERLAND)
Address for service in India/Agents address:
REMFRY & SON.
KANCHENJUNGA, 18, BARAKHAMBA ROAD, NEW DELHI - 110 001.

Proposed to be Used
DELHI
HOCKEY STICKS, BALLS AND BALLOONS.
2914088  03/03/2015
VARSHA GOEL
trading as ;SALASAR INC.
A-4/532, PASCHIM VIHAR, NEW DELHI 110063
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/02/2014
DELHI
TOYS, SPORTING GOODS, GAMES AND PLAYTHINGS INCLUDED IN CLASS 28
2952283  29/04/2015
SACHIN KATIYAR
trading as ;3ACE INTERNATIONAL
D-7, UDYOGOPURAM, PARTAPUR, MEERUT U.P-250103
MERCHANTS & MANUFACTURERS
Used Since :01/04/2006
DELHI
GAMES AND PLAYTHINGS; GYMNASSTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES.
2992429  24/06/2015
SANJAY KUMAR
THANA KHAJI KALA, PATNA CITY-800008, (BIHAR)
MANUFACTURER AND MERCHANTS.
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since : 01/04/2012
KOLKATA
Sports goods included Cricket Tennis Balls, Lawn Tennis Balls, Sponge Rubber Balls, Leather Balls, Basket Balls, Volley Balls, Foot Ball Shuttle & Tennis Cocks included in Class-28.
BROTHER’S

3039781  25/08/2015
RAJ BAHADUR KATIYAR
trading as ;SARASWATI RUBBER INDUSTRIES
HOUSE NO1304 GALI NO.89 SHANTI NAGAR TRI NAGAR DELHI
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Agents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.
Used Since :01/04/2002
DELHI
CRICKET BALLS INCLUDED IN CLASS 28
3123006   11/12/2015
MR. VARUN MAINI
trading as ;PREM ENTERPRISES
119, GROUND FLOOR, RAJA GARDEN, DELHI 110015
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2010

DELHI
GAMES AND PLAYTHING, GYMNASISTIC AND SPORTING ARTICLES. TOYS, BALLOONS, GLOVES GUARDS.
DECORATIONS FOR CHRISTMAS TREES, ALL KINDS OF EQUIPMENT USED IN HOCKEY, FOOTBALL, CRICKET, BOXING,
TENNIS, SQUASH, BADMINTON, CYCLING, SHOOTING AND RIDINGS.
3129780    17/12/2015
ANAND KUMAR JAIN
trading as ;M/S KAILASH RUBBER INDUSTRIES
C-11, UPSIDC, SITE-A, SIKANDRA, AGRA (U.P.)
MANUFACTURER AND MERCHANT.
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :09/02/1974
DELHI
Boots skating, sole coverings for skis, sporting articles.
Mark shall be used as substantially represented..
3131335  18/12/2015
ANAND KUMAR JAIN
PRAMOD KUMAR JAIN
trading as ;M/S KAILASH RUBBER INDUSTRIES
C-11, UPSIDC, SITE-A, SIKANDRA, AGRA (U.P.)
MANUFACTURER AND MERCHANT.
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :09/02/1974
To be associated with:
3129780
DELHI
Boots skating, sole coverings for skis, sports shoes and sporting articles.
Mark shall be used as substantially represented.
3146229  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Proposed to be Used
To be associated with:
3146159
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES.
QUEENAX
Priority claimed from 11/08/2015; Application No. : 86/721,608 ;United States of America
3183593      11/02/2016
AMER SPORTS ITALIA S.P.A.
Via Priula, n. 78 Nervesa Della Battagli Italy 31040
Manufacturer and Merchant
A joint stock company organized and existing under the laws of Italy
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Exercise equipment, namely, functional training systems, modular multi-purpose training structures, customizable training structures, wall-mounted training apparatuses, ground free-standing multi-functional training units, functional training units for positioning in a corner of a room, beam training towers, beam training structures, training racks, suspension training apparatuses, climbing ropes, stairs ropes, climbing nets, climbing poles, support bands, straps, handles, mini-trampolines, plyometric platforms, carabiners, suspension boards, suspension rings, punching bags, punch gloves, boxing speed balls, dip bars, pull up bars, training bars, curved training bars, shelves for bars, discs, weights, medicine balls, training mats, yoga mats, soft training platforms, dumbbells, kettlebells, weight lifting machines, cable and pulley training mechanisms, torso-rotation exercise machines, trunk extension/flexion exercise machines, exercise benches, and stretching stations.
3184810  13/02/2016
RAJINDER CHUGH
KUSHAL CHUGH
trading as ;KUSHAL RUBBER INDUSTRIES
BASTI BAWA KHEL, KAPURTHALA ROAD, JALANDHAR-144021 (PUNJAB)
MANUFACTURERS AND MERCHANTS
PARTNER
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALA BATALA 143505 (PB)
Used Since :01/04/2013
DELHI
SPORTING AND FITNESS EQUIPMENTS , SPORTING AND PROTECTIVE SPORTING ARTICLES , SPORTS GOODS ,
PLAYTHINGS INCLUDED IN CLASS 28.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FITNESS..
3190133  18/02/2016
NIKHIL JAIN
D-136 East of Kailash, New Delhi 110065
Manufacturer and Trader

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI
Games and Playthings
MARK SHOULD BE READ AND USE AS A WHOLE.
MeFree

3720637  06/01/2018

MEFREE LLP
3-A, 1st floor, Barodawala Mansion, 81, Dr. A.B Road, Worli Naka, Mumbai- 400 018
A Limited Liability Partnership Firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

GYMNASTIC AND SPORTING ARTICLES AND EQUIPMENT - YOGA BLOCKS (BRICKS), CUSHIONS, BOLSTERS, BOARDS, BLANKETS, STRAPS; MACHINES AND APPARATUS FOR EXERCISE; EXERCISE BALLS; EXERCISE BENCHES, ABDOMINAL BENCHES AND BOARDS FOR EXERCISE (PLANKS); EXERCISE PLATFORMS; PLYOMETRIC BOXES FOR EXERCISE; WEIGHT MACHINES FOR PHYSICAL EXERCISE; STRESS RELIEF EXERCISE BALLS; GYMNASITIC TRAINING STOOLS (YOGA TRAINING STOOLS); CLIMBING FRAMES; GYM BALLS FOR YOGA; FITNESS EQUIPMENT, NAMELY, STRAPS USED FOR YOGA AND OTHER FITNESS ACTIVITIES AND FOR CARRYING A YOGA MAT (BELT); ROPES FOR RHYTHMIC GYMNASITICS.
3753121  14/02/2018
ADD VENTURE INDIA
E 562, VIKASINI CHS, PLOT NO 1C , SEC 8 B, CBD BELAPUR
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
SPORTS EQUIPMENT
3793892    02/04/2018
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Pune - 411002
Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Proposed to be Used
MUMBAI
Games and playthings, Sporting articles not included in other classes.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1906 , 17/06/2019 Class 28

4131515  28/03/2019
M/S NERD ARENA PROPRIETOR NAME MR. SATYEN VASHDEV BAJAJ
Shop No. N12A, Elco Arcade, 84 Hill Road, Bandra West, Mumbai - 400050
Proprietorship Firm

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since :01/08/2016

MUMBAI
Games, toys and playthings;
Trade Marks Journal No: 1906, 17/06/2019 Class 28

4152075 19/04/2019
REEMA CHOUHARY
G-8, Pusa Apartment, sector-15, Rohini, Delhi-110089
Proprietorship

Address for service in India/Attorney address:
AJSH & CO LLP
C-7/227, ROHINI, SECTOR-7, NEW DELHI-110085

Proposed to be Used
DELHI
Deals in all types of toys, games and playthings as described in class 28
4153183  20/04/2019
SOMIL SONI
C-181, 18TH FLOOR, SPAZE PRIVY, SECTOR-72, GAZILPUR, GURGAON-122101
INDIVIDUAL

Address for service in India/Attorney address:
TARUN SHARMA
FCA-182,MALERNA ROAD, ADARSH NAGAR, BALLABGARH, FARIDABAD-121004

Proposed to be Used
DELHI
Games, playthings, decorations for Christmas trees, weight lifting belts, billiard table cushions, billiard balls, billiard markers, billiard tables, building blocks, board games, body boards, bows for archery, boxing gloves, chessboards, cricket bags, cups for dice, dolls' houses, dolls' rooms, dolls' beds, dolls' clothes, dumb-bells
4154166  22/04/2019
HARISH KUMAR SINGH
SOLANKI HOUSE NEAR BANK OF BARODA BHUIYADIH,JAMSHEDPUR AGRICO EAST SINGHBHUM AGRICO JHARKHAND 831009
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
Aquasail

4154212  22/04/2019

AQUASAIL DISTRIBUTION COMPANY PRIVATE LIMITED
2J CALCOT HOUSE, 8 MP SHETTY MARG, FORT MUMBAI 400001

small enterprise

Used Since :01/01/2007

MUMBAI

Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
TOYNAMICS
4154248  22/04/2019
ANKUR GUPTA
F-10 2ND FLOOR JANGPURA EXTN.,NEW DELHI,SOUTH DELHI-110014
INDIVIDUAL
Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
WILLCRAFT

4154530  22/04/2019

BHARAT BHUSHAN GUPTA, PROPRIETOR M/S BIG VALUE SHOP
LG-CS-04, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD 201010, UTTAR PRADESH

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used

DELHI

SPORTS EQUIPMENT, CRICKET BATS, BADMINTON RACKETS, TENNIS BALLS, BASKET BALLS, SPORTS
ACCESSORIES, BAT COVERS, BAT GRIPS, TOE GUARDS, ARM GUARDS AND BATTING PADS
4154699   22/04/2019
MAHAVEER MUTHA
MUTHA IMPEX, NO.61, 2ND FLOOR, PRINCE TOWER, KASHI VISHWESHWARA TEMPLE STREET, BALEPET CIRCLE, BENGALURU- 560053
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
To be associated with:
4020078

CHENNAI
Exercise treadmills, Gymnastic articles, Sports equipment, Sporting articles.
School of Assassins

4155945  24/04/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4156658    24/04/2019
REKHA SHARMA TRADING AS METRO SPORTS INDUSTRIES
Basti Danishamindan, Near St College, Jalandhar - 144001, Punjab
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Sports equipment, Cases specially adapted for sports equipment, Bags specially adapted for sports equipment, Paintballs [sports apparatus].
LITTLEMORE

4157049  24/04/2019

AYILA SRAVANI

House No. 8-239/DN/101, Flat No. 101, Bandari Layout, Nizampet Village, Hyderabad

Sole Proprietor

Address for service in India/Attorney address:

TUSHAR BHARGAVA

C/o Khandelwal Traders, Near Big Cinemas Alka, Station Road, Chhindwara, M.P. - 480001

Proposed to be Used

CHENNAI

TOYS, PLAY THINGS, KIDDIE RIDES, DRIVE GAMES, ADULT AND CHILDREN’S GAMES, EDUCATIONAL-AID GAMES AND GAMES OF SKILL AND ALL OTHER GAMES FOR AMUSEMENT INCLUDING BOARD GAMES (OTHER THAN ORDINARY PLAYING CARDS) AND ACCESSORIES AND PARTS AND FITTING FOR USE THEREWITH; AND ALL OTHER GOODS INCLUDED IN CLASS 28
MEDITIVE

4157734  25/04/2019

YASH MODI, PROPRIETOR OF MICRO & NANO TECHNOLOGIES
IT-2004, RIICO INDUSTRIAL AREA, SITAPURA, JAIPUR RAJASTHAN

proprietor and trader

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD

Games and playthings, gymnastic and sporting articles not included in other classes
4158375   26/04/2019  
KUMARI KAJAL  
20A AMBIKA SANTOKHPURA, JALANDHAR-144004  
The Trade Marks Act, 1999  

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
DELHI  
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
PORTCASTLE
4158448  26/04/2019
SAFETY PROJECTS PVT LTD
RUBY CRESCENT BUSINESS BOULVARD, OFFICE NO. 301, 3RD FLOOR, ABOVE AXIS BANK, ASHOK CHAKRAWARTHY ROAD, KANDIVALI (EAST), MUMBAI-400 101.
Proposed to be Used
MUMBAI
CLIMBERS HARNESS, HARNESS FOR SAILBOARDS, BUTTERFLY NETS, LANDING NETS FOR ANGLERS, CLASS 28
HONOR
4158881 26/04/2019
HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen, Guangdong, 518129, P.R. China
a limited company organized and existing under the laws of China
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
To be associated with:
2774453
DELHI
Video game machines; portable games with liquid crystal displays; controller for game consoles; apparatus for games;
amusement machines, automatic and coin-operated; arcade video game machines; video game joysticks; electromation
playing cars; toy cars; smart toys; airplane modelling materials; toy wristwatch; toy cameras; golf transporters, for golf
courses or sports; body-training apparatus; hang gliders; toy drones; toy robots; smart building blocks, toy; building-
block robots; video game machines, household; apparatus for games, for use with television; electronic game apparatus
for child-teaching; game apparatus with liquid crystal displays, battery powered; scale model vehicles; scale model
airplanes; intelligence-exploit toys, hand operated; electronic toys; rubik's cube; action doll toy; toy skateboards; Toy
musical boxes [play articles]; cycles for children, non-transportation vehicle; manual logic jigsaw puzzles, hand operated;
manual logic games; automatic mah-jong tables; treadmills
4159292  26/04/2019

PULKIT GOSAIN
Swastik Enterprises, 209, Shri Ram House, 2F, Regaharpura, Karol Bagh, Delhi-110005
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Gloves for games
4162997  01/05/2019
AMITKUMAR CHANDDULAL TEJURA
A-1, Rajdeep society, VIP Road, Nr. Jitendra PArk, Karelibaug, Vadodara-390018
Proposed to be Used
AHMEDABAD
GAMES, TOYS AND PLAYTHINGS; PLAY CARDS; DOLLS AND FIGURINES (TOYS); SCALE MODELS VEHICLES IN CLASS - 28.
VNEX

4164816   02/05/2019
BHARATKUMAR RAMNIKBHAI BARAVLIYA
B-101, RAJHANS TOWER, NEAR LAJMANI CHOWK, MOTA, VARACHHA, SURAT
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since: 01/04/2019

AHMEDABAD
Fitness bands, Fitness gadgets and other equipment for various sports & games
4164818  02/05/2019
SHIYANI MEHUL JAGDISHBHAI
A-18, KAILASH NAGAR SOCIETY, OPP CHOPATI, NANA VARACHHA, SURAT: 395006
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPUR-380009
Used Since : 01/04/2019
AHMEDABAD
Fitness bands, Fitness gadgets and other equipment for various sports & games
DS GROUP
2612001 14/10/2013
DHARAMPAL SATYAPAL SONS PVT.LTD
A-85/86 SEC-2 NOIDA 201301 U.P
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/01/2003

DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES: JELLIES, JAMS, FRUIT SAUCES: MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS 29.
2637649   04/12/2013
SAVENCIA SA.
42, rue Rieussec, 78220 Viroflay - France
Manufacturers and Merchants
A French société anonyme

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Milk, cheese and dairy products, edible oils and fats

NO EXCLUSIVE RIGHT OVER THE TERM “ILE DE FRANCE”. MARK SHOULD BE READ AND USE AS A WHOLE.
FRANKY

2817689  26/09/2014
MONIKA AGGARWAL
MR. SUMAN KUMAR
trading as ;PARAS FOOD
IST FLOOR SIDDHI SADAN TIRAHA TUBE WELL COLONY CIVIL LINES MORADABAD U.P
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2014

DELHI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE,
BUTTER, GROUNDNUT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPATI GHEE, JAMS, JELLIES,
FRUIT SAUCES, PICKLES, PEANUTS, CURD, YOGURT, SKINUNED MILK POWDER AND SOUPS.
2841797    13/11/2014
DPI DAYLIGHTING PRIVATE LIMITED
0501, Fifth Floor, MGF Metropolis Mall, Mehrauli Gurgaon Road, Gurgaon - 122002, Haryana
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since :10/01/2006
DELHI
OLIVE OILS, EDIBLE OILS AND FATS.
2860762   11/12/2014
TRISHNA GUPTA
F-291 SEC-1, TALA NAGARI ALIGARH 202001 U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
INDIAN LEGAL CONSULTANTS
A2A/214 SECOND FLOOR JANAKPURI NEW DELHI 58
Used Since: 01/01/2014

DELHI
DRIED AMLA PRODUCTS
This is condition of registration that no exclusive right to use all descriptive matter appearing in the label.
2890407  28/01/2015
P.M.KARTHIKEYAN
trading as ;PRM NATURAL OILS
PERUNDURAI ROAD, STATE BANK (OPP), KANJI KOVIL-638116, ERODE, TAMILNADU, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used

CHENNAI

PRM BRANDED PRODUCT OF NATURAL OILS FOR GROUNDNUT OIL, SESAME OIL, COCONUT OIL
subject to no exclusive right over the words NATURAL OILS.
RUDRAKSH

3086314  27/10/2015
MSD PACKAGING PRIVATE LIMITED
PLOT NO. 27, 28, 29/34, SOUTH SIDE INDUSTRIAL AREA, G.T. ROAD, GHAZIABAD, U.P., INDIA.
MANUFACTURERS AND TRADER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since: 06/06/2012
DELHI
EDIBLE OIL & FATS INCLUDING MUSTARD OIL, REFINED OIL, SOYABEAN OIL, PALM OIL, TIL OIL, COCONUT OIL, VANASPATHI GHEE.
3110585 30/11/2015
SHRI RAKESH KUMAR
trading as: R. R. TRADERS
BATALA ROAD, QADIAN DISTT. GURDASPUR (PUNJAB - STATE ) -143516.
MERCHANTS AND SUPPLIERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since : 01/04/2003
DELHI
ROASTED GROUND NUTS (MOONGFALI)
Trade Marks Journal No: 1906 , 17/06/2019           Class 29

3113158    02/12/2015
KUBER TOBACCO PRODUCTS PVT. LTD.
31-K SIRASPUR, G.T. KARNAL ROAD, NEW DELHI 110042
MERCHANT AND MANUFACTURERS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :28/09/2000

DELHI
MILK & MILK PRODUCTS, MEAT, FISH, POULTRY , GAME ,MEAT EXTRACTS PRESERVED ,DRIED & COOKED FRUITS, VEGETABLES , JELLIES , JAMS, FRUIT SAUCES , EGGS, EDIBLE OILS & FATS IN CLASS 29.
SANJOG
3117797 07/12/2015
RAMESH KUMAR GUPTA
trading as; REAR MILK PRODUCTS CO.
VILLAGE SEERA, RAHON ROAD, LUDHIANA (PB).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since: 15/11/2012
DELHI
MILK & MILK PRODUCTS.
3117904  07/12/2015
RAMESH KUMAR
ASHWANI KUMAR
ANAND KISHORE
trading as ;SHIV SHAKTI OIL MILLS
V.P.O. SURAJPUR, NEAR DAMTAL, DISTT. KANGRA 176404, HP
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/1985
DELHI
MUSTARD OIL FOR SALE IN THE STATE J & K, PUNJAB, HIMACHAL PRADESH & UNION TERRITORY OF CHANDIGARH.
3117923    07/12/2015
ROHIT BANSAL.
trading as ;SHREE KRISHNA INDUSTRIES
S.C.F. 90 GRAIN MARKET, SEC-26 CHANDIGARH
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/08/2012
DELHI
EDIBLE OILS, MUSTARD OIL, SESAME OIL & REFINED OIL.
3126895  15/12/2015
SHRESTH INTERNATIONAL PVT. LTD.
322/3, Opposite Hanuman Murti, Ram Leela Ground, Sadar Bazar, Gurgaon-122001, Haryana
Merchant
Body Incorporated
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :01/08/2014
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PICKLES, JELLIES, JAMS, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, EGGS, BUTTER, MILK, CONDENSED MILK, MILK POWDER, MILK PRODUCTS, MILK BEVERAGES AND OTHER DIARY PRODUCTS, EDIBLE OILS, EDIBLE CREAM, FATS, PRESERVES.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
NIAMAT

3127900   16/12/2015
M/S. KHYBER AGRO FARMS PVT. LTD.
1ST FLOOR, SDPS BUILDING, GONI KHAN, HAZURI BAGH ROAD, SRINAGAR - 9, KASHMIR
MANUFACTURING AND TRADING
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES, EGGS, EDIBLE OILS AND FATS
BAKE BOND
3134575   22/12/2015
R.S. DIXIT
K-68, KIRTI NAGAR, NEW DELHI 110008
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :12/12/2015
DELHI
DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS.
3137830  24/12/2015
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/12/1997
To be associated with:
1653685
DELHI
JELLIES, JAMS AND FRUIT SAUCES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1653685. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON THE LABEL.
HITECH
3144642  30/12/2015
HITECH GRAIN PROCESSING PVT. LTD.
G 5 LAWRENCE ROAD, INDL. AREA, DELHI 110035.
Manufacturing and Trading
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Agents address:
KALRA ASSOCIATES.
A-99, PANKHA ROAD, OPP. BUS TRML., UTTAM NAGAR, NEW DELHI - 110 059.
Used Since :01/04/2000
DELHI
SNACK, FOODS JAMS, JELLIES, SOUPS, ESSENCES; FRUIT PULPS AND FRUITS IN SYRUPS, FRUIT SAUCES, SWEET
CORN SOUP; PRESERVED, FROZEN, DRIED, CANNED, TINNED AND COOKED FRUITS AND VEGETABLES; MILK DAIRY
PRODUCTS; MALTED MILK FOR FOOD, FOOD STUFFS FOR HUMAN CONSUMPTION, OLIVE OILS, MUSTARD OIL,
SUNFLOWER OIL, EDIBLE OILS, FATS, COCONUT OIL, GROUNDNUT OIL, SALAD OIL, VANASPATHI, PURE GHEE,
PICKLES, PROCESSED PULSES, VEGETABLE SOUP, CHIPS, WAFERS, SALMON, SUGAR FREE FOODS, NUTRITIONAL
SUPPLEMENTS IN SOFT GELATINE FOR FOODS, POULTRY, EGGS INCLUDING IN CLASS 29
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2755601.
SWAD NANDINI
3144807   30/12/2015
SAVITRI PRAKASH BASOLE
trading as ; NANDINI PICKLES
PLOT. NO. 165/166 K.I.A.D.B, AUTONAGAR, NAUBAD, BIDAR, KARNATAKA-585402,
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/07/2015
CHENNAI
PICKLES.
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Proposed to be Used
To be associated with:
3146160

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3149565 03/01/2016
SWADESHI PHARMACY PRIVATE LIMITED.
trading as ;SWADESHI PHARMACY PRIVATE LIMITED.
D-22, BASEMENT PANDAV NAGAR, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Refined Oil, Soya Oil, Cake, Mustard Oil And Fats, Vanaspati Ghee, Jams, Jellies, Pickles, Peanuts, Curd, Yogurt, Skimmed Milk Powder and Soups.
NO EXCLUSIVE RIGHTS OVER THE WORD SWADESHI.
3151891 18/12/2015
DEEPAK GOYAL
House No.2342 Sector 23/C, Chandigarh (UT) Pin-160023
MANUFACTURER, TRADER, DEVELOPER
Applicant has applied the trademark in his own name
Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :22/02/2011
DELHI
MILK AND MILK PRODUCTS, DAIRY PRODUCTS FOR FOOD, DAHI, GHEE, BUTTER MILK, BUTTER, (CHAACH), CHEESE, CREAM, PANEER, MILK POWDER, Sweetened Milk, Condensed milk, Desi Ghee & Butter, EDIBLE OILS AND EDIBLE FATS, MILK BEVERAGES PRINCIPALLY OF MILK, FATS, MILK SUBSTITUTES AND VEGETABLE FATS FOR USE AS SUBSTITUTES FOR THE AFORESAID GOODS, PASTEURIZED BUTTER, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF MILK IN CLASS 29
NO.
MARK SHOULD BE READ AND USE AS A WHOLE..
3179997  08/02/2016  
GOPALJEE DAIRY FOODS PRIVATE LIMITED 
trading as ;Gopaljee Dairy Foods Private Limited  
Manufacturer and merchant  
A Body Incorporate  
Address for service in India/Agents address:  
THE ACME COMPANY  
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.  
Used Since :21/09/2010  
To be associated with:  
3179995, 3179996  
DELHI  
Milk and milk products.
3180515  08/02/2016
SINGLAS RETAIL PRIVATE LIMITED
C-27, GALI NO.-10, SAI CHOWK, MADHU VIHAR, DELHI-110092.
TRADER & MANUFACTURER
BODY INCORPORATE
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/02/1988
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS AND ALL
OTHER ITEMS INCLUDED IN CLASS 29.
3184018  12/02/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURE & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
2532942, 2606320
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES,
JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK, AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN CLASS 29
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2532942 & 2606320.
OMNI

3187264    16/02/2016
VALLEY OIL MILLS PVT. LTD.
trading as; VALLEY OIL MILLS PVT. LTD.
S I D C O INDL. COMPLEX, LANE - 1, PHASE - II, BARI BRAHMANA, JAMMU, (J & K).
Manufacturers and Merchants
A COMPANY DULY REGD. UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/01/2016

DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EDIBLE OILS AND FATS EXCEPT ICE CREAM, KULPHI AND MILK AND MILK PRODUCTS FOR SALE IN INDIA EXCEPT STATE OF PUNJAB

FOR SALE IN INDIA EXCEPT STATE OF PUNJAB.
PEUORE

3189383  18/02/2016
GANGOTRI MINERALS PVT.LTD.
H.O: B-4, NAMDHARI CHAMBER, 9/54, DESH BANDHU GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Manufacturer & Merchant

Body Incorporate

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Proposed to be Used

To be associated with:
3158487

DELHI

MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PICKLES, JELLIES, JAMS, EGGS, BUTTER, MILK, CONDENSED MILK, MILK POWDER, MILK PRODUCTS, MILK BEVERAGES AND OTHER DAIRY PRODUCTS, EDIBLE OILS, EDIBLE CREAM, FATS, PRESERVES.
3194394  24/02/2016
PRITHVI DHAN AGRO PRIVATE LIMITED
201, CIVIL LINES, NORTH, MUZAFFAR NAGAR, (U.P.) INDIA.
MANUFACTURERS / MERCHANTS.
BODY INCORPORATE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since : 07/01/2016
DELHI
PRESERVED, DRIED, COOKED AND FROZEN FRUITS AND VEGETABLES.
3196009   26/02/2016
SHRI NIRAJ JAIN
SUBHAM JAIN
GAURAV JAIN
MOHIT SHARMA
trading as ;STANDARD TRADING COMPANY
SAHARANPUR ROAD BARAUT BAGHPAT 250611 U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :27/01/2015
DELHI
INTERESTERIFIED VEGETABLE FAT, BEING GOODS INCLUDED IN CLASS 29
CHAKOTE

3375530  30/09/2016

SHREE GANESH BAKERY NANDANI PVT.LTD
GAT NO.32, 33, 36, OLD KOLHAPUR ROAD, NANDANI, TAL. SHIROL, DIST. KOLHAPUR PINCODE 416102
MANUFACTURER AND TRADER
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..ASSOCIATED WITH APPLICATION NO.1834918..
3403870  07/11/2016
PRAGATI VENTURES PTE LTD.
111, NORTH BRIDGE ROAD, # 24-06, SINGAPORE - 179098
MANUFACTURER AND MERCHANT
A COMPANY REGISTERED UNDER THE REPUBLIC OF SINGAPORE
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APARTMENTS, 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/10/2007
MUMBAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
3577318   23/06/2017
PANKAJ KUMAR SHAW
trading as ;MAA VAISHNO TRADING CO.
WEST RANGA MATIA, RUPNARAYANPUR, DIST. PASCHIM BURDWAN, PIN- 713386, WEST BENGAL, INDIA
MERCHANT & TRADER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :05/04/2012
KOLKATA
EDIBLE OIL (MUSTARD OIL, SOYA OIL, RICE BRAN OIL, TISI OIL, SUNFLOWER OIL, PALM LIEN OIL, NUTS OIL & COCONUT OIL).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3597844   24/07/2017
PARBIN INDUSTRIES
trading as ;PARBIN INDUSTRIES
DHING ROAD, HABIBARGAON, NAGAON, ASSAM, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :16/02/1990
KOLKATA
MUSTARD OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..

Trade Mark : BAHAGI
3639674  20/09/2017
SHARMISTHA DEY
trading as ;JAY JAGANNATH MARKETING
33/1/1,SHIBTALA LANE,SHIBPUR, HOWRAH-711102,WEST BENGAL
MERCHANT & TRADER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :02/07/2017
KOLKATA
Cooking Oil (Edible Oil), Mustard Oil, Rice Oil, Sunflower Oil, Refine Soya bean Oil
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF GOODS /SERVICE FOR SALE IN EASTERN PART OF INDIA ONLY..
VAIDIC

3695887   06/12/2017
NEERAJ SHARMA
C-8 HARISHANKARPURAM, JHANSI ROAD, GIRD, LASHKAR, GWALIOR, MADHYA PRADESH - 474001
Individual

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.

Proposed to be Used

MUMBAI

Cow's milk; Dairy products based on milk substitutes; Full-fat milk; Low-fat milk; Milk and milk product; Milk; Milk curd; Milk products; Paneer (Milk Product); Semi-skimmed milk; Skimmed milk; Curd; Ghee; Butter; Butter cream; Buttermilk included in Class 29.
3696705  07/12/2017
UBERRY INTERNATIONAL PRIVATE LIMITED
NO. 290, 16TH CROSS ROAD, 2ND BLOCK, R. T. NAGAR, BANGALORE 560032, KARNATAKA.
ACTIVE
Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.
Used Since :01/08/2017
CHENNAI
FRUIT PULPS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3699763  11/12/2017
KING COLD PRESSED OIL
NO. 62/B, T.N.H.B, MULLIPETTU, ARANI, TIRUVANNAMALAI, TAMIL NADU, 632316
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3708625  21/12/2017
N SANTHOSH KUMAR
ANCHERY HOUSE, KUDAKUZHY KADANGODE PO, THRISSUR, KERALA - 680584
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs; Milk And Milk Products; Edible Oils And Fats
3708761  21/12/2017
MEDLIFE INTERNATIONAL PVT. LTD.
703, 6th Floor, Brindavan, Upper Govind Nagar, Malad (East), Mumbai – 400 097
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3708740
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; Protein milk for human consumption
3710213  23/12/2017
MR. ASHUTOSH CHUDAMAN PATIL
D – 29, MIDC Jalgaon, Dist. Jalgaon – 425 003
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :16/06/2016

MUMBAI
FRUIT JELLIES, JAMS, FRUIT & NUT BASED SNACK BARS, FRUIT PULPS
3714794   29/12/2017
FARAWAY FOODS PRIVATE LIMITED
C 605 Neelkanth Business Park, Nathani Road, Vidyavihar, Mumbai – 400 086
A Private Limited company Incorporated under the Indian Companies Act
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :23/09/2017
To be associated with:
3403002
MUMBAI
**THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3491118.**
3714796  29/12/2017
FARAWAY FOODS PRIVATE LIMITED
C 605 Neelkanth Business Park, Nathani Road, Vidyavihar, Mumbai – 400 086
A Private Limited company Incorporated under the Indian Companies Act
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :23/09/2017
To be associated with:
3403002
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:3491118.
3714798    29/12/2017
FARAWAY FOODS PRIVATE LIMITED
C 605 Neelkanth Business Park, Nathani Road, Vidyavihar, Mumbai – 400 086
A Private Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :23/09/2017

MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3491118.
3716229  31/12/2017
SRI SRINIVASA ICE CREAMS PRIVATE LIMITED
Survey No: 297/3C1, Kuntrapakam Village, Tirupati Rural, Chittoor Dist, PIN: 517561, Andhra Pradesh, India
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS; DAIRY PRODUCTS, DAIRY BASED BEVERAGES AND POWDERS, DRINKS MADE FROM DAIRY PRODUCTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3720888  06/01/2018
KALP FOODS
G – 98/2, MIDC Area, Jalgaon – 425 003
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :23/02/2015
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3721438  08/01/2018
SJF MILK PRODUCTS MERCHANT PRIVATE LIMITED
#17/13, 2ND CROSS, 22ND C MAIN, RAMANNA ROAD, AYODHYA NAGAR, JP NAGAR 5TH PHASE, BANGALORE - 560078
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Milk products; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
3726424  13/01/2018
M/S. HONEY PRODUCTS
PLOT NO. 46, INDUSTRIAL PARK, VENKATAChALAM, KAKUTURU VILLAGE, NELLORE - 524004, ANDHRA PRADESH, INDIA
Partnership
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :17/08/2015

CHENNAI
PICKLES, DILL PICKLES, SPICY PICKLES, FRUIT JAMS, FOOD PRODUCTS MADE FROM PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
YOGI AYURVEDIC PRODUCTS PRIVATE LIMITED
Camel House, Nashik - Pune Road, Nashik- 422 011
A Private Limited company incorporated under the companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Used Since :10/03/2003

MUMBAI
Jam, Rose Jam and Gulkand

975249 AND NO EXCLUSIVE RIGHT FOR THE WORD GULKAND AND OTHER DESCRIPTIVE MATTER APPERING IN THE LABEL.
MOM’S KITCHEN

3733635  22/01/2018
ASHWIN PREMJI BHANUSHALI
301, SAGAR TOWAR, SAI BABA NAGAR, MIRA – BHAYANDAR, MIRA ROAD (EAST), THANE – 401107, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
GHEE, BUTTER
3740301  30/01/2018
SRI VISHWESHWARI TRADERS
SRI VISHWESHWARI TRADERS, A.P.M.C. Yard, TIPTUR-572201
PARTNERSHIP FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :13/12/2012

CHENNAI
DRIED COCONUTS, GRATED COCONUT, DESICCATED COCONUT, COCONUT FLAKES, COCONUT CREAM, COCONUT MILK FOR CULINARY PURPOSES, COCONUT OIL FOR FOOD

subject to the mark should be use as represented in the trademark application.
3741346 31/01/2018
SRI VISHWESHWARI TRADERS
SRI VISHWESHWARI TRADERS, A.P.M.C. Yard, TIPTUR- 572201
PARTNERSHIP FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :13/12/2012
CHENNAI
DRIED COCONUTS, GRATED COCONUT, DESICCATED COCONUT, COCONUT FLAKES, COCONUT CREAM, COCONUT MILK FOR CULINARY PURPOSES, COCONUT OIL FOR FOOD
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3745468  06/02/2018
KRANTI JYOTI FOODS PVT LTD.
A/P Jawala, Tal.Jamkhed, Dist. A.nagar Pin Code 413201
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ADV, VIDYADHAR BHANAGE
Flat No. 06, Laxmi-Narayan Heights, Opp. Zunka Bhakar Kendra, Mandai, 01 Shukrawar Peth, Pune- 411002

Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS
3747874  08/02/2018
KARUNALAKSHMI
306/54 GANGATHARAPURAM STREET, MPTC SHED BACK SIDE, ARANTHANGI - 614616
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Organic coconut oil for culinary purposes, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
SRI VILVAM
3757457  19/02/2018
VKS INTERNATIONAL TRADING CORPORATION
20/2, Loganathan Street, Cheyyar, Tiruvannamalai District - 604 407
PARTNERSHIP FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS, EDIBLE OILS, PICKLES
ABY FARMERS LLP
301, H.NO: 9-1-67/4, SAI LAKSHMI MANSION, SAROJINI DEVI ROAD NEAR CLOCK TOWER, SECUNDERABAD-500083
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

subject to the mark should be use as represented in the trademark application within the state of Andhra Pradesh and Telangana.
3765506   27/02/2018
SUDHIR GOSWAMI
HOUSE NO. - 4, LUMBINI VIHAR PHASE -3, SHITLA GARDEN ROAD, SURESH NAGAR, THATHIPUR, GWALIOR-474011
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
3768006   01/03/2018
MR. DURGARAM TIAMRAMJI CHAUDHARY
Matoshri Complex, Shinde Wasti, Marunji – Hinjwadi Road, Marunji, Pune – 411 057
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :27/02/2018

MUMBAI
MILK & MILK PRODUCTS
3779043  15/03/2018
MR. SHINTO MATHEW
M/s MENMA AGENCIES, X/ 796, WIRE ROPES JUNCTION,PUKKATTUPADY , ERNAKULAM -683 561
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :15/04/2011
CHENNAI
MILK, MILK POWDER, MILK CURDS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, PROCESSED FRUITS AND VEGETABLES, COCONUT OIL, EDIBLE OILS, AND PICKLES
RamShree

3810859   19/04/2018

ANUJA KAUSHIK, W/O. SHRI - HEMANT KAUSHIK
M/s.- R.K.GROUP, HOUSE No.C-1/29, VINAY NAGAR SECTOR-4, GWALIOR - 474012, (M.P.) INDIA.

PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Used Since :05/04/2010

MUMBAI

PAN MASALA (BETAL SPICES), PAN MASALA PRODUCTS, SUPARI AND PREPARATIONS CONTAINING SUPARI, SCENTED & FLAVOURED SUPARI,SWEET SUPARI, MOUTH FRESHNERS, CARDAMOM SEEDS (SILVER COATED ELAICHI)
3811916   20/04/2018
TIT-BIT FOODS (INDIA) PRIVATE LIMITED.
PLOT NO. A-55, T.T.C. INDUSTRIAL AREA, MIDC, MAHAPE, NAVI MUMBAI- 400 709.
A Company incorporated under the Indian Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :27/03/2018

MUMBAI
PRESERVED, DRIED, TINNED, COOKED, FROZEN, CANNED AND DEHYDRATED FRUITS & VEGETABLES; PROCESSED FRUITS; FRUITS & VEGETABLES IN THE FORM OF EXTRACTS AND POWDER; SOUPS; JELLIES; JAMS; PICKLES; FRUIT AND VEGETABLE PASTES; CRISPS; POTATO FLAKES; FRUIT AND VEGETABLE CHIPS; FRUIT SAUCES; MILK AND DAIRY PRODUCTS BASED ON MILK SUBSTITUTES; FRUIT, NUT, PULSE AND VEGETABLE BASED SNACK FOODS; POTATO AND SOYA-BASED SNACK FOODS; PROCESSED, CANDIED, ROASTED AND PREPARED NUTS; KISMIS AND DATES; EDIBLE OILS AND FATS; PROCESSED AND PREPARED SEEDS; MEAT AND POULTRY; EGGS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.598059.
3812245   20/04/2018
M/S MAYA NUTRIFOODS PRIVATE LIMITED
2/A & 1/A Industrial Estate Indore Road, Khandwa, Madhya Pradesh-450001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203
Used Since :19/02/2018
MUMBAI
PROCESSED FRUITS, FUNGI AND VEGETABLES (INCLUDING NUTS AND PULSES) JELLIES, JAMS, COMPOTES, FRUIT
AND VEGETABLE SPREADS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MY FRUIT.
4044617  03/01/2019
THERMOCOOL HOME APPLIANCES LIMITED
D-8, MEERUT ROAD INDUSTRIAL AREA, SITE-3, GHAZIABAD, U.P, INDIA
BODY INCORPORATE
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES,
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
JHARKHAND ORGANIC FARMS PRIVATE LIMITED
B-23 PRENA SOCIETY SECTOR 4 SHRI NAGAR THANE (W) MH-400604
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS JHARKHAND, ORGANIC or EAT PURE appearing in the label.
4107061    05/03/2019
PRUKASHEE COMMERCE PRIVATE LIMITED
B-145 PKT-II JANTA FLAT JASOLA VIHAR NEW DELHI 110025
IMPORT AND EXPORT OF PROCESSED GOODS
PRIVATE LIMITED COMPANY

Proposed to be Used

DELHI

Processed and packed Cashews Nuts.
DUMONT

4127056  25/03/2019

VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA

Private Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.

Used Since :05/03/2019

CHENNAI

Milk and milk products.
ZIGMO
4127896  25/03/2019
ABHAY KUMAR VERMA
7, JIYANPUR, KABERMATH, UTTAR PREDHRYA, UATTER PREDESH, 224135
Manufacturers
INDIVIDUAL
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4129287   26/03/2019
N.NOWSHATH
M/S. BARBEQUEEN, # 359, JUNCTION MAIN ROAD, NEAR FIVE ROAD, SALEM – 636 004, TAMILNADU, SOUTH INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.

Proposed to be Used
CHENNAI
COOKED CHICKEN, CHICKEN FRIED, BALLS, ROAST, CHICKEN SALAD, BURGERS, MEATBALLS, WINGS, GRILLED
CHICKEN (YAKITORI), GALBI [GRILLED MEAT DISH], FROZEN CHICKEN, NAMELY, (SPECIFY, E.G., BREADED CHICKEN
NUGGETS, CHICKEN STRIPS, CHICKEN BREASTS,), BONELESS SKINLESS CHICKEN TENDERLOIN, PREPARED MEALS
CONTAINING [PRINCIPALLY] CHICKEN, SAMGYETANG [KOREAN GINSENG CHICKEN SOUP], READY COOKED MEALS
CONSISTING PRIMARILY OF CHICKEN.
NUTRY VIKTOR
4138003 04/04/2019
BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
Prepared fruits, processed fruits, bottled fruits, cooked fruits, dried fruits, frozen, cut fruits, fruits preserved in alcohol, roast nuts, preserved nuts, spices nuts, flavoured nuts, cashew nuts, Milk powder for nutritional purpose, Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats.
FRUITY VIKTOR
4138008  04/04/2019
BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O.,THODUPUZHA,IDUKKI-685 608,KERALA STATE,INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

Prepared fruits, processed fruits, bottled fruits, cooked fruits, dried fruits, frozen, cut fruits, fruits preserved in alcohol, roast nuts, preserved nuts, spices nuts, flavoured nuts, cashew nuts, Milk powder for nutritional purpose, Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats.
NUTTY VIKTOR

BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI
prepared cashew nuts, salted cashews, plain cashew, flavoured cashew, cashew nut butter, cashew bits, prepared roast nuts, preserved nuts, spices nuts, flavoured nuts, cashew nuts, meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats.
Divom

4143827 10/04/2019
MANGAT RAI
S/o Om Prakash, village and post office, mansuran, Near Guruduwara, Bhai Boora, Ludhiana, Punjab – 142029
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
MOHAMMED AJMAL.K
KARUNAKARATH HOUSE, PATHAIKKARA, P.O.PERINTHALAMANNA, 679322, MALAPPURAM, KERALA INDIA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.

Proposed to be Used
CHENNAI
DRIED AND COOKED CASHEW NUTS AND PEANUTS, POTATO CHIPS, SNACK FOODS BASED ON FRUIT, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS.
4145866  12/04/2019
RISHU GUPTA
709/10/B, Gaughat, Mutthiganj, Allahabad - 211003
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Milk products.
Fitsoul
4146532 13/04/2019
ISTREET RETAIL PRIVATE LIMITED
A 71/72 Abchal Nagar ,Nilothi Extension, Delhi -110041
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4147972   15/04/2019
KANWALJIT SINGH
H No 2706 A, Darshani Bazar, Balmiki Chowk, Jandiala Guru, Amritsar (Pb)
Individual
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Proposed to be Used
DELHI
edible oil
CAPRICO

4151644  18/04/2019
NANDINANDAN BREEDS & SEEDS INDIA PRIVATE LIMITED
529 K/54 A, Pant Nagar, Khurram Nagar, Lucknow, Uttar Pradesh-226022, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India

Proposed to be Used
DELHI
Milk; Goat milk; Goat cheese; Goat's cheese; Goat's milk cheese; Cow's milk; Sheep cheese; Live cows; Sheep milk;
Cream [dairy products]; Chilled dairy desserts; Dairy-based spreads; Dairy-based dips; Quark [dairy product]; Dairy-
based beverages; Cream being a dairy product; Artificial cream [dairy product substitutes]; Dairy products based on milk
substitutes
KRIANZ

4152010  18/04/2019
SATHI MADAN MOHAN REDDY
Plot No. 578, Ground Floor, Vivekananda Nagar, Kukatpally, Hyderabad-500072, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food, milk beverages.
4152438  19/04/2019
KULDEEP RJORA
B17/01/G1 DLF DILSHAD EXT. 2 NR. BHOPURA CHOWK, GHAZIABAD, U.P 201005
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
4152649   19/04/2019
SAFALI SISODIA TRADING AS FARMS AND FOODS
1337, Sector-8, Faridabad-121006, Haryana
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Pickles.
SUVIDI

4153032  20/04/2019

K.PAUL THOMAS
KADAMBELIL HOUSE,MANNUTHY P.O.,THRISSUR-680 651,KERALA STATE,INDIA

Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
4153258  20/04/2019
SUNIL KHAIRNAR
Plot No. B1/B1, First Floor and Second Floor Mohan Cooperative New Delhi, South Delhi 110044
Individual

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4153309 20/04/2019
ABDUL GHANI
A.G FOODS, 5-6-411 Aghapura, Nampally, Hyderabad, Pin code 500001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :02/01/2016
CHENNAI
Garlic Paste, Ginger Jam
4153564  22/04/2019
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION LIMITED
AMUL DAIRY ROAD, ANAND, GUJARAT STATE, INDIA
Address for service in India/Agents address:
P. S. PAI & CO.
SIR VITHALDAS CHAMBERS,16, APOLLO STREET, FORT, MUMBAI - 400 001,INDIA.
Used Since : 19/03/2019
To be associated with:
238404, 525992, 525993, 525994, 1842731

AHMEDABAD
MILK PRODUCTS IN FORMS OF DRIED AND POWDERED MILK, CHEESE, CURD, YOGURT, DAIRY PRODUCTS FOR FOOD ALL BEING IN LIQUID, CONDENSED OR EVAPORATED FORM; FOOD PREPARATIONS INCLUDED IN CLASS - 29 MADE FROM ANY OF THE AFORESAID GOODS.
4153870  22/04/2019
BAJJU P
BEENA NIVAS, SANATHANAPURAM P.O, ALAPPUZHA-688003, KERALA INDIA
MANUFACTURE & MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJI JITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES, PICKLES.
4154374   22/04/2019
SUDHENU DAIRY FARMS LLP
B603, DSK Frangipani, 5B B J Road, Pune 411001
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :10/10/2018

MUMBAI
Milk and milk products; Desserts made primarily from milk products; Dairy products based on milk substitutes; Food products made from fish.
RADHYA

4154436  22/04/2019

NIRMALA DEVI PROPRIETOR OF RADHYA MILK PRODUCT
KAUHAR GAURIGANJ, AMETHI, U.P.-227411
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
APIS KHENAIZI

4154599   22/04/2019

MRS PREM ANAND
31/9, EAST PATEL NAGAR, NEW DELHI-110008

INDIVIDUAL

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRI Palmer MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used

To be associated with:

3470714

DELHI

DATES, PROCESSED DATES, DRIED DATES AS INCLUDED IN CLASS 29.
APIS DESEEDDED
4154600    22/04/2019
MRS PREM ANAND
31/9, EAST PATEL NAGAR, NEW DELHI-110008
INDIVIDUAL
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIYA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
To be associated with:
3470714

DELHI
DATES, PROCESSED DATES, DRIED DATES AS INCLUDED IN CLASS 29.
APIS PREMIUM

4154601  22/04/2019
MRS PREM ANAND
31/9, EAST PATEL NAGAR, NEW DELHI-110008
INDIVIDUAL

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
To be associated with:
3470714
DELHI
DATES, PROCESSED DATES, DRIED DATES AS INCLUDED INCLASS 29.
APIS SAFAWI

4154604  22/04/2019

MRS PREM ANAND
31/9, EAST PATEL NAGAR, NEW DELHI-110008
INDIVIDUAL

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIYA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
To be associated with:
3470734

DELHI

DATES, PROCESSED DATES, DRIED DATES AS INCLUDED INCLASS 29.
4154606    22/04/2019
MRS PREM ANAND
31/9, EAST PATEL NAGAR, NEW DELHI - 110008
PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
To be associated with:
3470714
DELHI
DATES, PROCESSED DATES, DRIED DATES.
SUMEET AGROVET
Flat No. 5, Anand Terraces, Sr. No. 54/12/B, Wadgaon BK, Behind Hotel Nikhil Garden, Pune - 411051
A Proprietorship Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
NUTTY TREATS AND FOODS PRIVATE LIMITED
2ND FLOOR, PLOT NO - 7 AND 8, NORTH WING, EXCOM HOUSE, SAKI VIHAR ROAD, SAKINAKA, ANDHERI EAST
MUMBAI 400072, MAHARASHTRA

Proposed to be Used
MUMBAI
ALMONDS, DRY FRUITS, DATES, FROZEN AND FROSTED FRUITS, NUTS IN CLASS-29.
4155228  23/04/2019
KRISHNA SUPER SPICES (PROPRIETOR: LEENA BABULAL)
Krishna Super Spices, Chelackal Building, Munnar, Kerala-685612
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/01/2019
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
CHURROBUNNY

4155324 23/04/2019

RATNADEEP SUPER MARKET PRIVATE LIMITED
D-18, Vikrampuri, Secunderabad, Telangana 500009, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI

Coffee creamer; Dairy-based beverages; Almond milk-based beverages; Frozen berries; Frozen fruits; Frozen seafood; Frozen French fries; Frozen fruits and vegetables; Frozen bamboo shoots; Quick-frozen vegetables; Frozen meat; Frozen, preserved, dried and cooked fruits and vegetables; Jams; Sausages; Pickles; Milk beverages flavoured with coffee, cocoa, chocolate or tea; Milk-based milk tea; Spiced cashews; Spiced almonds; Spiced peanuts; Potato snacks; Potato snack foods; Pickles; Crystallised ginger; Garlic paste; Cooking oil; Olive oil; Edible oil; Milk; Flavoured milk; Milk curd; Cheese; Paneer (Milk Product); Butter; Buttermilk; Buttercream; Nut butter; Almond milk; Almonds, processed; Almonds, prepared; Pulses, preserved; Processed pulses; Pulses, dried; Processed fruits, fungi and vegetables (including nuts and pulses); Vegetable juices for cooking; Extracts of vegetables [juices] for cooking; Yogurt drinks, Pre-cooked curry dishes.
4155326  23/04/2019
SUMATHI AGRO
MIJARUGUTHU, DOOR NO. 1-1, 1-1 (I), BADAGAYEDA PADAVU VILLAGE, TAL-MANGALURU - 574 267
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
CHENNAI
DRIED VEGETABLES IN POWDER FORM
MKR Gold Coconut Oil

4155751  24/04/2019
SASIKUMAR.B
3/262,AKILANDAPURAM POST,MEENKARAI ROAD,PATTARAIKOVL STREET,POLLACHI,COIMBATORE,TAMILNADU

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI
COCONUT OIL
CHARCHA

4156256  24/04/2019
MR. RAFIQUL ISLAM
VILLAGE-BHULKI, P. O. DOMOHANA, DISTRICT - UTTAR DINAJPUR, WEST BENGAL - 733215
SOLE PROPRIETOR

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
KOLKATA
PAN MASALA
A BONUS

4156345  24/04/2019

V.BALAJI TRADING AS M/S.GUJARAT NUTS AND OILS

No: 804, Palm City, B Wing, Opp Vidhyaniketan School, Sadhu Vasvani Road, Rajkot -360005

Proprietorship

Address for service in India/Attorney address:

KARTHIKEYAN. N

Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used

AHMEDABAD

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
MARATHA SAMRAT
4156721   24/04/2019
RAHUL JADHAV
52, Mauli Bungalow, Vasant Baugh Society, Opposite ICICI ATM, Bibwewadi Road, Pune-411037
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Pickles, Jams, Jellies, Preserved, Frozen, Dried And Cooked Fruits and Vegetables, Edible Oils, Meat Extracts
4156987    24/04/2019
OPRECHT PRIVATE LIMITED
BFH - 50, GROUND FLOOR, SHALIMAR BAGH, NEW DELHI – 110088
PRIVATE LIMITED
Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85
Proposed to be Used
DELHI
PRESERVED, DRIED, COOKED FRUITS; VEGETABLES; JELLIES; JAMS; EGGS; MILK; EDIBLE OILS; FATS; PRESERVES; PICKLES; GHEE; BUTTER AND INCLUDED IN CLASS – 29.
4157037  24/04/2019
SINNAR TALUKA VIBHAGIYA SAHAKARI DUDH UTPADAK VA PRAKRIYA SANGH MARYADIT, SINNAR
At Post Harsule, Tal – Sinnar, Dist – Nashik
A Registered Society

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
RMG Health Safe

4157040  24/04/2019

RLC MULTITRADE PVT.LTD
PLOT No-20. KH. NO. 42/7.24/1 & 17 GOPAL NAGAR Z-BLOCK NAJAFGARH DELHI - 110043
(A Company Registered under the Companies Act, 2013)

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Proposed to be Used

DELHI
Cooking oil, Meat, fish, poultry and game, Meat extracts, Preserved, Frozen, Dried and cooked fruits and vegetables, Jellies, jams, Compotes, Eggs, Milk cheese, Butter, yoghurt and other milk products, edible oils and fats for food including in class - 29
4157263    25/04/2019
SHAFIQ K HUSAIN
24, 2ND MAIN ROAD BRYANT NAGAR TUTICORIN TAMILNADU 628008
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :24/06/2012
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
BUZZEE
4157564  25/04/2019
SAHEB BAJAJ ORGANIC FOODS INDIA PRIVATE LIMITED
4th FLOOR, PLOT NO. 560 C S 18TH ROAD, KHAR WEST, PREETHI APARTMENT MUMBAI Mumbai City MH 400052
Private Limited Company
Address for service in India/Attorney address:
VIJAY R. YADAV. (ADVOCATE)
1, VRINDAVAN CHS, KAJUPADA, BEHRAMBAUG, NEW LINK ROAD, JOGESHWARI (W), MUMBAI-400 102.
Proposed to be Used
MUMBAI
Jams, Honey Jam, Fruit spreads, preserved Fruit, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit-based snack food, frozen fruits, milk beverages,
CEPHAS SEA FOODS

4158562  26/04/2019
CONDRETT ELIAS BANDYA TRADING AS CEPHAS SEA FOODS
Eliana House Bhotodi Bunder, NR Samshaan Bhoomi Bhayander, Thane MS, 401106, INDIA,
SOLE PROPREITORSHIP

Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
MUMBAI
Meat, fish; Meat extracts;
M.J. MIJO DEEPAK TRADING AS MIJO AND CO
NO. 9-21/1, TVM MAIN ROAD, VILLUKURI POST, VALLACHIVILAI, KANYAKUMARI - 629 180, KANYAKUMARI DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
EDIBLE OILS, COOKING OILS, NUT OILS, SPICED OILS, PEANUT OIL FOR FOOD, PALM OIL FOR FOOD, OLIVE OIL FOR FOOD, COCONUT OIL FOR FOOD, EDIBLE OILS FOR USE IN COOKING FOODSTUFFS, VEGETABLE OILS FOR FOOD.
Trade Marks Journal No: 1906, 17/06/2019

SUDHIKSHA

4158613  26/04/2019

MR. PRITAM SINGH PROPRIETOR OF M/S BAJAJ FOOD PRODUCTS
E-174, Udyog Vihar, Phase-1st, Near Power House, RIICO, Sri Ganganagar-335001 (Rajasthan)

Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 01/04/2019

AHMEDABAD

Edible Oil, Cooking Oil, Soybean Oil, Vegetable Oil for Food,
ACRES NEST

4158732  26/04/2019
NAKUL THAKRAN TRADING AS ACRES NEST
THAKRAN FARMS, VILLAGE LOHAKA, NEAR VILLAGE LOKARA, PATAUDI
PROPREITORSHIP

Address for service in India/Attorney address:
PUNEET KUMAR GUPTA
489/7, JAWAHAR NAGAR, GURGAON

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
BAZZIGR
4158826    26/04/2019
VIJAYALAKSHMI AGRO OILS
4, Wheel Well Road, Mandi Pet, Tumkur - 572101, Karnataka
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/07/2018
CHENNAI
Edible Oil
4158828  26/04/2019
VIJAYALAKSHMI AGRO OILS
4, Wheel Well Road, Mandi Pet, Tumkur - 572101, Karnataka
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :01/07/2018
CHENNAI
Edible oil
4159016   26/04/2019
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE –III, NEW DELHI-110020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
The ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :30/08/2018

To be associated with:
1607276
DELHI
PAN MASALA.
4159017  26/04/2019
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE –III, NEW DELHI-110020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :14/01/2019
To be associated with:
1607276
DELHI
pan masala and mouth freshners.
4159018    26/04/2019

KBB NUTS PVT. LTD
B-57, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI-110035
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

dry fruits.
4159369  26/04/2019  
CRONUS AGRO COMMODITIES LLP  
E- 301, KUKREJA PALACE, VALLABH BAUG LANE EXTN, GHATKOPAR(E), MUMBAI-400075  
MANUFACTURE & MERCHANT  
Address for service in India/Agents address:  
ADITYA & CO.  
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013  
Proposed to be Used  
MUMBAI  
DRIED NUTS, PROCESSED NUTS, ROASTED NUTS, BLANCHED NUTS, EDIBLE NUTS, PROCESSED CASHEW NUTS,  
SALTED CASHEW, SPICED CASHEW, CASHEW NUT BUTTER, JELLIES, JAMS, PRESERVED, DRIED AND COOKED  
FRUITS AND VEGETABLES
4160035  27/04/2019

P.MUPPUDATHI TRADING AS V.P AGENCIES
NO.859, DR.RADHAKRISHNAN ROAD, 1ST EXTENSION, COIMBATORE - 641 012, COIMBATORE DIST, TAMILNADU STATE.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
EDIBLE OILS
Trade Marks Journal No: 1906, 17/06/2019

4160535  28/04/2019
KOROVA MILK PRODUCT PVT. LTD.
SURVEY NO. 302/4/2/1, PLOT NO 4., NR. GOMTA FATAK, N. H. 8-B, TAL. GONDAL, DIST. RAJKOT-360320, GUJARAT

Proposed to be Used
AHMEDABAD
Preserved, frozen, dried and cooked fruits and vegetables; cheese, butter, milk products; Oils and fats for food, Potato chips, fruits chips, Banana Chips, Pickles, Jellies, jams, compotes
TANSUKH

4161286   29/04/2019
SANWARIA SWEETS PVT. LTD.
M-38-39, MAHESH COLONY, TONK PHATAK, JAIPUR (RAJASTHAN)
Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
To be associated with:
1813645

AHMEDABAD
Processed Pulses, Canned pulses, Dried pulses, Preserved pulses, Betel nuts, Pan masala, Sweet Supari & Mouth Freshner, preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
4162089  30/04/2019
SIDDHI VINAYAK NATURAL BITES
E-376, 2nd PHASE, BASNI, JODHPUR 342005 RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS.
4163279 01/05/2019
SONU HANSRAJBHAI MANSURI
trading as; VAHALI FOODS
G/21, GURUKRUPA ESTATE, B/H, BOMBAY DELUX WAREHOUSE, NR, GITA PROCESS, AHMEDABAD-382443.

Address for service in India/Attorney address:
J.D.CONSULTANCY
C-1/8, NAVRATNA APPARTMENT, NEAR BARODA EXPRESS HIGHWAY, BEHIND BAGEFIRDOUS MUNICIPAL OFFICE, CTM, AMRAIWADI, AHMEDABAD - 380 026 - GUJARAT

Used Since: 01/04/2018

AHMEDABAD

MILK AND MILK PRODUCTS, LASSI (BEVERAGES MADE FROM CURD), MILK BEVERAGES, MILK SHAKES, BUTTER MILK INCLUDED IN CLASS-29.
4164510 02/05/2019
GOPAL SHARMA
BAMAN POTH, BASAI NAWAB, DHOLPUR-328023, RAJASTHAN, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.

Proposed to be Used
AHMEDABAD
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, MILK AND MILK PRODUCTS INCLUDING PANEER INCLUDED IN CLASS 29.
FRUTH
4164608  02/05/2019
RAMESHWAR UPADHYAY
Room No. 10, Shivshakti Nagar, Charat Singh Colony, Opp. RBI Quarter, Chakala, Andheri East, Mumbai - 400093, Maharashtra, India
Proprietorship
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food, as covered under Class 29
SOWED
4164666    02/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :18/12/2018

CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanchned nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea
FLAVZAR
4164668 02/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 18/12/2018

CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blancheted nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
HARADIN

4164670 02/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since: 18/12/2018

CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanchoned nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared lentils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
NUFASAL

4164672  02/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :18/12/2018

CHENNAI
Nut toppings; Nuts, processed; Roasted nuts; Shelled nuts; Seasoned nuts; Toasted nuts; Prepared nuts; Processed nuts; Blanchened nuts; Flavoured nuts; Nut-based spreads; Cashew nut butter; Cashew nuts, prepared; Processed pistachio nuts; Pistachio nuts, processed; Roasted cashew nuts; Processed cashew nuts; Spiced mixed nuts; Roasted mixed nuts; Nut-based snack foods; Nut-based snack bars; Nuts prepared for human consumption; Dried fruits; Spiced cashew nuts; Berries, frozen; Frozen straw-berries; Frozen fruits; Quick-frozen fruits; Pulses, prepared; Processed pulses; Pulses, processed; Preserved pulses; Prepared pulses for human consumption; Prepared len-tils; Processed lentils; Dried lentils; Preserved lentils; Pickles; Pickled vegetables; Spicy pickles; Pickled fruits and vegetables; Aaloo Papad (Potato based snacks); Fruit paste; Peanut paste; Garlic paste for culinary purposes; Preserved chilli peppers; Jams; Apricot jam; Pineapple jam; Cherry jam; Jellies, jams, compotes; Fruit jams; Milk tea, milk pre-dominating; Milk beverages flavoured with tea; Milk-based beverages flavored with coffee, cocoa, chocolate or tea.
4167052    04/05/2019
NALGONDA RANGA REDDY MILK PRODUCTS MUTUALLY AIDED CO-OP. UNION LTD.,
Hayathnagar, Ranga Reddy Dist. Hyderabad 501501. (T.S)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since :01/01/1989

To be associated with:
1354972

CHENNAI
Milk and other dairy products
4167054 04/05/2019
NALGONDA RANGA REDDY MILK PRODUCTS MUTUALLY AIDED CO-OP. UNION LTD.,
Hayathnagar, Ranga Reddy Dist. Hyderabad 501501. (T.S)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since :01/01/1989
To be associated with:
1354972
CHENNAI
Curd